

**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR****TECHNOFAB ENGINEERING LIMITED OPERATING ENGINEERING AND  
CONSTRUCTION COMPANY, SERVING THE POWER, INDUSTRIAL AND  
INFRASTRUCTURE SECTORS IN INDIA AND OUTSIDE INDIA**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Technofab Engineering Limited CIN: L74210DL1971PLC005712
2.	Address of the registered office	913, Hemkunt Chambers 89, Nehru Place New Delhi, South Delhi -110019
3.	URL of website	<a href="https://technofabengineering.com/">https://technofabengineering.com/</a>
4.	Details of place where majority of fixed assets are located	Plot No. 5, Sector 27 C Mathura Road Faridabad 121003, Haryana
5.	Installed capacity of main products/ services	The company is having 15 important ongoing projects at various location.
6.	Quantity and value of main products/ services sold in last financial year	As per latest available financial statement for Financial Year 2022 - 2023:- Quantity-NA, Value – 12849 Lakhs
7.	Number of employees/ workmen	40 Employees
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Available at <a href="https://technofabengineering.com/">https://technofabengineering.com/</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Available at <a href="https://technofabengineering.com/">https://technofabengineering.com/</a>
10.	Last date for receipt of expression of interest	06.11.2024
11.	Date of issue of provisional list of prospective resolution applicants	16.11.2024
12.	Last date for submission of objections to provisional list	21.11.2024
13.	Date of issue of final list of prospective resolution applicants	01.12.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	06.12.2024
15.	Last date for submission of resolution plans	06.01.2025
16.	Process email id to submit Expression of Interest	<a href="mailto:cirp.technofabengineeringltd@gmail.com">cirp.technofabengineeringltd@gmail.com</a>

Date:22/10/2024

Place: Delhi



*Atul Mittal*  
Atul Mittal

Resolution Professional for Technofab Engineering Limited

Reg. No.: IBBI/IPA-001/IP-P00439/2017-18/10762

IN THE NEWS

DISNEY NAMES JAMES GORMAN AS NEW CHAIR

WALT DISNEY SAID on Monday it would appoint a new chief executive officer in early 2026 and named James Gorman as its chairman. Gorman, executive chairman of Morgan Stanley, would step down from that role at the end of 2024 and take on the position at Disney in January. He would succeed Mark Parker, who is leaving the media giant's board after nine years.

PERPLEXITY IN TALKS FOR \$9 BN VALUATION

PERPLEXITY AI, AN artificial intelligence company building a search product that aims to compete with Google, is in early talks to raise funding from investors at a valuation of about \$9 billion, according to a person familiar with the matter. The company is seeking to raise more than \$500 million in the funding round, the person said.

UK FINES VW UNIT FOR UNFAIR PRACTICES

A BRITISH REGULATOR has fined Volkswagen's UK financial services unit 5.4 million pounds (\$7 million) for unfairly treating customers between 2017 and 2023. Volkswagen Financial Services (UK), which has agreed to pay over 21.5 million pounds in redress to around 110,000 customers who may have suffered, also took cars away from vulnerable customers without considering other options.

Harris, Trump scrap for few undecided voters

NANCY COOK & JOSH WINGROVE October 21

FOR DONALD TRUMP, the closing 15 days of the presidential campaign will see a frenetic blitz of splashy events and unconventional media appearances designed to reach voters who might not normally tune into politics. Kamala Harris, for her part, is zeroing in on defending the Democrats' "Blue Wall" of Pennsylvania, Michigan, and Wisconsin, with new targeted messaging aimed at the few remaining persuadable voters who could make or break the 2024 election. She'll hit all three states on Monday, part of a series of events in critical suburban counties. The approaches underscore the fundamental differences between the candidates — a

Republican whose decade-long grip on the nation's politics has been fueled by his mastery of spectacle and the press, and a Democrat whose rapid trajectory has been underpinned by her deliberate and methodical approach — but also a shared underlying reality: that the 2024 election appears as close as any in the nation's history. Campaign officials and political operatives are anticipating a jump-ball election, decided at the margins in seven battleground states by whichever candidate can turn out the most supporters and infrequent voters. The final two weeks will highlight Trump's efforts to lock down the votes of young men, Black men and Latinos — his campaign's strategy dating back to the Republican primary. Harris will spend her time trying to shore up her support



Republican presidential nominee and former US President Donald Trump works behind the counter during a visit to McDonald's in Feasterville-Treose, Pennsylvania on Sunday. Meanwhile, McDonald's said it doesn't endorse political candidates

among suburban women, Black voters and with moderate Republicans, who traditionally have been turned off by Trump's

record and rhetoric. "The races come down to a point or less in our states and so, of course, the polls are going to

show that it's a point or less. That's just how it is," said Pennsylvania governor Josh Shapiro. Shapiro, along with Michi-

Trump sued for defamation by exonerated 'Central Park Five'

DONALD TRUMP IS facing a defamation lawsuit over comments he made during the September presidential debate about five men who were wrongly convicted in the 1989 jogger rape case and came to be known as the "Central Park Five." The men, who were teenagers when they were arrested, said in a lawsuit filed on

Monday in federal court in Philadelphia that Trump defamed them by saying during the debate that they had pleaded guilty when they hadn't. Trump also made erroneous comments during the debate suggesting someone had been killed during the 1989 incident.

— BLOOMBERG

gan's Gretchen Whitmer and Wisconsin's Tony Evers — all Democratic governors in the critical Blue Wall — barnstormed the states in a bus tour over the past week. In interviews, all expressed optimism to

Sanofi in talks with CD&R over sale of \$17 bn Opella

DOMINIQUE PATTON Paris, October 21

FRENCH DRUGMAKER SANOFI said on Monday it had entered exclusive talks to sell a 50% controlling stake in its consumer health business Opella to US private equity firm Clayton Dubilier & Rice (CD&R).

French public investment bank Bpifrance is expected to become a minority shareholder, taking a stake of around 2%, said Sanofi in a statement, and giving the state a seat on Opella's board.

Sanofi, which is joining a growing number of drugmakers shedding consumer-related businesses, said Opella had been valued at around 16 billion euros (\$17 billion), or 14 times estimated core earnings (EBITDA) for 2024.

Reports that an Opella sale was close triggered criticism



DEAL DETAILS

The drugmaker said Opella had been valued at around 16 billion euros (\$17 billion), or 14 times estimated core earnings (EBITDA) for 2024

Sanofi had reached an agreement on terms of the deal after providing Paris with guarantees on maintaining jobs and production in France

The proposed transaction, still subject to definitive agreements, social processes and statutory approvals, is expected to close in the second quarter of 2025 at the earliest, said Sanofi.

The company also upgraded its earnings per share (EPS) guidance, saying it expects its 2024 EPS excluding Opella to increase by at least a low-single digit percentage at constant exchange rates. Including Opella, it would have upgraded its EPS estimate to between stable and low single-digit percentage growth from previously stable, it said.

Speaking to reporters on Monday about its choice of buyer, chief executive Paul Hudson said, "We chose the group with the best capabilities and people that would help us enable the long term success of the business."

—REUTERS

China banks cut lending rates to boost economy

BLOOMBERG October 21

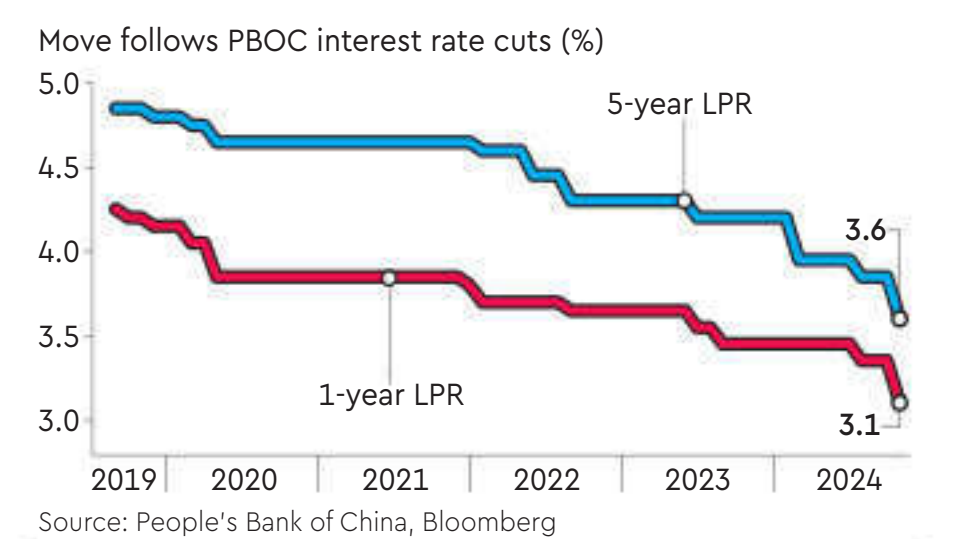
CHINESE BANKS CUT their benchmark lending rates after easing by the central bank at the end of September, part of a series of measures aimed at reviving economic growth and halting a housing market slump.

The one-year loan prime rate was lowered to 3.10% from 3.35%, while the five-year LPR was reduced to 3.60% from 3.85%.

The size of the cut is at the upper bound of the 20-25 basis points range forecast by People's Bank of China governor Pan Gongsheng in speeches since late September, and bigger than the 20 basis point reduction projected by all 17 economists surveyed by Bloomberg.

The cuts to the LPR — which is set by a group of big Chinese banks — come after the PBOC

ONE-YEAR LOAN PRIME RATE CUT TO 3.10%



outlined steps last month to encourage households and companies to borrow money. The measures include lowering interest rates and unlocking liquidity to encourage bank lending. "The larger cuts confirm the PBOC's stance of easing monetary policy more quickly, and echo the Polit-

buoro's statement of cutting rates more forcefully," said Becky Liu, head of China macro strategy at Standard Chartered. The offshore yuan was nearly flat at around 7.12 per dollar. Thirty-year government bond yield was little changed at 2.3% amid thin trading in the morning.

LUONG IS VIETNAM'S NEW PRESIDENT



Vietnam's newly elected President Luong Cuong (left) Prime Minister Pham Minh Chinh, General Secretary of the Communist Party To Lam and Chairman of the National Assembly Tran Thanh Man pose together for photo in Hanoi on Monday

Pakistan cuts Chief Justice's term to 3 yrs

PAKISTAN ON MONDAY enacted a law, capping the Chief Justice's tenure to three years and setting up a special commission to appoint the top judge from three senior-most judges of the Supreme Court, amid opposition from the jailed former prime minister Imran Khan's party.

President Asif Ali Zardari on Monday gave his assent to the Constitution (26th Amendment) Act, 2024, after it was passed by both Houses of Parliament — the Senate and the National Assembly.

With the 26th Constitution Amendment Bill becoming law, the government can now block Justice Masoor Ali Shah from succeeding the current Chief Justice Qazi Faez Isa, who is set to retire on October 25 after reaching superannuation, which is 65 years.

The original idea of extending the retirement age of judges from 65 to 68 was not part of the amendment.

On Sunday, the bill was greenlit by the Senate with a two-thirds majority. The government needed 224 votes to pass the amendment. —PTI

Boeing's proposal likely to add over \$1 bn to wage bills



BOEING IS EXPECTED to book more than \$1 billion in wage-related expenses from its proposed labour contract, analysts said, although its shares rose 3% on Monday on hopes of an end to a crippling strike.

About 33,000 workers will vote on the contract proposal on Wednesday after a more than month-long work stoppage, which has halted production of models including its best-selling 737 MAX narrowbody jets.

The vote also coincides with Boeing's third-quarter results, in which it is expected to report a hefty loss. "We view the proposal

as a positive step," Ben Toscanos, aerospace director at ratings agency S&P Global, said in an email to Reuters. "Resolving the strike quickly is key to improving the company's financial position and supporting the rating."

The new contract proposal announced on Saturday includes a 35% pay hike over four years, a \$7,000 ratification bonus, a reinstated incentive plan and enhanced contributions to workers' 401(k) retirement plans, including a one-time \$5,000 contribution plus up to 12% in employer contributions. —REUTERS

QUICK PICKS

Forvia gets new deals with BYD, Xiaomi

FRENCH CAR PART supplier Forvia has secured new deals with Chinese automakers BYD and Xiaomi, it said on Monday, sending its shares up nearly 10%. The world's seventh largest car parts supplier by

revenue, whose Chinese sales account for a quarter of total revenue, is hoping new contracts with Chinese manufacturers will offset ailing auto demand from domestic manufacturers. —REUTERS

EQT, others to buy Nord Anglia

SWEDISH INVESTMENT FIRM EQT has formed a consortium with Neuberger Berman Private Markets and the Canada Pension Plan Investment Board to take ownership of international schools operator Nord Anglia Education for \$14.5 billion including debt. —REUTERS

JAB to boost stake in JDE Peet's

GERMAN CONGLOMERATE JAB has agreed to acquire Mondelez's 86 million shares in Dutch coffee maker JDE Peet's for €25.10 per share, amounting to a total of €2.2 billion (\$2.4 billion). Following the transaction, JAB's stake in JDE Peet's will increase to 68%, JAB said. —REUTERS

LORRETTA CHEN October 21

AGROCHEMICALS GIANT SYNGENTA Group is seeking a \$3 billion sustainability-linked loan, in what would be Asia's largest dollar facility linked to environmental, social and governance-related metrics so far this year.

The Sinochem-owned company has mandated Agriculture Bank of China, Bank of China, China Construction Bank, Credit Agricole Corporate & Investment Bank, Industrial & Commercial Bank of China and DBS Bank on the loan, said the people, asking not to be identified as the mat-

ter is not public. The borrowing is split into three- and five-year tranches, the people added.

Sustainability-linked loans are making a comeback in Asia after volumes dropped last year. Companies in the region keen to boost its decarbonisation efforts have raised \$46 billion-equivalent of such facilities so far this year, a 28% jump from the same period in 2023, Bloomberg-compiled data shows.

Calls to a Singapore-based media representative for Syngenta went unanswered and

the company didn't immediately respond to an email seeking comment. Proceeds raised will partially refinance a \$4.5

billion three-year sustainability-linked loan from 2022, the people said. The previous financing was among the largest facilities linked to ESG metrics from Asia at that time.

The new loan carries an unspecified greenshoe option, said one of the people, which allows the size to increase beyond \$3 billion depending on market demand. —BLOOMBERG

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Atul Mittal  
Resolution Professional for Technofab Engineering Limited  
Regn. No.: IBBI/PA-001/IP-P00439/2017-18/10762  
Date: 22.10.2024  
Place: Delhi

**केनरा बैंक Canara Bank**  
भारत सरकार का उपक्रम A Government of India Undertaking  
Together We Can

**ATTENTION INVESTORS**

We wish to inform that the Tier I/II Bonds issued by Canara Bank and erstwhile Syndicate Bank (amalgamated into Canara Bank w.e.f. 01-Apr-2020), are listed on National Stock Exchange of India Limited on various dates. Notice is hereby given to the Bond Holders, Beneficial Owners, Depository Participants and all concerned that the RTA of the Bank has been changed from M/s. Canbank Computer Services Ltd., to KFin Technologies Limited ('KFin') (SEBI Regn No. INR000000221) with effect from 21.10.2024 (date of shifting of electronic connectivity to the new RTA)

For any inquiries pertaining to Tier I / II Bonds issued by the Bank, kindly contact below offices:

REGISTRAR & TRANSFER AGENT	CANARA BANK
<b>KFin Technologies Limited</b> Unit: Canara Bank Selenium, Tower B, Plot No. 31 & 32, Financial District, Nanakramguda, Hyderabad-500 032 Email: einward.ris@kfintech.com Toll free: 1800 309 4001 Website: www.kfintech.com	Domestic Settlement Section, Canara Bank, Integrated Treasury Wing, 6th Floor, Canara Bank Building, C-14, G-Block, BKC Bandra (E), Mumbai-400 051 Ph: 022-26725121/5142 Fax: 022-26725133 Email ID : tidsettmum@canarabank.com

The said details are also available on the Bank's website as well as updated on the website of the Stock Exchanges

**Please Note:** There is no change in Registrar and Transfer Agent of the Bank for equity segment, which remains same as KFin Technologies Private Limited, Hyderabad.

Date : 22.10.2024  
Place : Bengaluru  
For CANARA BANK  
Company Secretary

Ahmedabad

# Harris and Trump scrap for few undecided voters



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**NANCY COOK & JOSH WINGROVE**  
October 21

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who could make or break the 2024 election. She'll hit all three states on Monday, part of a series of events in critical suburban counties.

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"The races come down to a point or less in our states and so, of course, the polls are going to show that it's a point or less. That's just how it is," said Pennsylvania governor Josh Shapiro.

Shapiro, along with Michigan's Gretchen Whitmer and Wisconsin's Tony Evers — all Democratic governors in the critical Blue Wall — barnstormed the states in a bus tour over the past week.

In interviews, all expressed

optimism to some degree for Harris: Shapiro said flatly Harris would win his state, Evers said he feels "confident" in his and Whitmer said she'd rather play Harris' hand than Trump's in Michigan.

Still, the Harris campaign feels a real sense of urgency as her post-presidential debate polling bump has evaporated. Former House Republican Denver Riggleman, who appeared with Harris last week at an event urging anti-Trump Republicans to back the Democrat, called the race a "dead heat."

— BLOOMBERG

# Sanofi in talks over sale of \$17 bn Opella

**DOMINIQUE PATTON**  
Paris, October 21

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Sanofi, which is joining a growing number of drugmakers shedding consumer related businesses, said Opella had been valued at around 16 billion euros (\$17 billion), or 14 times estimated core earnings (EBITDA) for 2024.

Reports that an Opella sale was close triggered criticism from government opponents in recent weeks over the potential loss of a strategic asset, prompting workers to strike and rival bidder PAI Partners to make a renewed offer for the business.

French government sources said late Sunday that Sanofi had reached an agree-



## DEAL DETAILS

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Atul Mittal	
Date : 22.10.2024 Resolution Professional for Technofab Engineering Limited Place: Delhi Regn. No.: IBB/I/A-001/IP-P00439/2017-18/10762	

**केनरा बैंक Canara Bank**  
भारत सरकार का उपक्रम A Government of India Undertaking  
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<b>KFin Technologies Limited</b> Unit: Canara Bank Selenium, Tower B, Plot No. 31 & 32, Financial District, Nanakramguda, Hyderabad-500 032 Email: <a href="mailto:einward.ris@kfintech.com">einward.ris@kfintech.com</a> Toll free: 1800 309 4001 Website: <a href="http://www.kfintech.com">www.kfintech.com</a>	Domestic Settlement Section, Canara Bank, Integrated Treasury Wing, 6th Floor, Canara Bank Building, C-14, G-Block, BKC Bandra (E), Mumbai-400 051 Ph: 022-26725121/5142 Fax: 022-26725133 Email ID : <a href="mailto:tidssettmum@canarabank.com">tidssettmum@canarabank.com</a>

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Date : 22.10.2024  
Place : Bengaluru

**For CANARA BANK**  
Company Secretary

## WELL-SET ON ALL FRONTS, to step into a New Decade

Credit Line on UPI

Micro LAP

Loan Against Shares

Home Loan

Loan Against Property

Gold Loan

MSME

Young India SB A/c

Scan & Pay

CUB Startup A/c

CUB Salary Plus

CUB 333 FD

**CITY UNION BANK LTD.**  
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1904-2024

**Season's Greetings!**  
May this festive season bring you happiness, peace and prosperity.

### UNAUDITED FINANCIAL RESULTS FOR THE QUARTER / HALF YEAR ENDED SEPTEMBER 30, 2024

(₹ in Lakhs)

Sl. No.	Particulars	Quarter ended	Half Year ended	Quarter ended	Year ended
		30.09.2024	30.09.2024	30.09.2023	31.03.2024
		(Unaudited)		(Audited)	
1	Total Income from operations (Net)	166026.63	324103.98	148611.44	601222.04
2	Net Profit / (Loss) for the period (before Tax, Exceptional and / or Extraordinary items)	35817.71	69266.74	33061.25	123073.09
3	Net Profit / (Loss) for the period before Tax (before tax after Exceptional and / or Extraordinary items)	35817.71	69266.74	33061.25	123073.09
4	Net Profit / (Loss) for the period after Tax (after Exceptional and / or Extraordinary items)	28517.71	54966.74	28061.25	101573.09
5	Total Comprehensive Income for the period (Comprising Profit/(Loss) for the period (after tax) and Other Comprehensive Income (after tax)	Not Applicable	Not Applicable	Not Applicable	Not Applicable
6	Paid up Equity Share Capital (face value of ₹1/- each)	7406.72	7406.72	7404.16	7406.72
7	Reserves (excluding Revaluation Reserve)				832736.43
8	Securities Premium Account	Not Applicable	Not Applicable	Not Applicable	Not Applicable
9	Net Worth	883808.01	883808.01	785868.19	837423.37
10	Paid up Debt Capital/Outstanding Debt (%)	Nil	Nil	Nil	Nil
11	Outstanding Redeemable Preference Shares	Nil	Nil	Nil	Nil
12	Debt Equity ratio*	0.20	0.20	0.09	0.11
13	Earnings per share (before and after extraordinary items) (of ₹1/- each) (not annualised)				
	- Basic	3.85	7.42	3.78	13.72
	- Diluted	3.82	7.37	3.75	13.62
14	Total debt to total assets(**)	3.57	3.57	6.71	6.67
15	Capital Redemption Reserve				
16	Debt Redemption Reserve				
17	Debt Service Coverage Ratio				Not Applicable
18	Interest Service Coverage Ratio				

\* Debt represents borrowings with residual maturity of more than one year \*\* Total Debt represents Total borrowings of the Bank

**Note:** The above is an extract of the detailed format of Quarterly / Half Year ended financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly/Year ended Financial Results are available on the Stock Exchange websites BSE: <http://www.bseindia.com>, NSE: <http://www.nseindia.com> and Bank website: <http://www.cityunionbank.com>

Place : Chennai  
Dated: 21<sup>st</sup> October 2024

By Order of the Board  
**Dr. N. KAMAKODI**  
MD & CEO  
DIN: 02039618

CIN No. : L65110TN1904PLC001287

Regd. Office: 149, T.S.R. (Big) Street, Kumbakonam - 612 001.

financialexp.apr.in

BENGALURU



Raj Nagar Branch, C-98, RDC, Raj Nagar, Ghaziabad-201001  
Email : rajnag@bankofbaroda.com

**SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES "APPENDIX- IV-A [See proviso to Rule 6 (2) & 8 (6)]**

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 6 (2) & 8 (6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower (s), Mortgagee (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, possession of which has been taken by the Authorised Officer of Bank of Baroda, Secured Creditor, will be sold on "As is where is", "As is what is" and "Whatever there is" basis for recovery of dues in below mentioned accounts. The details of Borrower/s/Mortgagee/s/Guarantor/s/Secured Asset/s/Dues/Reserve Price/Auction date & Time, EMD and Bid Increase Amount are mentioned below -

Sr No.	Name & address of Borrower/s / Guarantor/ Mortgagee/s	Give short description of the immovable property with known encumbrances, if any	Total Dues	Date of e-Auction Time of e-Auction	1. Reserve Price- 2. Earnest Money Deposit 3. Bid Increase Amount	Status of Possession	Property Inspection date & Time.
1.	Borrower: Prashant Buildtech Pvt Ltd, Reg. Off. - 325, Mayur vihar, Phase-1, Delhi-91 Corporate Office: D-42, 3rd Floor, RDC, Raj Nagar Ghaziabad-201001, Director 1. Mr. Sudhir Chaudhary, Director 2. Mrs. Sujata Chaudhary, Both are R/o CA-18, Avantika Colony, Ghaziabad-201002. Guarantor 1. Mr. Deepak Kant Gupta, R/o R-5/114, RDC, Rajnagar, Ghaziabad-201001 Guarantor 2. Mr. Vivek Bhati, R/o R-2/229, Raj Nagar, Ghaziabad-201001	Equitable Mortgage of Residential Property of CA/018, Avantika Residential Colony, Situated at Ghaziabad measuring in East 30 meters, west 30 meters, North 14 meters, South 14 meters measuring total area 420 sq. meters, standing in the name of Mr Sudhir Chaudhary S/o Lt Shri Bhopal Singh and Mrs. Sujata Chaudhary.	Rs. 1,53,81,594.64 (Rs. One Crore Fifty Three Lakhs Eighty One Thousand Five Hundred Ninety Four and Paise Sixty Four only) as on 15-05-2023 plus unsecured interest, unapplied interest and legal & other charges thereon.	27.11.2024 Timings 02.00 PM to 06.00 PM	1. Reserve price Rs. 3,06,00,000/- 2. EMD Rs. 30,60,000/- 3. Bid increase amount Rs. 5,00,000/-	Symbolic	22.11.2024 & 10.00 AM to 2.00 PM

For detailed terms and conditions of sale, please refer/visit to the website link <https://www.bankofbaroda.in/e-auction.htm> and online auction portal <https://ebkraj.in> Also, prospective bidders may contact the Authorised officer on Mobile 8007602296

Date : 18-10-2024, Place : Ghaziabad Authorised Officer, Bank of Baroda

**Karnataka Bank Ltd.**  
Your Family Bank. Across India.

Asset Recovery Management Branch  
8-B, First Floor, Rajender Park, Pusa Road  
New Delhi-110 060  
Phone : 011-40591567(Ext-240)  
E-Mail : delhiarm@ktbank.com  
Website : www.karnatakabank.com  
CIN : L85110KA1924PLC001128

**SALE NOTICE OF IMMOVABLE PROPERTY**  
E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 read with proviso to rule 9(1) of Security Interest (Enforcement) Rules, 2002. Notice is hereby given to public in general and in particular to Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the secured Creditor, the Physical Possession of which has been taken by the Authorised Officer of Karnataka Bank Ltd, the Secured Creditor on 20.05.2022, will be sold on "As is Where is", "As is What is" and "Whatever there is" on 27.11.2024, for recovery of Rs.1,16,21,775.07 (Rupees One Crore Sixteen Lakhs Twenty One Thousand Seven Hundred Seventy Five and Paise Seven Only) i.e. (i) Rs.98,46,076.83 under Overdraft Account No.18970004046001 along with future interest from 01.06.2022, plus cost, (ii) Rs.17,75,698.24 under Bill Discounting A/c No.189690200000301 along with applicable future interest, due to the Karnataka Bank Ltd, Daryaganj Branch-Delhi, 82, Ground Floor, Dayananda Road, Daryaganj, Delhi-110002, the Secured creditor from (1) M/s Versha Traders, Represented by its Proprietor-Mr. Jagdish Prasad Singhal (s) residing at: F-196/1, Dilshad Colony, Shahdara, Delhi-110095 (2) Mrs. Santosh Singhal W/o Mr. Jagdish Prasad Singhal Residing at: Flat No. G-3, Leela Home, Plot No.23 Sector-IV, Vaishali, UP-201012 being borrower/s/guarantor/s co-obligants.

**DESCRIPTION OF THE IMMOVABLE PROPERTY:**  
All that Part & parcel of Basement of property No. F-196/Plot No.196, Block-F, Out of Khasra No.1076/5/2/715, measuring 634.50sqft situated at Village-Filminess Tahipur, Dilshad Extn No.1, Dilshad Colony, Ilaqa-Shahdara, Delhi-110095, belonging to Mrs Santosh Singhal W/o Mr. Jagdish Prasad Singhal (common security for M/s Shanti Trading Corporation) Boundaries: East: Road, West: Part of Property No.F-196, North: Plot No.F-197, South: Part of Property No.F-196 Reserve Price / Uspt Price below which the property may not be sold: Rs.27,00,000.00 (Rupees Twenty Seven Lakhs only) Earnest money to be deposited/tendered: Rs.2,70,000.00 (Rupees Two Lakhs Seventy Thousand Only) (The borrower/s/mortgagee/s attention is invited to the provisions of Sub-section (8) of Section 13 of the Act, in respect of time available to redeem the secured asset). (This Notice shall also serve as Notice under Sub Rule (1) of Rule (9) of Security Interest Enforcement Rules-2002 to the Borrower/Guarantors) For detailed terms and conditions of sale, please refer to link in Karnataka Bank's Website i.e. [www.karnatakabank.com](http://www.karnatakabank.com) under the head "Mega E-Auction on 27.11.2024". The E-auction will be conducted through portal <https://bankauctions.in/> on 27.11.2024 from 11.30 A.M to 12.30 P.M with unlimited extension of 05 minutes. The intending bidder is required to register their name at <https://bankauctions.in/> and get the user id and password free of cost and get online training on E-auction (tentatively on 26.11.2024) from M/s Closure, 605A, 6th Floor, Maltrivanam, Amerpet, Hyderabad-500038, contact No.040-23836405, mobile 8142000809 and [info@bankauctions.in](mailto:info@bankauctions.in).  
Date: 21.10.2024 For Karnataka Bank Ltd  
Place: Delhi Chief Manager & Authorised Officer

**Canara Bank**  
Regional Office North Delhi, DP 10-11, II Floor Local Shopping Centre, Opp. Maurya Enclave, Pitampura, Delhi, 110034, Email: ronrecede@canarabank.com

**POSSESSION NOTICE [SECTION 13(4)]**  
(For Immovable Property and Movable Property)  
Whereas, the undersigned being the Authorized Officer of the Canara Bank under Securitisation And Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (Act 54 of 2002) (hereinafter referred to as "the Act") and in exercise of powers conferred under Section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued a Demand Notice dated 22.07.2024 calling upon the borrower M/s Aton Sunlogics LLP, Plot No 77A New Industrial Area Kandroni, Bain Attarian Industrial Area, Kangra Himachal Pradesh 176402, M/s Aton Sunlogics LLP, No. 58 NPX Urbtech, Plot No.C1, Sector 153 Gautambudh Nagar, Noida, Uttar Pradesh - 201308, Sri. Ravi Bansal S/o Late I P Arya, 6104 ATS Green Paradise Society Sector CH1 4, Greater Noida Gautam Budh University, Kasana UP 201310, Smt Manisha Bansal D/o Vijender Kumar Singhal, 6104 Ats Paradise Society Sector Chi 4, Greater Noida Gautam Budh Nagar 201306 to repay the amount mentioned in the notice, be Rs. 1,61,65,266.52 (Rupees One Crore Sixty one lacs Sixty Five thousand Two Hundred sixty six and Paise Fifty Two only) within 60 days from the date of receipt of the said notice. The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him / her under section 13 (4) of the said Act, read with Rule 8 & 9 of the said Rule on this 19 Day of October 2024. The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of Canara Bank for an amount of Rs. 1,61,65,266.52 (Rupees One Crore Sixty one lacs Sixty Five thousand Two Hundred sixty six and Paise Fifty Two only) and interest thereon. The borrower's attention is invited to the provisions of Section 13 (8) of the Act, in respect of time available, to redeem the secured assets.

**DESCRIPTION OF THE IMMOVABLE PROPERTY**  
All that Part and Parcel of Plot No. 77A, New Industrial Area Kandroni, Mohtali Indora Road, Revenue estate of Mohali-Bari, Distt Kangra, HP , measuring 1800 sq meter, Khasra no.371/221/172 Khatoni no.156/9 having the boundaries herein under mentioned. Bounded: East: Front (Road), West: Back Plot No. 84, North: Plot No. 78, South: Plot No. 77

**DESCRIPTION OF THE MOVABLE PROPERTY**  
Automatic Lay-up machine for layout the strings Jigs and fixtures (Bussing tables, inspection tables)  
Solar cell tester, EL tester, Pneumatic compressor with buffer tank, 30HP, ATW Dual track tab & stringer, Semi-Automatic Solar Panel Laminator, Solar Cell Laser Dicing Machine, Solar Module Tester, Solar Panel Framing machine, Soldering Iron, Senco Multi-function cell sorting machine, Cone pulley light duty Lathe machine, Accessories to lathe machine, Hydraulic press machine, Hydraulic shearing machine, Drill M/C with Rac and Pinion, Packing Loading Charge, Hand pallet Truck, Wooden parical board Almeria, Computer table, Office Chair, 250 Ltr. RO System, A/C 2TN with inverter, LRD Batten 2V0, 600MM Wall Fan Industrial, Electronic Testing Boarding for Solar Panel and batteries, Diesel Gen-set, 19 computers, 17 computers, DVR channels/cameras, Printer 136NW, Printer 329DW, 10KV UPS Battery, Battery Racks

Date : 19-10-2024, Place : Kangra (HP) Authorised Officer, Canara Bank

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**TECHNOFAB ENGINEERING LIMITED OPERATING ENGINEERING AND CONSTRUCTION COMPANY, SERVING THE POWER, INDUSTRIAL AND INFRASTRUCTURE SECTORS IN INDIA AND OUTSIDE INDIA**  
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**RELEVANT PARTICULARS**

1. Name of the Corporate Debtor along with PAN/CIN/LLP No.	Technofab Engineering Limited CIN: L74210DL1971PLC005712
2. Address of the registered office	913, Hemkunt Chambers 89, Nehru Place, New Delhi, South Delhi -110019
3. URL of website	<a href="https://technofabengineering.com/">https://technofabengineering.com/</a>
4. Details of place where majority of fixed assets are located	Plot No. 5, Sector 27 C, Mathura Road, Faridabad 121003, Haryana
5. Installed capacity of main products/ services	The company is having 15 important ongoing projects at various location.
6. Quantity & value of main products/ services sold in last financial year	As per latest available financial statement for Financial Year 2022 - 2023- Quantity-NA, Value - 12849 Lakhs
7. Number of employees/ workmen	40 Employees
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at URL:	Available at <a href="https://technofabengineering.com/">https://technofabengineering.com/</a>
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Available at <a href="https://technofabengineering.com/">https://technofabengineering.com/</a>
10. Last date for receipt of expression of interest	06.11.2024
11. Date of issue of provisional list of prospective resolution applicants	16.11.2024
12. Last date for submission of objections to provisional list	21.11.2024
13. Date of issue of final list of prospective resolution applicants	01.12.2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	06.12.2024
15. Last date for submission of resolution plans	06.01.2025
16. Process email id to submit Expression of Interest	<a href="mailto:cirp.technofabengineeringltd@gmail.com">cirp.technofabengineeringltd@gmail.com</a>

Atul Mittal  
Resolution Professional for Technofab Engineering Limited  
Place: Delhi Regn. No.: IBB/INPA-001/IN-P00439/2017-18/10762

**INDIAN BANK**  
ZONAL OFFICE GURGAON,  
Plot No. 16, IRCON Tower, 4th Floor, Sector-32, Gurugram-122003  
Corporate office: 254-260, AVVAI shanmugam Salai, Royapettah Chennai-600014

**CORRIGENDUM**  
The General Public is hereby informed that in Sale notice published on 11-10-2024 in this newspaper at S.No. 1 Borrower M/S DTS Die Casting, The Amount Outstanding should be read as Rs.59,24,320/- as on 09.10.2024 with further interest, costs, other charges and expenses thereon from 10.10.2024. Instead of Rs. 59,24,320/- as on 08.10.2024 with further interest, costs, other charges and expenses thereon from 09.10.2024.  
All Other matter of the advertisement will remain unchanged.  
Authorized Officer, Indian Bank

**Bank of Baroda**  
**Branch: Mathura Road, Hathras**

**POSSESSION NOTICE (For Immovable Property)**  
(As per Appendix IV read with rule 8(1) of the Security Interest (Enforcement) Rules, 2002)  
Whereas, the undersigned being the Authorized Officer of the BANK OF BARODA, under the Securitisation and Reconstruction of Financial Assets and Enforcement of security Interest Act, 2002 and in exercise of powers conferred under section 13 (12) read with Rule 3 of Security Interest (Enforcement) Rules, 2002, issued a demand notice calling upon the Borrower/Guarantors as given below to repay the amount mentioned below within 60 days from the receipt of the said notice. The borrower having failed to repay the amount, notice is hereby given to the Borrower/Guarantors and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/ her under Section (4) of section 13 of the act read with rule 8 of the security interest Enforcement rules, 2002 on the date mentioned below against the name. The Borrower/Guarantors in particular and the public in general are hereby cautioned not to deal with the property, and any dealings with the property will be subject to the charge of BANK OF BARODA MATHURA ROAD HATHRAS BRANCH for the amount detailed below and interest together with expenses thereon. The Borrower's attention is invited to provisions of Sub-section 8 of section 13 of the Act, in respect of time available, to redeem the secured assets.

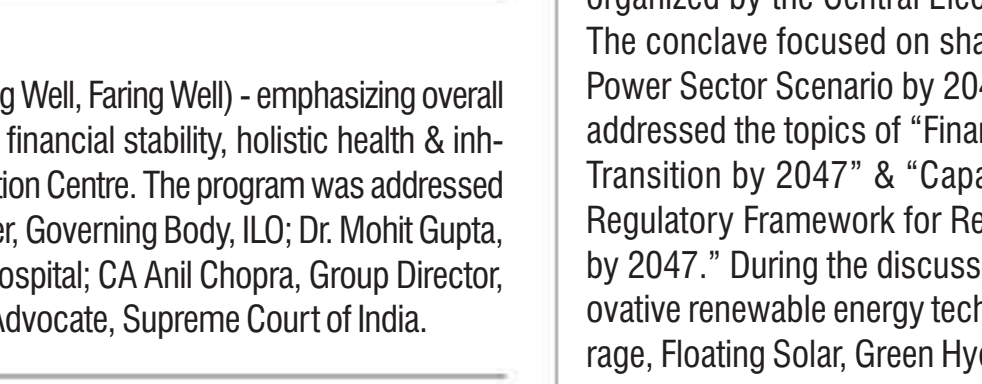
S. No.	Name of the Borrowers/Guarantors	Description of Immovable Property	Date of Demand Notice	Outstanding Amount
1.	Borrower: Mrs. Yogesh Kumari W/o Mr. Ramesh Chandra, MIG 3/53, Avas Vikas Colony, Hathras U.P.- 204101. Guarantor: Mr. Ramesh Chandra S/o Mr. Devi Ram, MIG 3/53, Avas Vikas Colony, Hathras U.P.- 204101.	Equitable mortgage dated 18.07.2023 of plot situated at 5/14, Avas Vikas Colony, Hathras UP- 204101. (Area- 162.00 Sq. Mtr.) standing in the name of Mr. Yogesh Kumari W/o Mr. Ramesh Chandra. Bounded & Butted as: East: Rasta 12 Mtr wide, West: Plot No. 5/13, North: 3 Mtr Rasta wide, South: Rasta 12 Mtr wide.	22.07.2024	Rs. 15,34,718.10 + interest and other charges w.e.f. 22.07.2024
2.	Borrower: 1. M/s Alok Singh URF Golu Building Material (Firm), MIG 3/53, Avas Vikas Colony, Hathras U.P.- 204101. 2. Mr. Yogesh Kumari W/o Mr. Ramesh Chandra, MIG 3/53, Avas Vikas Colony, Hathras U.P.- 204101. Guarantor: Mr. Ramesh Chandra S/o Mr. Devi Ram, MIG 3/53, Avas Vikas Colony, Hathras U.P.- 204101.	Equitable Mortgage dated 24.11.2022 of residential house situated at MIG 3/53, Avas Vikas Colony, Hathras, UP- 204101. (Area- 144.50 sq. mtr.) standing in the name of Mr. Ramesh Chandra S/o Mr. Devi Ram. Bounded & Butted as: East: House No. 3/52, West: House No. 3/54, North: 7.50 Mtr Rasta Wide, South: House No. 3/60.	22.07.2024	Rs. 20,85,363.29 + interest and other charges w.e.f. 22.07.2024

Date : 21.10.2024 Place: Hathras Authorised Officer, Bank of Baroda

**HANDOVER — RECPDCL**  
RECPDCL handed over a project specific SPV, viz, Rajasthan-IV H-1 Power Transmission to PGCIL recently at Gurugram. PGCIL emerged as the Transmission Service Provider through Tariff-based Competitive Bidding process conducted by RECPDCL, the Bid Process Coordinator, for development of the above transmission project on Build, Own, Operate & Transfer basis.



**PROGRAM — SCOPE**  
SCOPE organized Eudaimonia (Living Well, Faring Well) - emphasizing overall wellness through the integration of financial stability, holistic health & inheritance planning at SCOPE Convention Centre. The program was addressed by Atul Sobti, DG, SCOPE & Member, Governing Body, ILO; Dr. Mohit Gupta, Professor of Cardiology, GB Pant Hospital; CA Anil Chopra, Group Director, Bajaj Capital Ltd. & KK Rai, Senior Advocate, Supreme Court of India.



**MOU — NBCC**  
NBCC signed a MoU with Navodaya Vidyalaya Samiti to embark on a transformative educational initiative, aimed at constructing three new permanent campus facilities in Delhi & implementing solar and electric water heating systems in 331 Jawahar Navodaya Vidyalayas across India. The MoU was signed by KV Reddy, GM, Navodaya Vidyalaya Samiti & Anil Kumar, Chief General Manager, NBCC.



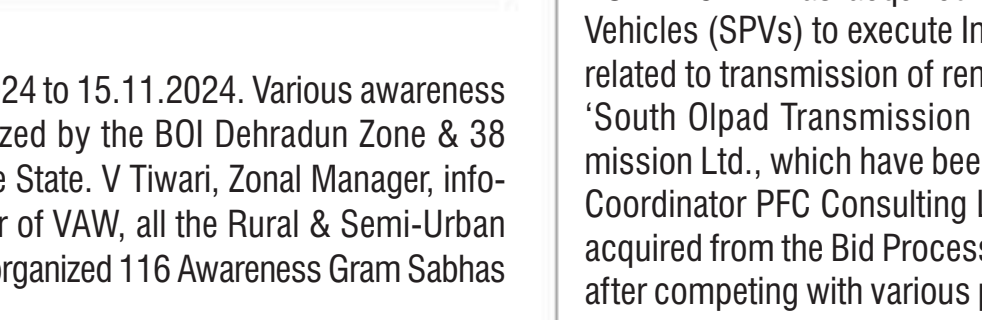
**CELEBRATION — TERUMO INDIA**  
Terumo India celebrated Terumo Patient's Day 2024 to connect with its Group Mission of "Contributing to Society through Healthcare". The celebration, which coincides with the founding day of Terumo Corporation globally, reflects the company's deep commitment to putting patients at the center of every innovation, partnership, and initiative it undertakes. H Samejima, CEO, Terumo Corporation attended the celebrations.



**INAUGURATION — UTTARAKHAND GRAMIN BANK**  
Chief Secretary, Ms. Radha Raturi, inaugurated the new premises of Uttarakhand Gramin Bank's Dehradun Main Branch, located opposite MKP College. This branch is notably managed entirely by women staff. Ms. Raturi appreciated the bank's efforts to enhance customer convenience & commended the display of products promoted by Self-Help Groups in the current premises.



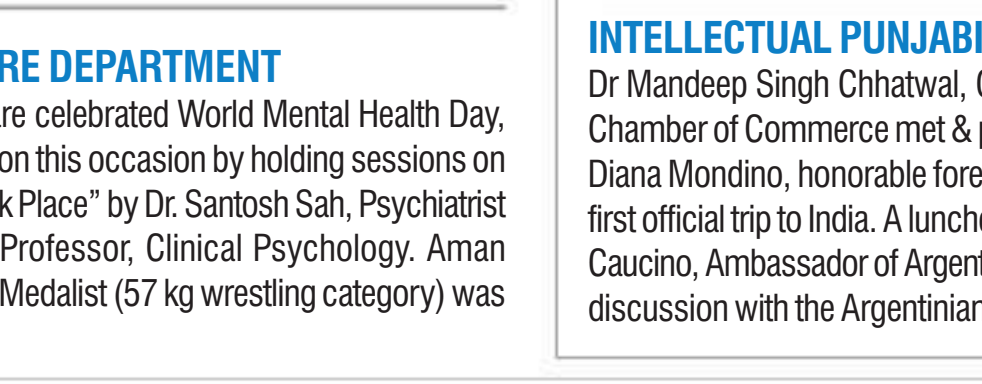
**VIGILANCE AWARENESS — BANK OF INDIA**  
Bank of India is organizing Vigilance Awareness Campaign from 15.09.2024 to 15.11.2024. Various awareness activities are being organized by the BOI Dehradun Zone & 38 branches of BOI across the State. V Tiwari, Zonal Manager, informed that as the precursor of VAW, all the Rural & Semi-Urban Branches of the Zone have organized 116 Awareness Gram Sabhas in Villages.



**INNAGURATION — NAGAR NIGAM GHAZIABAD**  
The inauguration for the development and beautification of roads was done by Sunil Sharma (Cabinet Minister & chief guest), Mayor Smt. Sunita Dayal, Commissioner Vikramaditya Singh Malik and other officers recently, wherein Airport Road to Nag Road was in focus alongside the construction of pavements and sitting areas.



**EVENT — SOCIAL WELFARE DEPARTMENT**  
The Department of Social Welfare celebrated World Mental Health Day, 2024 & organized a mega event on this occasion by holding sessions on the theme, "Mental Health at Work Place" by Dr. Santosh Sah, Psychiatrist & Dr. Amrita Sahay, Assistant Professor, Clinical Psychology. Aman Sehrawat, Paris Olympic Bronze Medalist (57 kg wrestling category) was felicitated on the occasion.



**CORPORATE BRIEFS**

**CONCLAVE — IREDA**  
PK Das, CMD, IREDA, participated in two panel discussions at the Brainstorming Conclave organized by the Central Electricity Authority. The conclave focused on shaping the "Indian Power Sector Scenario by 2047," where CMD addressed the topics of "Financing the Energy Transition by 2047" & "Capacity Planning & Regulatory Framework for Renewable Energy by 2047." During the discussion, Das underscored IREDA's leading role in promoting and making innovative renewable energy technologies such as Ethanol, Electric Mobility, Battery Storage, Pumped Storage, Floating Solar, Green Hydrogen, & Green Ammonia- financially viable.

**CELEBRATION — NTPC**  
Every year, the NTPC Township at Noida transforms during Durga Puja to indulge everyone in the festive vibes. During the 29th yr of the Puja in Sector 33 of Noida, the NTPC Township received many visitors from different parts of Delhi-NCR. Each year, it is an opportunity to spread different relevant social messages through distinct themes, wherein the theme of this year was Green Power.

**MOU — RITES**  
RITES signed a MoU with Ethad Rail, the developer & operator of the UAE National Rail Network, to explore cooperation & synergize strengths in developing railways & related infrastructure services in the UAE & wider region. The MoU was signed by Shadi Malak, the CEO of Ethad Rail, & Rahul Mithal, the CMD of RITES Ltd., during the Global Rail Transport Infrastructure Exhibition & Conference held in Abu Dhabi. The partnership aims to explore collaborative opportunities for supply/leasing of rolling stock, consultancy & project management for railway projects & services such as repairing of rolling stock & operation & maintenance of railway infrastructure to ensure more efficient & modernized rail services in the UAE & across the region.

**APPROVAL - PFC**  
PFC Infra Finance IFSC Ltd. has received approval from International Financial Services Centres Authority to commence business as a Finance Company in IFSC GIFT City Gujarat. PIFIL will be the first finance company in IFSC dedicated to power and infrastructure lending.

**MEETING — WAPCOS**  
RK Agrawal, CMD, WAPCOS called on H.E. Ibrahim UWIZEYE, the Minister of Energy, Water Resources & Mines, Government of Burundi. During this meeting, Agrawal briefed about the status of projects being handled by WAPCOS in Burundi. H.E. Brig. Gen. Aloys BIZINDAVYI, the Ambassador & Senior Officials of the Government of Burundi and WAPCOS were also present in the meeting. WAPCOS has provided engineering consultancy services to various clients since incorporation, in over 75 countries & has developed a global presence, particularly in South Asia & across Africa, in areas of water, power and infrastructure sectors.

**ASSOCHAM**  
Sanjay Nayar President ASSOCHAM, said, the PM GatiShakti National Master Plan is a perfect example of leveraging technology for real time monitoring and implementation of national infrastructure projects in crucial sectors such coal, steel, fertiliser, ports, food and public distribution. In recent conversations with global stakeholders, three years of this transformative initiative highlights the incredible infrastructure story of India and showcases the potential for India to make for India and the world.

**ACQUISITION — POWERGRID**  
POWERGRID has acquired three Project Special Purpose Vehicles (SPVs) to execute Inter-State Transmission Projects related to transmission of renewable energy. These SPVs are 'South Olpad Transmission Ltd., 'Jam Khambhaliya Transmission Ltd., which have been acquired from the Bid Process Coordinator PFC Consulting Ltd. & the SPV 'Rajasthan IV H1 Power Transmission Limited' has been acquired from the Bid Process Coordinator RECPDCL. These projects have been won by POWERGRID after competing with various private sector players & emerging as successful bidder in TBCB process.

**HSCL**  
HSCL has been awarded a project for the campus development of Gondwana University, Gadchiroli, Maharashtra. The project, valued at Rs 1000 Cr., will establish a modern educational & administrative setup, transforming the university into a centre for advanced learning and innovation.

**KOREA TOURISM ORGANIZATION INDIA SIGNS MOU WITH IRCTC SOUTH ZONE**  
The Korea Tourism Organization (KTO) India office has signed a significant MoU with the Indian Railway Catering and Tourism Corporation (IRCTC) South Zone to promote cross-cultural tourism and strengthen travel ties between India and South Korea. The MoU was formalized by Myong Kil Yun, Regional Director, India & SAARC countries, KTO, & P.Rajalingam Basu, IRTS, Group General Manager of IRCTC South Zone on October 10, 2024 in Chennai.

**UTTARAKHAND TOURISM**  
Perched away from the hustle of city life, Jadung a tiny hamlet on the Sino-Indo Border in the Uttarakashi District of Uttarakhand is a village where time seems to have stopped. Inhabited originally by the Jadh Bhotiyas, a semi-nomadic tribe, the village was evacuated in 1962 during the India - China War & since then, the inhabitants have migrated to nearby villages & even to farther cities like Dehradun, Haridwar & Rishikesh in search of work.

**INTELLECTUAL PUNJABI CHAMBER OF COMMERCE**  
Dr Mandeep Singh Chhatwal, Co Founder & CEO of Intellectual Punjabi Chamber of Commerce met & presented IPCC Coffee Table Book to H.E. Diana Mondino, honorable foreign minister of Argentina who was on her first official trip to India. A luncheon reception was hosted by H.E Mariano Caucino, Ambassador of Argentina to India. Dr. Chhatwal had constructive discussion with the Argentinian delegation led by their foreign minister.

**ACADEMICS**  
**SC DAV Public School,** Noida, organized & hosted DAV UP State level Sports tournament from 17th to 19th OCT, 2024. Inaugural ceremony graced by the presence of Chief Guest Jaswant Singh Saini, MOS, Parliamentary affairs UP Govt., industrial development, VP (DAV CMC), Dr. NK Uberoi (Chairman of the school) & Dr. Alpna Sharma (RO, DAV schools, UP & UK Zone). Principal Mrs. Chitra Kant expressed her gratitude towards the guests & all participating schools. The ceremonial torch was lighted & students took oath. Programme ended with National Anthem.

**Blind Relief Association's** organising Diwali Bazaar, more popularly known among Delhites as the "Blind School Diwali Mela", this iconic festive event is one of Delhi's oldest & most eagerly awaited. The Bazaar has been consistently held for 44 yrs, with the sole exception of 2020 due to the pandemic. This yr's Bazaar is again a week-long event, scheduled to take place from 22nd to 28th Oct 2024, from 10.30 a.m. to 8.00 p.m. at the Association's premises on LL Rai Marg/ Lal Bahadur Shastri Marg, near The Oberoi, New Delhi.

# Harris and Trump scrap for few undecided voters



Republican presidential nominee and former US President Donald Trump works behind the counter during a visit to McDonald's in Feasterville-Trevoze, Pennsylvania on Sunday. Meanwhile, McDonald's said it doesn't endorse political candidates

**NANCY COOK & JOSH WINGROVE**  
October 21

FOR DONALD TRUMP, the closing 15 days of the presidential campaign will see a frenetic blitz of splashy events and unconventional media appearances designed to reach voters who might not normally tune into politics.

Kamala Harris, for her part, is zeroing in on defending the Democrats' "Blue Wall" of Pennsylvania, Michigan, and Wisconsin, with new targeted messaging aimed at the few remaining persuadable voters

who could make or break the 2024 election. She'll hit all three states on Monday, part of a series of events in critical suburban counties.

The approaches underscore the fundamental differences between the candidates — a Republican whose decade-long grip on the nation's politics has been fueled by his mastery of spectacle and the press, and a Democrat whose rapid trajectory has been underpinned by her deliberate and methodical approach — but also a shared underlying reality: that the 2024 election appears as close as any in the

nation's history.

Campaign officials and political operatives are anticipating a jump-ball election, decided at the margins in seven battleground states by whichever candidate can turn out the most supporters and infrequent voters. The final two weeks will highlight Trump's efforts to lock down the votes of young men, Black men and Latinos — his campaign's strategy dating back to the Republican primary.

Harris will spend her time trying to shore up her support among suburban women, Black voters and with

moderate Republicans, who traditionally have been turned off by Trump's record and rhetoric.

"The races come down to a point or less in our states and so, of course, the polls are going to show that it's a point or less. That's just how it is," said Pennsylvania governor Josh Shapiro.

Shapiro, along with Michigan's Gretchen Whitmer and Wisconsin's Tony Evers — all Democratic governors in the critical Blue Wall — barnstormed the states in a bus tour over the past week.

In interviews, all expressed

optimism to some degree for Harris: Shapiro said flatly Harris would win his state, Evers said he feels "confident" in his and Whitmer said she'd rather play Harris' hand than Trump's in Michigan.

Still, the Harris campaign feels a real sense of urgency as her post-presidential debate polling bump has evaporated. Former House Republican Denver Riggleman, who appeared with Harris last week at an event urging anti-Trump Republicans to back the Democrat, called the race a "dead heat."

— BLOOMBERG

# Sanofi in talks over sale of \$17 bn Opella

**DOMINIQUE PATTON**  
Paris, October 21

FRENCH DRUGMAKER SANOFI said on Monday it had entered exclusive talks to sell a 50% controlling stake in its consumer health business Opella to US private equity firm Clayton Dubilier & Rice (CD&R).

French public investment bank Bpifrance is expected to become a minority shareholder, taking a stake of around 2%, said Sanofi in a statement, and giving the state a seat on Opella's board.

Sanofi, which is joining a growing number of drugmakers shedding consumer related businesses, said Opella had been valued at around 16 billion euros (\$17 billion), or 14 times estimated core earnings (EBITDA) for 2024.

Reports that an Opella sale was close triggered criticism from government opponents in recent weeks over the potential loss of a strategic asset, prompting workers to strike and rival bidder PAI Partners to make a renewed offer for the business.

French government sources said late Sunday that Sanofi had reached an agree-



## DEAL DETAILS

The drugmaker said Opella had been valued at around 16 billion euros (\$17 billion), or 14 times estimated core earnings (EBITDA) for 2024

Sanofi had reached an agreement on terms of the deal after providing Paris with guarantees on maintaining jobs and production in France

ment on terms of the deal after providing Paris with guarantees on maintaining jobs and production in France.

The proposed transaction, still subject to definitive agreements, social processes and statutory approvals, is expected to close in the second quarter of 2025 at the earliest, said Sanofi.

The company also upgraded its earnings per share (EPS) guidance, saying it expects its 2024 EPS excluding Opella to increase by at least a

low-single digit percentage at constant exchange rates. Including Opella, it would have upgraded its EPS estimate to between stable and low single-digit percentage growth from previously stable, it said.

Speaking to reporters on Monday about its choice of buyer, chief executive Paul Hudson said, "We chose the group with the best capabilities and people that would help us enable the long term success of the business."

—REUTERS

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR TECHNOFAB ENGINEERING LIMITED OPERATING ENGINEERING AND CONSTRUCTION COMPANY, SERVING THE POWER, INDUSTRIAL AND INFRASTRUCTURE SECTORS IN INDIA AND OUTSIDE INDIA	
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1. Name of the Corporate Debtor along with PAN/CIN/LLP No.	<b>Technofab Engineering Limited</b> CIN: L74210DL1971PLC005712
2. Address of the registered office	913, Hemkunt Chambers 89, Nehru Place, New Delhi, South Delhi -110019
3. URL of website	https://technofabengineering.com/
4. Details of place where majority of fixed assets are located	Plot No. 5, Sector 27 C, Mathura Road, Faridabad 121003, Haryana
5. Installed capacity of main products/ services	The company is having 15 important ongoing projects at various location.
6. Quantity & value of main products/ services sold in last financial year	As per latest available financial statement for Financial Year 2022 - 2023:- Quantity-NA, Value - 12849 Lakhs
7. Number of employees/ workmen	40 Employees
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at URL.	Available at <a href="https://technofabengineering.com/">https://technofabengineering.com/</a>
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL.	Available at <a href="https://technofabengineering.com/">https://technofabengineering.com/</a>
10. Last date for receipt of expression of interest	06.11.2024
11. Date of issue of provisional list of prospective resolution applicants	16.11.2024
12. Last date for submission of objections to provisional list	21.11.2024
13. Date of issue of final list of prospective resolution applicants	01.12.2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	06.12.2024
15. Last date for submission of resolution plans	06.01.2025
16. Process email id to submit Expression of Interest	cirp.technofabengineeringltd@gmail.com
Atul Mittal	
Date : 22.10.2024 Resolution Professional for Technofab Engineering Limited Place: Delhi Regn. No.: IBB/I/A-001/IP-P00439/2017-18/10762	

**केनरा बैंक Canara Bank**  
भारत सरकार का उपक्रम A Government of India Undertaking  
Together We Can

## ATTENTION INVESTORS

We wish to inform that the Tier I/II Bonds issued by Canara Bank and erstwhile SyndicateBank (amalgamated into Canara Bank w.e.f. 01-Apr-2020), are listed on National Stock Exchange of India Limited on various dates. Notice is hereby given to the Bond Holders, Beneficial Owners, Depository Participants and all concerned that the RTA of the Bank has been changed from M/s. Canbank Computer Services Ltd., to KFin Technologies Limited ('KFin') (SEBI Regn No. INR000000221) with effect from 21.10.2024 (date of shifting of electronic connectivity to the new RTA)

For any inquiries pertaining to Tier I / II Bonds issued by the Bank, kindly contact below offices:

REGISTRAR & TRANSFER AGENT	CANARA BANK
<b>KFin Technologies Limited</b> Unit: Canara Bank Selenium, Tower B, Plot No. 31 & 32, Financial District, Nanakramguda, Hyderabad-500 032 Email: einward.ris@kfintech.com Toll free: 1800 309 4001 Website: www.kfintech.com	Domestic Settlement Section, Canara Bank, Integrated Treasury Wing, 6th Floor, Canara Bank Building, C-14, G-Block, BKC Bandra (E), Mumbai-400 051 Ph: 022-26725121/5142 Fax: 022-26725133 Email ID : tidsettmum@canarabank.com

The said details are also available on the Bank's website as well as updated on the website of the Stock Exchanges

**Please Note:** There is no change in Registrar and Transfer Agent of the Bank for equity segment, which remains same as KFin Technologies Private Limited, Hyderabad.

Date : 22.10.2024  
Place : Bengaluru

**For CANARA BANK**  
Company Secretary

## WELL-SET ON ALL FRONTS, to step into a New Decade

Credit Line on UPI

Micro LAP

Loan Against Shares

Home Loan

Loan Against Property

Gold Loan

MSME

Young India SB A/c

Scan & Pay

CUB Startup A/c

CUB Salary Plus

CUB 333 FD

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Rasiyana Bank, Easiyana Bank

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1904-2024

**Season's Greetings!**  
May this festive season bring you happiness, peace and prosperity.

**UNAUDITED FINANCIAL RESULTS FOR THE QUARTER / HALF YEAR ENDED SEPTEMBER 30, 2024**  
(₹ in Lakhs)

Sl. No.	Particulars	Quarter ended	Half Year ended	Quarter ended	Year ended
		30.09.2024	30.09.2024	30.09.2023	31.03.2024
		(Unaudited)		(Audited)	
1	Total Income from operations (Net)	166026.63	324103.98	148611.44	601222.04
2	Net Profit / (Loss) for the period (before Tax, Exceptional and / or Extraordinary items)	35817.71	69266.74	33061.25	123073.09
3	Net Profit / (Loss) for the period before Tax (before tax after Exceptional and / or Extraordinary items)	35817.71	69266.74	33061.25	123073.09
4	Net Profit / (Loss) for the period after Tax (after Exceptional and / or Extraordinary items)	28517.71	54966.74	28061.25	101573.09
5	Total Comprehensive Income for the period (Comprising Profit/(Loss) for the period (after tax) and Other Comprehensive Income (after tax)	Not Applicable	Not Applicable	Not Applicable	Not Applicable
6	Paid up Equity Share Capital (face value of ₹1/- each)	7406.72	7406.72	7404.16	7406.72
7	Reserves (excluding Revaluation Reserve)				832736.43
8	Securities Premium Account	Not Applicable	Not Applicable	Not Applicable	Not Applicable
9	Net Worth	883808.01	883808.01	785868.19	837423.37
10	Paid up Debt Capital/Outstanding Debt (%)	Nil	Nil	Nil	Nil
11	Outstanding Redeemable Preference Shares	Nil	Nil	Nil	Nil
12	Debt Equity ratio*	0.20	0.20	0.09	0.11
13	Earnings per share (before and after extraordinary items) (of ₹1/- each) (not annualised)				
	- Basic	3.85	7.42	3.78	13.72
	- Diluted	3.82	7.37	3.75	13.62
14	Total debt to total assets(**)	3.57	3.57	6.71	6.67
15	Capital Redemption Reserve				
16	Debt Redemption Reserve				
17	Debt Service Coverage Ratio				Not Applicable
18	Interest Service Coverage Ratio				

\* Debt represents borrowings with residual maturity of more than one year \*\* Total Debt represents Total borrowings of the Bank

**Note:** The above is an extract of the detailed format of Quarterly / Half Year ended financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly/Year ended Financial Results are available on the Stock Exchange websites BSE: <http://www.bseindia.com>, NSE: <http://www.nseindia.com> and Bank website: <http://www.cityunionbank.com>

Place : Chennai  
Dated: 21<sup>st</sup> October 2024

By Order of the Board  
**Dr. N. KAMAKODI**  
MD & CEO  
DIN: 02039618

CIN No. : L65110TN1904PLC001287

Regd. Office: 149, T.S.R. (Big) Street, Kumbakonam - 612 001.

financialexp.apr.in



Raj Nagar Branch, C-98, RDC, Raj Nagar, Ghaziabad-201001
Email : rajnag@bankofbaroda.com

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES "APPENDIX- IV-A [See proviso to Rule 6 (2) & 8 (6)]

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 6 (2) & 8 (6) of the Security Interest (Enforcement) Rules, 2002.

Table with 8 columns: Sr No., Name & address of Borrower/s / Guarantor/ Mortgagee/s, Give short description of the immovable property with known encumbrances, Total Dues, Date of e-Auction Time of E-Auction, 1. Reserve Price- 2. Earnest Money Deposit 3. Bid Increase Amount, Status of Possession, Property Inspection date & Time.

For detailed terms and conditions of sale, please refer/visit to the website link https://www.bankofbaroda.in/e-auction.htm and online auction portal https://ebkraj.in Also, prospective bidders may contact the Authorised officer on Mobile 8007602296

Date : 18-10-2024, Place : Ghaziabad Authorised Officer, Bank of Baroda



SALE NOTICE OF IMMOVABLE PROPERTY

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 read with provision to rule 9(1) of Security Interest (Enforcement) Rules, 2002.

DESCRIPTION OF THE IMMOVABLE PROPERTY: All that Part & parcel of Basement of property No. F-196(Plot No.196, Block-F), Out of Khasra No.1076/5/2715, measuring 634.50sqft situated at Village-Filminess Tahipur, Dilshad Exten No.1, Dilshad Colony, Ilaqa-Shahdara, Delhi-110095, belonging to Mrs.Santosh Singhal W/o Mr. Jagdish Prasad Singhal (common sector for M/s Shanti Trading Corporation) Boundaries: East: Road, West: Part of Property No.F-196, North: Plot No.F-197, South: Part of Property No.F-196



POSSESSION NOTICE [SECTION 13(4)]

Whereas, the undersigned being the Authorized Officer of the Canara Bank under Securitisation And Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (Act 54 of 2002) (hereinafter referred to as "the Act") and in exercise of powers conferred under Section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued a Demand Notice dated 22.07.2024 calling upon the borrower M/s Aton Sunlogics LLP, Plot No 77A New Industrial Area Kandroni, Bain Attarian Industrial Area, Kangra Himachal Pradesh 176402, M/s Aton Sunlogics LLP, No. 58 NPX Urbtech, Plot No.C1, Sector 153 Gautambudh Nagar, Noida, Uttar Pradesh - 201308, Sri. Ravi Bansal S/o Late I P Arya, 6104 ATS Green Paradise Society Sector CH4, Greater Noida Gautam Budh University, Kasana UP 201310, Smt Manisha Bansal D/o Vijender Kumar Singhal, 6104 ATS Paradise Society Sector CH4, Greater Noida Gautam Budh Nagar 201306 to repay the amount mentioned in the notice, be Rs. 1,61,65,266.52 (Rupees One Crore Sixty one lacs Sixty Five thousand Two Hundred sixty six and Paise Fifty Two only) within 60 days from the date of receipt of the said notice.

The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him / her under section 13 (4) of the said Act, read with Rule 8 & 9 of the said Rule on this 19 Day of October 2024.

The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of Canara Bank for an amount of Rs. 1,61,65,266.52 (Rupees One Crore Sixty one lacs Sixty Five thousand Two Hundred sixty six and Paise Fifty Two only) and interest thereon.

The borrower's attention is invited to the provisions of Section 13 (8) of the Act, in respect of time available, to redeem the secured assets.

DESCRIPTION OF THE IMMOVABLE PROPERTY All that Part and Parcel of Plot No. 77A, New Industrial Area Kandroni, Mohall Indora Road, Revenue estate of Mohali-Bari, Distt Kangra, HP, measuring 1800 sq meter. Khasra no.371/221/172 Khatoni no.156/9 having the boundaries herein under mentioned. Bounded: East: Front (Road), West: Back Plot No. 84, North: Plot No. 78, South: Plot No. 77

DESCRIPTION OF THE MOVABLE PROPERTY Automatic Lay-up machine for layout the strings Jigs and fixtures (Bussing tables, inspection tables) Solar cell tester, EL tester, Pneumatic compressor with buffer tank, 30HP, ATW Dual track tab & stringer, Semi-Automatic Solar Panel Laminator, Solar Cell Laser Dicing Machine, Solar Module Tester, Solar Panel Framing machine, Soldering Iron, Senco Multi-function cell sorting machine, Cone pulley light duty Lathe machine, Accessories to lathe machine, Hydraulic press machine, Hydraulic shearing machine, Drill M/C with Rac and Pinion, Packing Loding Charge, Hand pallet Truck, Wooden parical board Almeria, Computer table, Office Chair, 250 Ltr. RO System, A/C 2TN with inverter, LRD Batten 20W, 600MM Wall Fan Industrial, Electronic Testing Boarding for Solar Panel and batteries, Diesel Gen-set, 19 computers, 17 computers, DVR channels/cameras, Printer 136NW, Printer 329DW, 10KV UPS Battery, Battery Racks

Date : 19-10-2024, Place : Kangra (HP) Authorised Officer, Canara Bank

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR

TECHNOFAB ENGINEERING LIMITED OPERATING ENGINEERING AND CONSTRUCTION COMPANY, SERVING THE POWER, INDUSTRIAL AND INFRASTRUCTURE SECTORS IN INDIA AND OUTSIDE INDIA

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Table with 2 columns: 1. Name of the Corporate Debtor along with PAN/CIN/LLP No., 2. Address of the registered office, 3. URL of website, 4. Details of place where majority of fixed assets are located, 5. Installed capacity of main products/ services, 6. Quantity & value of main products/ services sold in last financial year, 7. Number of employees/ workmen, 8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at URL, 9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL, 10. Last date for receipt of expression of interest, 11. Date of issue of provisional list of prospective resolution applicants, 12. Last date for submission of objections to provisional list, 13. Date of issue of final list of prospective resolution applicants, 14. Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants, 15. Last date for submission of resolution plans, 16. Process email id to submit Expression of Interest.

Date : 22.10.2024 Resolution Professional for Technofab Engineering Limited Place: Delhi Regn. No.: IBB/IIPA-001/IIP-P00439/2017-18/10762

PUBLIC NOTICE

Symphony House, Third Floor, FP-12, TP-50, OFF S.G. Highway Bodakdev, AHMEDABAD-380099

Notice is hereby given that the certificate(s) for the under mentioned Equity Shares of the Company have been lost/misplaced and the holder(s) / purchaser(s) of the said Equity Shares have applied to the Company to issue duplicate Share Certificate(s).

Any person who has a claim in respect of the said shares should lodge such claim with the Company at its Registered Office within 21 days from this date else the Company will proceed to issue duplicate certificate(s) without any further intimation.

Filed to: 022370

Name of Shareholder: A.M. Johari

Date: 22.10.2024

Authorized Officer, Indian Bank

POSSESSION NOTICE (For Immovable Property)

(As per Appendix IV read with rule 8(1) of the Security Interest (Enforcement) Rules, 2002)

Whereas, the undersigned being the Authorized Officer of the BANK OF BARODA, under the Securitisation and Reconstruction of Financial Assets and Enforcement of security Interest Act, 2002 and in exercise of powers conferred under section 13 (12) read with Rule 3 of Security Interest (Enforcement) Rules, 2002, issued a demand notice calling upon the Borrower/Guarantors as given below to repay the amount mentioned below within 60 days from the receipt of the said notice.

Table with 5 columns: S. No., Name of the Borrowers/Guarantors, Description of Immovable Property, Date of Demand Notice, Outstanding Amount.

Date : 21.10.2024 Place: Hathras Authorised Officer, Bank of Baroda

HANDOVER — RECPDCL

RECPDCL handed over a project specific SPV, viz, Rajasthan-IV H-1 Power Transmission to PGCL recently at Gurugram. PGCL emerged as the Transmission Service Provider through Tariff-based Competitive Bidding process conducted by RECPDCL, the Bid Process Coordinator, for development of the above transmission project on Build, Own, Operate & Transfer basis.



CORPORATE BRIEFS

CONCLAVE — IREDA

PK Das, CMD, IREDA, participated in two panel discussions at the Brainstorming Conclave organized by the Central Electricity Authority. The conclave focused on shaping the "Indian Power Sector Scenario by 2047," where CMD addressed the topics of "Financing the Energy Transition by 2047" & "Capacity Planning & Regulatory Framework for Renewable Energy by 2047."

MOU — RITES

RITES signed an MoU with Ethihad Rail, the developer & operator of the UAE National Rail Network, to explore cooperation & synergize strengths in developing railways & related infrastructure services in the UAE & wider region.

MEETING — WAPCOS

RK Agrawal, CMD, WAPCOS called on H.E. Ibrahim UWIZEYE, the Minister of Energy, Water Resources & Mines, Government of Burundi. During this meeting, Agrawal briefed about the status of projects being handled by WAPCOS in Burundi.

ACQUISITION — POWERGRID

POWERGRID has acquired three Project Special Purpose Vehicles (SPVs) to execute Inter-State Transmission Projects related to transmission of renewable energy. These SPVs are 'South Olpad Transmission Ltd., 'Jam Khambhalya Transmission Ltd., which have been acquired from the Bid Process Coordinator PFC Consulting Ltd. & the SPV 'Rajasthan IV H1 Power Transmission Limited' has been acquired from the Bid Process Coordinator RECPDCL.

KOREA TOURISM ORGANIZATION INDIA SIGNS MOU WITH IRCTC SOUTH ZONE

The Korea Tourism Organization (KTO) India office has signed a significant MoU with the Indian Railway Catering and Tourism Corporation (IRCTC) South Zone to promote cross-cultural tourism and strengthen travel ties between India and South Korea.

INTELLECTUAL PUNJABI CHAMBER OF COMMERCE

Dr Mandeep Singh Chhatwal, Co Founder & CEO of Intellectual Punjabi Chamber of Commerce met & presented IPCC Coffee Table Book to H.E. Diana Mondino, honorable foreign minister of Argentina who was on her first official trip to India.

CELEBRATION — NTPC

Every year, the NTPC Township at Noida transforms during Durga Puja to indulge everyone in the festive vibes. During the 29th yr of the Puja in Sector 33 of Noida, the NTPC Township received many visitors from different parts of Delhi-NCR.

APPROVAL - PFC

PFC Infra Finance IFSC Ltd. has received approval from International Financial Services Centres Authority to commence business as a Finance Company in IFSC GIFT City Gujarat.

ASSOCHAM

Sanjay Nayyar President ASSOCHAM, said, the PM GatiShakti National Master Plan is a perfect example of leveraging technology for real time monitoring and implementation of national infrastructure projects in crucial sectors such coal, steel, fertiliser, ports, food and public distribution.

HSSL

HSSL has been awarded a project for the campus development of Gandwana University, Gadchiroli, Maharashtra. The project, valued at Rs 1000 Cr., will establish a modern educational & administrative setup, transforming the university into a centre for advanced learning and innovation.

UTTARAKHAND TOURISM

Perched away from the hustle of city life, Jadung a tiny hamlet on the Sino-Indo Border in the Uttarakashi District of Uttarakhand is a village where time seems to have stopped. Inhabited originally by the Jadh Bhotiyas, a semi-nomadic tribe, the village was evacuated in 1962 during the India - China War & since then, the inhabitants have migrated to nearby villages & even to farther cities like Dehradun, Haridwar & Rishikesh in search of work.

ACADEMICS

SC DAV Public School,

Noida, organized & hosted DAV UP State level Sports tournament from 17th to 19th OCT, 2024. Inaugural ceremony graced by the presence of Chief Guest Jaswant Singh Saini, MOS, Parliamentary affairs UP Govt., industrial development, VP (DAV CMC), Dr. NK Uberoi (Chairman of the school) & Dr. Alpna Sharma (RO, DAV schools, UP & UK Zone). Principal Mrs. Chitra Kant expressed her gratitude towards the guests & all participating schools. The ceremonial torch was lighted & students took oath. Programme ended with National Anthem.

Blind Relief Association's

organising Diwali Bazaar, more popularly known among Delhiites as the "Blind School Diwali Mela", this iconic festive event is one of Delhi's oldest & most eagerly awaited. The Bazaar has been consistently held for 44 yrs, with the sole exception of 2020 due to the pandemic. This yr's Bazaar is again a week-long event, scheduled to take place from 22nd to 28th Oct 2024, from 10:30 a.m. to 8:00 p.m. at the Association's premises on LL Rai Marg/ Lal Bahadur Shastri Marg, near The Oberoi, New Delhi.

PROGRAM — SCOPE

SCOPE organized Eudaimonia (Living Well, Faring Well) - emphasizing overall wellness through the integration of financial stability, holistic health & inheritance planning at SCOPE Convention Centre. The program was addressed by Atul Sobti, DG, SCOPE & Member, Governing Body, ILO; Dr. Mohit Gupta, Professor of Cardiology, GB Pant Hospital; CA Anil Chopra, Group Director, Bajaj Capital Ltd. & KK Rai, Senior Advocate, Supreme Court of India.

MOU — NBCC

NBCC signed an MoU with Navodaya Vidyalaya Samiti to embark on a transformative educational initiative, aimed at constructing three new permanent campus facilities in Delhi & implementing solar and electric water heating systems in 331 Jawahar Navodaya Vidyalayas across India. The MoU was signed by KV Reddy, GM, Navodaya Vidyalaya Samiti & Anil Kumar, Chief General Manager, NBCC.

CELEBRATION — TERUMO INDIA

Terumo India celebrated Terumo Patient's Day 2024 to connect with its Group Mission of "Contributing to Society through Healthcare". The celebration, which coincides with the founding day of Terumo Corporation globally, reflects the company's deep commitment to putting patients at the center of every innovation, partnership, and initiative it undertakes.

INAUGURATION — UTTARAKHAND GRAMIN BANK

Chief Secretary, Ms. Radha Raturi, inaugurated the new premises of Uttarakhand Gramin Bank's Dehradun Main Branch, located opposite MKP College. This branch is notably managed entirely by women staff. Ms. Raturi appreciated the bank's efforts to enhance customer convenience & commended the display of products promoted by Self-Help Groups in the current premises.

VIGILANCE AWARENESS — BANK OF INDIA

Bank of India is organizing Vigilance Awareness Campaign from 15.09.2024 to 15.11.2024. Various awareness activities are being organized by the BOI Dehradun Zone & 38 branches of BOI across the State. V Tiwari, Zonal Manager, informed that as the precursor of VAW, all the Rural & Semi-Urban Branches of the Zone have organized 116 Awareness Gram Sabhas in Villages.

INNAGURATION — NAGAR NIGAM GHAZIABAD

The inauguration for the development and beautification of roads was done by Sunil Sharma (Cabinet Minister & chief guest), Mayor Smt. Sunita Dayal, Commissioner Vikramaditya Singh Malik and other officers recently, wherein Airport Road to Nag Road was in focus alongside the construction of pavements and sitting areas.

EVENT — SOCIAL WELFARE DEPARTMENT

The Department of Social Welfare celebrated World Mental Health Day, 2024 & organized a mega event on this occasion by holding sessions on the theme, "Mental Health at Work Place" by Dr. Santosh Sah, Psychiatrist & Dr. Amrita Sahay, Assistant Professor, Clinical Psychology. Aman Sehrawat, Paris Olympic Bronze Medalist (57 kg wrestling category) was felicitated on the occasion.

# Harris and Trump scrap for few undecided voters



Republican presidential nominee and former US President Donald Trump works behind the counter during a visit to McDonald's in Feasterville-Trevoze, Pennsylvania on Sunday. Meanwhile, McDonald's said it doesn't endorse political candidates

**NANCY COOK & JOSH WINGROVE**  
October 21

FOR DONALD TRUMP, the closing 15 days of the presidential campaign will see a frenetic blitz of splashy events and unconventional media appearances designed to reach voters who might not normally tune into politics.

Kamala Harris, for her part, is zeroing in on defending the Democrats' "Blue Wall" of Pennsylvania, Michigan, and Wisconsin, with new targeted messaging aimed at the few remaining persuadable voters

who could make or break the 2024 election. She'll hit all three states on Monday, part of a series of events in critical suburban counties.

The approaches underscore the fundamental differences between the candidates — a Republican whose decade-long grip on the nation's politics has been fueled by his mastery of spectacle and the press, and a Democrat whose rapid trajectory has been underpinned by her deliberate and methodical approach — but also a shared underlying reality: that the 2024 election appears as close as any in the

nation's history.

Campaign officials and political operatives are anticipating a jump-ball election, decided at the margins in seven battleground states by whichever candidate can turn out the most supporters and infrequent voters. The final two weeks will highlight Trump's efforts to lock down the votes of young men, Black men and Latinos — his campaign's strategy dating back to the Republican primary.

Harris will spend her time trying to shore up her support among suburban women, Black voters and with

moderate Republicans, who traditionally have been turned off by Trump's record and rhetoric.

"The races come down to a point or less in our states and so, of course, the polls are going to show that it's a point or less. That's just how it is," said Pennsylvania governor Josh Shapiro.

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optimism to some degree for Harris: Shapiro said flatly Harris would win his state, Evers said he feels "confident" in his and Whitmer said she'd rather play Harris' hand than Trump's in Michigan.

Still, the Harris campaign feels a real sense of urgency as her post-presidential debate polling bump has evaporated. Former House Republican Denver Riggleman, who appeared with Harris last week at an event urging anti-Trump Republicans to back the Democrat, called the race a "dead heat."

— BLOOMBERG

# Sanofi in talks over sale of \$17 bn Opella

**DOMINIQUE PATTON**  
Paris, October 21

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ment on terms of the deal after providing Paris with guarantees on maintaining jobs and production in France.

The proposed transaction, still subject to definitive agreements, social processes and statutory approvals, is expected to close in the second quarter of 2025 at the earliest, said Sanofi.

The company also upgraded its earnings per share (EPS) guidance, saying it expects its 2024 EPS excluding Opella to increase by at least a

low-single digit percentage at constant exchange rates. Including Opella, it would have upgraded its EPS estimate to between stable and low single-digit percentage growth from previously stable, it said.

Speaking to reporters on Monday about its choice of buyer, chief executive Paul Hudson said, "We chose the group with the best capabilities and people that would help us enable the long term success of the business."

—REUTERS

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR TECHNOFAB ENGINEERING LIMITED OPERATING ENGINEERING AND CONSTRUCTION COMPANY, SERVING THE POWER, INDUSTRIAL AND INFRASTRUCTURE SECTORS IN INDIA AND OUTSIDE INDIA	
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1. Name of the Corporate Debtor along with PAN/CIN/LLP No.	<b>Technofab Engineering Limited</b> CIN: L74210DL1971PLC005712
2. Address of the registered office	913, Hemkunt Chambers 89, Nehru Place, New Delhi, South Delhi -110019
3. URL of website	<a href="https://technofabengineering.com/">https://technofabengineering.com/</a>
4. Details of place where majority of fixed assets are located	Plot No. 5, Sector 27 C, Mathura Road, Faridabad 121003, Haryana
5. Installed capacity of main products/ services	The company is having 15 important ongoing projects at various location.
6. Quantity & value of main products/ services sold in last financial year	As per latest available financial statement for Financial Year 2022 - 2023:- Quantity-NA, Value - 12849 Lakhs
7. Number of employees/ workmen	40 Employees
8. Further details including last available financial statements (with schedules) of fixed assets are located	Available at <a href="https://technofabengineering.com/">https://technofabengineering.com/</a>
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Available at <a href="https://technofabengineering.com/">https://technofabengineering.com/</a>
10. Last date for receipt of expression of interest	<b>06.11.2024</b>
11. Date of issue of provisional list of prospective resolution applicants	<b>16.11.2024</b>
12. Last date for submission of objections to provisional list	<b>21.11.2024</b>
13. Date of issue of final list of prospective resolution applicants	<b>01.12.2024</b>
14. Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	<b>06.12.2024</b>
15. Last date for submission of resolution plans	<b>06.01.2025</b>
16. Process email id to submit Expression of Interest	<a href="mailto:cirp.technofabengineeringltd@gmail.com">cirp.technofabengineeringltd@gmail.com</a>
Atul Mittal	
Date : 22.10.2024 Resolution Professional for Technofab Engineering Limited Place: Delhi Regn. No.: IBB/I/A-001/IP-P00439/2017-18/10762	

**केनरा बैंक Canara Bank**  
भारत सरकार का उपक्रम A Government of India Undertaking  
Together We Can

## ATTENTION INVESTORS

We wish to inform that the Tier I/II Bonds issued by Canara Bank and erstwhile SyndicateBank (amalgamated into Canara Bank w.e.f. 01-Apr-2020), are listed on National Stock Exchange of India Limited on various dates. Notice is hereby given to the Bond Holders, Beneficial Owners, Depository Participants and all concerned that the RTA of the Bank has been changed from M/s. Canbank Computer Services Ltd., to KFin Technologies Limited ('KFin') (SEBI Regn No. INR000000221) with effect from 21.10.2024 (date of shifting of electronic connectivity to the new RTA)

For any inquiries pertaining to Tier I / II Bonds issued by the Bank, kindly contact below offices:

REGISTRAR & TRANSFER AGENT	CANARA BANK
<b>KFin Technologies Limited</b> Unit: Canara Bank Selenium, Tower B, Plot No. 31 & 32, Financial District, Nanakramguda, Hyderabad-500 032 Email: <a href="mailto:einward.ris@kfintech.com">einward.ris@kfintech.com</a> Toll free: 1800 309 4001 Website: <a href="http://www.kfintech.com">www.kfintech.com</a>	Domestic Settlement Section, Canara Bank, Integrated Treasury Wing, 6th Floor, Canara Bank Building, C-14, G-Block, BKC Bandra (E), Mumbai-400 051 Ph: 022-26725121/5142 Fax: 022-26725133 Email ID : <a href="mailto:tidssetmum@canarabank.com">tidssetmum@canarabank.com</a>

The said details are also available on the Bank's website as well as updated on the website of the Stock Exchanges

**Please Note:** There is no change in Registrar and Transfer Agent of the Bank for equity segment, which remains same as KFin Technologies Private Limited, Hyderabad.

Date : 22.10.2024  
Place : Bengaluru

**For CANARA BANK**  
Company Secretary

## WELL-SET ON ALL FRONTS, to step into a New Decade

Credit Line on UPI

Micro LAP

Loan Against Shares

Home Loan

Loan Against Property

Gold Loan

MSME

Young India SB A/c

Scan & Pay

CUB Startup A/c

CUB Salary Plus

CUB 333 FD

**CITY UNION BANK LTD.**  
www.cityunionbank.com  
Rasiyana Bank, Easiyana Bank

**Season's Greetings!**  
May this festive season bring you happiness, peace and prosperity.

TRUST AND EXCELLENCE  
1904-2024

### UNAUDITED FINANCIAL RESULTS FOR THE QUARTER / HALF YEAR ENDED SEPTEMBER 30, 2024

(₹ in Lakhs)

Sl. No.	Particulars	Quarter ended	Half Year ended	Quarter ended	Year ended
		30.09.2024	30.09.2024	30.09.2023	31.03.2024
		(Unaudited)		(Audited)	
1	Total Income from operations (Net)	166026.63	324103.98	148611.44	601222.04
2	Net Profit / (Loss) for the period (before Tax, Exceptional and / or Extraordinary items)	35817.71	69266.74	33061.25	123073.09
3	Net Profit / (Loss) for the period before Tax (before tax after Exceptional and / or Extraordinary items)	35817.71	69266.74	33061.25	123073.09
4	Net Profit / (Loss) for the period after Tax (after Exceptional and / or Extraordinary items)	28517.71	54966.74	28061.25	101573.09
5	Total Comprehensive Income for the period (Comprising Profit/(Loss) for the period (after tax) and Other Comprehensive Income (after tax)	Not Applicable	Not Applicable	Not Applicable	Not Applicable
6	Paid up Equity Share Capital (face value of ₹1/- each)	7406.72	7406.72	7404.16	7406.72
7	Reserves (excluding Revaluation Reserve)				832736.43
8	Securities Premium Account	Not Applicable	Not Applicable	Not Applicable	Not Applicable
9	Net Worth	883808.01	883808.01	785868.19	837423.37
10	Paid up Debt Capital/Outstanding Debt (%)	Nil	Nil	Nil	Nil
11	Outstanding Redeemable Preference Shares	Nil	Nil	Nil	Nil
12	Debt Equity ratio*	0.20	0.20	0.09	0.11
13	Earnings per share (before and after extraordinary items) (of ₹1/- each) (not annualised)				
	- Basic	3.85	7.42	3.78	13.72
	- Diluted	3.82	7.37	3.75	13.62
14	Total debt to total assets(**)	3.57	3.57	6.71	6.67
15	Capital Redemption Reserve				
16	Debt Redemption Reserve				
17	Debt Service Coverage Ratio				Not Applicable
18	Interest Service Coverage Ratio				

\* Debt represents borrowings with residual maturity of more than one year \*\* Total Debt represents Total borrowings of the Bank

**Note:** The above is an extract of the detailed format of Quarterly / Half Year ended financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly/Year ended Financial Results are available on the Stock Exchange websites BSE: <http://www.bseindia.com>, NSE: <http://www.nseindia.com> and Bank website: <http://www.cityunionbank.com>

Place : Chennai  
Dated: 21<sup>st</sup> October 2024

By Order of the Board  
**Dr. N. KAMAKODI**  
MD & CEO  
DIN: 02039618

CIN No. : L65110TN1904PLC001287

Regd. Office: 149, T.S.R. (Big) Street, Kumbakonam - 612 001.

financialexpap.in

HYDERABAD

# Harris and Trump scrap for few undecided voters



Republican presidential nominee and former US President Donald Trump works behind the counter during a visit to McDonald's in Feasterville-Trevoze, Pennsylvania on Sunday. Meanwhile, McDonald's said it doesn't endorse political candidates

**NANCY COOK & JOSH WINGROVE**  
October 21

FOR DONALD TRUMP, the closing 15 days of the presidential campaign will see a frenetic blitz of splashy events and unconventional media appearances designed to reach voters who might not normally tune into politics.

Kamala Harris, for her part, is zeroing in on defending the Democrats' "Blue Wall" of Pennsylvania, Michigan, and Wisconsin, with new targeted messaging aimed at the few remaining persuadable voters

who could make or break the 2024 election. She'll hit all three states on Monday, part of a series of events in critical suburban counties.

The approaches underscore the fundamental differences between the candidates — a Republican whose decade-long grip on the nation's politics has been fueled by his mastery of spectacle and the press, and a Democrat whose rapid trajectory has been underpinned by her deliberate and methodical approach — but also a shared underlying reality: that the 2024 election appears as close as any in the

nation's history.

Campaign officials and political operatives are anticipating a jump-ball election, decided at the margins in seven battleground states by whichever candidate can turn out the most supporters and infrequent voters. The final two weeks will highlight Trump's efforts to lock down the votes of young men, Black men and Latinos — his campaign's strategy dating back to the Republican primary.

Harris will spend her time trying to shore up her support among suburban women, Black voters and with

moderate Republicans, who traditionally have been turned off by Trump's record and rhetoric.

"The races come down to a point or less in our states and so, of course, the polls are going to show that it's a point or less. That's just how it is," said Pennsylvania governor Josh Shapiro.

Shapiro, along with Michigan's Gretchen Whitmer and Wisconsin's Tony Evers — all Democratic governors in the critical Blue Wall — barnstormed the states in a bus tour over the past week.

In interviews, all expressed

optimism to some degree for Harris: Shapiro said flatly Harris would win his state, Evers said he feels "confident" in his and Whitmer said she'd rather play Harris' hand than Trump's in Michigan.

Still, the Harris campaign feels a real sense of urgency as her post-presidential debate polling bump has evaporated. Former House Republican Denver Riggleman, who appeared with Harris last week at an event urging anti-Trump Republicans to back the Democrat, called the race a "dead heat."

— BLOOMBERG

# Sanofi in talks over sale of \$17 bn Opella

**DOMINIQUE PATTON**  
Paris, October 21

**FRENCH DRUGMAKER SANOFI** said on Monday it had entered exclusive talks to sell a 50% controlling stake in its consumer health business Opella to US private equity firm Clayton Dubilier & Rice (CD&R).

French public investment bank Bpifrance is expected to become a minority shareholder, taking a stake of around 2%, said Sanofi in a statement, and giving the state a seat on Opella's board.

Sanofi, which is joining a growing number of drugmakers shedding consumer related businesses, said Opella had been valued at around 16 billion euros (\$17 billion), or 14 times estimated core earnings (EBITDA) for 2024.

Reports that an Opella sale was close triggered criticism from government opponents in recent weeks over the potential loss of a strategic asset, prompting workers to strike and rival bidder PAI Partners to make a renewed offer for the business.

French government sources said late Sunday that Sanofi had reached an agree-



## DEAL DETAILS

The drugmaker said Opella had been valued at around 16 billion euros (\$17 billion), or 14 times estimated core earnings (EBITDA) for 2024

Sanofi had reached an agreement on terms of the deal after providing Paris with guarantees on maintaining jobs and production in France

ment on terms of the deal after providing Paris with guarantees on maintaining jobs and production in France.

The proposed transaction, still subject to definitive agreements, social processes and statutory approvals, is expected to close in the second quarter of 2025 at the earliest, said Sanofi.

The company also upgraded its earnings per share (EPS) guidance, saying it expects its 2024 EPS excluding Opella to increase by at least a

low-single digit percentage at constant exchange rates. Including Opella, it would have upgraded its EPS estimate to between stable and low single-digit percentage growth from previously stable, it said.

Speaking to reporters on Monday about its choice of buyer, chief executive Paul Hudson said, "We chose the group with the best capabilities and people that would help us enable the long term success of the business."

—REUTERS

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR TECHNOFAB ENGINEERING LIMITED OPERATING ENGINEERING AND CONSTRUCTION COMPANY, SERVING THE POWER, INDUSTRIAL AND INFRASTRUCTURE SECTORS IN INDIA AND OUTSIDE INDIA	
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1. Name of the Corporate Debtor along with PAN/CIN/LLP No.	<b>Technofab Engineering Limited</b> CIN: L74210DL1971PLC005712
2. Address of the registered office	913, Hemkunt Chambers 89, Nehru Place, New Delhi, South Delhi -110019
3. URL of website	https://technofabengineering.com/
4. Details of place where majority of fixed assets are located	Plot No. 5, Sector 27 C, Mathura Road, Faridabad 121003, Haryana
5. Installed capacity of main products/ services	The company is having 15 important ongoing projects at various location.
6. Quantity & value of main products/ services sold in last financial year	As per latest available financial statement for Financial Year 2022 - 2023:- Quantity-NA, Value - 12849 Lakhs
7. Number of employees/ workmen	40 Employees
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at URL.	Available at <a href="https://technofabengineering.com/">https://technofabengineering.com/</a>
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10. Last date for receipt of expression of interest	06.11.2024
11. Date of issue of provisional list of prospective resolution applicants	16.11.2024
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14. Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	06.12.2024
15. Last date for submission of resolution plans	06.01.2025
16. Process email id to submit Expression of Interest	cirp.technofabengineeringltd@gmail.com
Atul Mittal	
Date : 22.10.2024 Resolution Professional for Technofab Engineering Limited Place: Delhi Regn. No.: IBB/I/A-001/IP-P00439/2017-18/10762	

**केनरा बैंक Canara Bank**  
भारत सरकार का उपक्रम A Government of India Undertaking  
Together We Can

## ATTENTION INVESTORS

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For any inquiries pertaining to Tier I / II Bonds issued by the Bank, kindly contact below offices:

REGISTRAR & TRANSFER AGENT	CANARA BANK
<b>KFin Technologies Limited</b> Unit: Canara Bank Selenium, Tower B, Plot No. 31 & 32, Financial District, Nanakramguda, Hyderabad-500 032 Email: einward.ris@kfintech.com Toll free: 1800 309 4001 Website: www.kfintech.com	Domestic Settlement Section, Canara Bank, Integrated Treasury Wing, 6th Floor, Canara Bank Building, C-14, G-Block, BKC Bandra (E), Mumbai-400 051 Ph: 022-26725121/5142 Fax: 022-26725133 Email ID : tidsettmum@canarabank.com

The said details are also available on the Bank's website as well as updated on the website of the Stock Exchanges

**Please Note:** There is no change in Registrar and Transfer Agent of the Bank for equity segment, which remains same as KFin Technologies Private Limited, Hyderabad.

Date : 22.10.2024  
Place : Bengaluru

**For CANARA BANK**  
Company Secretary

## WELL-SET ON ALL FRONTS, to step into a New Decade

- Credit Line on UPI
- Micro LAP
- Loan Against Shares
- Home Loan
- Loan Against Property
- Gold Loan
- MSME
- Young India SB A/c
- Scan & Pay
- CUB Startup A/c
- CUB Salary Plus
- CUB 333 FD

**CITY UNION BANK LTD.**  
www.cityunionbank.com Rasiyana Bank, Easiyana Bank

**Season's Greetings!**  
May this festive season bring you happiness, peace and prosperity.

TRUST AND EXCELLENCE 1904-2024

### UNAUDITED FINANCIAL RESULTS FOR THE QUARTER / HALF YEAR ENDED SEPTEMBER 30, 2024

Sl. No.	Particulars	Quarter ended	Half Year ended	Quarter ended	Year ended
		30.09.2024	30.09.2024	30.09.2023	31.03.2024
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7	Reserves (excluding Revaluation Reserve)				832736.43
8	Securities Premium Account	Not Applicable	Not Applicable	Not Applicable	Not Applicable
9	Net Worth	883808.01	883808.01	785868.19	837423.37
10	Paid up Debt Capital/Outstanding Debt (%)	Nil	Nil	Nil	Nil
11	Outstanding Redeemable Preference Shares	Nil	Nil	Nil	Nil
12	Debt Equity ratio*	0.20	0.20	0.09	0.11
13	Earnings per share (before and after extraordinary items) (of ₹1/- each) (not annualised)				
	- Basic	3.85	7.42	3.78	13.72
	- Diluted	3.82	7.37	3.75	13.62
14	Total debt to total assets(**)	3.57	3.57	6.71	6.67
15	Capital Redemption Reserve				
16	Debt Redemption Reserve				
17	Debt Service Coverage Ratio				Not Applicable
18	Interest Service Coverage Ratio				Not Applicable

\* Debt represents borrowings with residual maturity of more than one year \*\* Total Debt represents Total borrowings of the Bank

**Note:** The above is an extract of the detailed format of Quarterly / Half Year ended financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly/Year ended Financial Results are available on the Stock Exchange websites BSE: <http://www.bseindia.com>, NSE: <http://www.nseindia.com> and Bank website: <http://www.cityunionbank.com>

Place : Chennai  
Dated: 21<sup>st</sup> October 2024

By Order of the Board  
**Dr. N. KAMAKODI**  
MD & CEO  
DIN: 02039618

CIN No. : L65110TN1904PLC001287 Regd. Office: 149, T.S.R. (Big) Street, Kumbakonam - 612 001.

IN THE NEWS

DISNEY NAMES JAMES GORMAN AS NEW CHAIR

WALT DISNEY SAID on Monday it would appoint a new chief executive officer in early 2026 and named James Gorman as its chairman.

PERPLEXITY IN TALKS FOR \$9 BN VALUATION

PERPLEXITY AI, AN artificial intelligence company building a search product that aims to compete with Google, is in early talks to raise funding from investors at a valuation of about \$9 billion.

UK FINES VW UNIT FOR UNFAIR PRACTICES

A BRITISH REGULATOR has fined Volkswagen's UK financial services unit 5.4 million pounds (\$7 million) for unfairly treating customers between 2017 and 2023.

Harris, Trump scrap for few undecided voters

NANCY COOK & JOSH WINGROVE October 21

FOR DONALD TRUMP, the closing 15 days of the presidential campaign will see a frenetic blitz of splashy events and appearances designed to reach voters who might not normally tune into politics.

Republican whose decade-long grip on the nation's politics has been fueled by his mastery of spectacle and the press, and a Democrat whose rapid trajectory has been underpinned by her deliberate and methodical approach — but also a shared underlying reality: that the 2024 election appears as close as any in the nation's history.



Republican presidential nominee and former US President Donald Trump works behind the counter during a visit to McDonald's in Feasterville-Trevose, Pennsylvania on Sunday.

Trump sued for defamation by exonerated 'Central Park Five'

DONALD TRUMP IS facing a defamation lawsuit over comments he made during the September presidential debate about five men who were wrongly convicted in the 1989 jogger rape case and came to be known as the "Central Park Five."

Monday in federal court in Philadelphia that Trump defamed them by saying during the debate that they had pleaded guilty when they hadn't.

Sanofi in talks with CD&R over sale of \$17 bn Opella

DOMINIQUE PATTON Paris, October 21

FRENCH DRUGMAKER SANOFI said on Monday it had entered exclusive talks to sell a 50% controlling stake in its consumer health business Opella to US private equity firm Clayton Dubilier & Rice (CD&R).



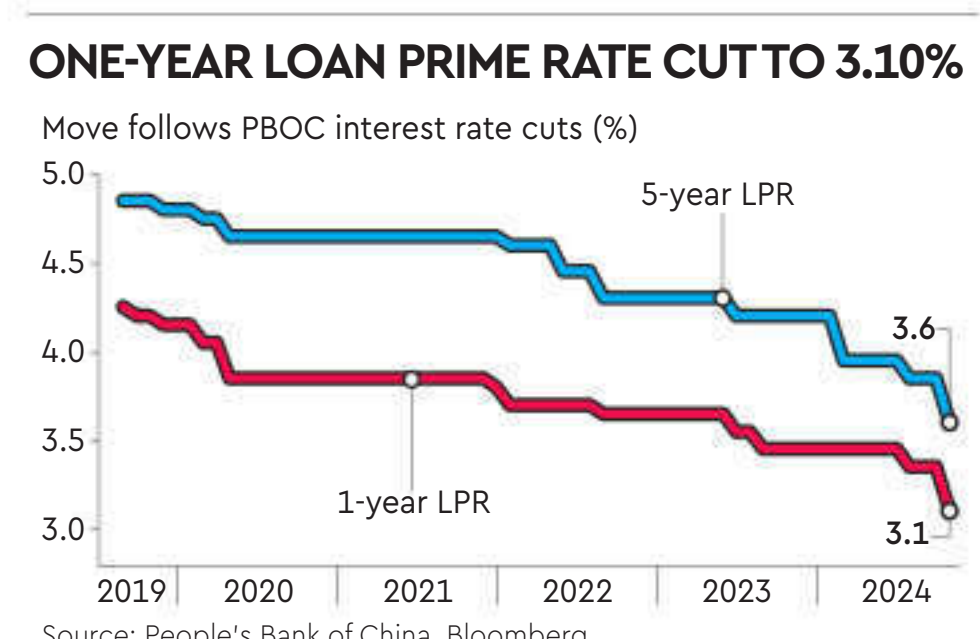
DEAL DETAILS The drugmaker said Opella had been valued at around 16 billion euros (\$17 billion), or 14 times estimated core earnings (EBITDA) for 2024.

The proposed transaction, still subject to definitive agreements, social processes and statutory approvals, is expected to close in the second quarter of 2025 at the earliest, said Sanofi.

China banks cut lending rates to boost economy

BLOOMBERG October 21

CHINESE BANKS CUT their benchmark lending rates after easing by the central bank at the end of September, part of a series of measures aimed at reviving economic growth and halting a housing market slump.



The size of the cut is at the upper bound of the 20-25 basis points range forecast by People's Bank of China governor Pan Gongsheng in speeches since late September, and bigger than the 20 basis point reduction projected by all 17 economists surveyed by Bloomberg.

outlined steps last month to encourage households and companies to borrow money. The measures include lowering interest rates and unlocking liquidity to encourage bank lending.

LUONG IS VIETNAM'S NEW PRESIDENT



Vietnam's newly elected President Luong Cuong (left) Prime Minister Pham Minh Chinh, General Secretary of the Communist Party To Lam and Chairman of the National Assembly Tran Thanh Man pose together for photo in Hanoi on Monday

QUICK PICKS

Forvia gets new deals with BYD, Xiaomi

FRENCH CAR PART supplier Forvia has secured new deals with Chinese automakers BYD and Xiaomi, it said on Monday, sending its shares up nearly 10%.

revenue, whose Chinese sales account for a quarter of total revenue, is hoping new contracts with Chinese manufacturers will offset ailing auto demand from domestic manufacturers.

EQT, others to buy Nord Anglia

SWEDISH INVESTMENT FIRM EQT has formed a consortium with Neuberger Berman Private Markets and the Canada Pension Plan Investment Board to take ownership of international schools operator Nord Anglia Education for \$14.5 billion including debt.

JAB to boost stake in JDE Peet's

GERMAN CONGLOMERATE JAB has agreed to acquire Mondelez's 86 million shares in Dutch coffee maker JDE Peet's for €25.10 per share, amounting to a total of €2.2 billion (\$2.4 billion).

Pakistan cuts Chief Justice's term to 3 yrs

SAJJAD HUSSAIN Islamabad, October 21

PAKISTAN ON MONDAY enacted a law, capping the Chief Justice's tenure to three years and setting up a special commission to appoint the top judge from three senior-most judges of the Supreme Court.

Boeing's proposal likely to add over \$1 bn to wage bills

BOEING IS EXPECTED to book more than \$1 billion in wage-related expenses from its proposed labour contract, analysts said, although its shares rose 3% on Monday on hopes of an end to a crippling strike.

announced on Saturday includes a 35% pay hike over four years, a \$7,000 ratification bonus, a reinstated incentive plan and enhanced contributions to workers' 401(k) retirement plans.

The new contract proposal announced on Saturday includes a 35% pay hike over four years. The vote also coincides with Boeing's third-quarter results, in which it is expected to report a hefty loss.

The new wage increase and the ratification bonus are an improvement over the previous offer, which was rebuffed by the striking workers, but the salary hikes still fall short of a 40% pay rise over four years demanded by the Machinists' union.

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR TECHNOFAB ENGINEERING LIMITED OPERATING ENGINEERING AND CONSTRUCTION COMPANY, SERVING THE POWER, INDUSTRIAL AND INFRASTRUCTURE SECTORS IN INDIA AND OUTSIDE INDIA

Syngenta seeks \$3-bn ESG loan, Asia's biggest this year

LORRETTA CHEN October 21

AGROCHEMICALS GIANT SYNGENTA Group is seeking a \$3 billion sustainability-linked loan, in what would be Asia's largest dollar facility linked to environmental, social and governance-related metrics so far this year.

ter is not public. The borrowing is split into three- and five-year tranches, the people added. Sustainability-linked loans are making a comeback in Asia after volumes dropped last year.

the company didn't immediately respond to an email seeking comment. Proceeds raised will partially refinance a \$4.5 billion three-year sustainability-linked loan from 2022, the people said.

The Sinochem-owned company has mandated Agriculture Bank of China, Bank of China, China Construction Bank, Credit Agricole Corporate & Investment Bank, Industrial & Commercial Bank of China and DBS Bank on the loan, said the people, asking not to be identified as the mat-

Proceeds raised will partially refinance a \$4.5 billion three-year sustainability-linked loan from 2022. The new loan carries an unspecified greenshoe option, said one of the people, which allows the size to increase beyond \$3 billion depending on market demand.

—BLOOMBERG

Canara Bank advertisement in Hindi and English, including details about Tier I/II Bonds and contact information for Bengaluru.



Raj Nagar Branch, C-98, RDC, Raj Nagar, Ghaziabad-201001  
Email : rajnag@bankofbaroda.com

**SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES "APPENDIX- IV-A [See proviso to Rule 6 (2) & 8 (6)]**

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 6 (2) & 8 (6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower (s), Mortgagee (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, possession of which has been taken by the Authorised Officer of Bank of Baroda, Secured Creditor, will be sold on "As is where is", "As is what is" and "Whatever there is" basis for recovery of dues in below mentioned account(s). The details of Borrower/s/Mortgagee/s/Guarantor/s/Secured Asset/s/Dues/Reserve Price/Auction date & Time, EMD and Bid Increase Amount are mentioned below -

Sr No.	Name & address of Borrower/s / Guarantor/ Mortgagee/s	Give short description of the immovable property with known encumbrances, if any	Total Dues	Date of e-Auction Time of e-Auction	1. Reserve Price- 2. Earnest Money Deposit 3. Bid Increase Amount	Status of Possession	Property Inspection date & Time.
1.	Borrower: Prashant Buildtech Pvt Ltd, Reg. Off. - 325, Mayur vihar, Phase-1, Delhi-91 Corporate Office: D-42, 3rd Floor, RDC, Raj Nagar Ghaziabad-201001, Director 1. Mr. Sudhir Chaudhary, Director 2. Mrs. Sujata Chaudhary, Both are R/o CA-18, Avantika Colony, Ghaziabad-201002. Guarantor 1. Mr. Deepak Kant Gupta, R/o R-5/114, RDC, Rajnagar, Ghaziabad-201001 Guarantor 2. Mr. Vivek Bhati, R/o R-2/229, Raj Nagar, Ghaziabad-201001	Equitable Mortgage of Residential Property of CA/018, Avantika Residential Colony, Situated at Ghaziabad measuring in East 30 meters, west 30 meters, North 14 Meters, South 14 meters measuring total area 420 sq. meters, standing in the name of Mr Sudhir Chaudhary S/o Lt Shri Bhopal Singh and Mrs. Sujata Chaudhary.	Rs. 1,53,81,594.64 (Rs. One Crore Fifty Three Lakhs Eighty One Thousand Five Hundred Ninety Four and Paise Sixty Four only) as on 15-05-2023 plus unsecured interest, unapplied interest and legal & other charges thereon.	27.11.2024 Timings 02.00 PM to 06.00 PM	1. Reserve price Rs. 3,06,00,000/- 2. EMD Rs. 30,60,000/- 3. Bid increase amount Rs. 5,00,000/-	Symbolic	22.11.2024 & 10.00 AM to 2.00 PM

For detailed terms and conditions of sale, please refer/visit to the website link <https://www.bankofbaroda.in/e-auction.htm> and online auction portal <https://ebkraj.in>  
Also, prospective bidders may contact the Authorised officer on Mobile 8007602296

Date : 18-10-2024, Place : Ghaziabad Authorised Officer, Bank of Baroda

**Karnataka Bank Ltd.**  
Your Family Bank. Across India.

Asset Recovery Management Branch  
8-B, First Floor, Rajender Park, Pusa Road, New Delhi-110 060  
Phone : 011-40591567(Ext-240)  
E-Mail : delhiarm@ktbank.com  
Website : www.karnatakabank.com  
CIN : L85110KA1924PLC001128

**SALE NOTICE OF IMMOVABLE PROPERTY**

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 read with proviso to rule 9(1) of Security Interest (Enforcement) Rules, 2002. Notice is hereby given to public in general and in particular to Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the secured Creditor, the Physical Possession of which has been taken by the Authorised Officer of Karnataka Bank Ltd, the Secured Creditor on 20.05.2022, will be sold on "As is Where is", "As is What is" and "Whatever there is" on 27.11.2024, for recovery of Rs.1,16,21,775.07 (Rupees One Crore Sixteen Lakhs Twenty One Thousand Seven Hundred Seventy Five and Paise Seven Only) i.e. (i) Rs.98,46,076.83 under Overdraft Account No.1897000100446001 along with future interest from 01.06.2022, plus cost, (ii) Rs.17,75,698.24 under Bill Discounting A/c No.1896900200000301 along with applicable future interest, due to the Karnataka Bank Ltd, Daryaganj Branch-Delhi, 82, Ground Floor, Dayananda Road, Daryaganj, Delhi-110002, the Secured creditor from (1) M/s Versha Traders, Represented by its Proprietor-Mr. Jagdish Prasad Singhal residing at: F-196/1, Dilshad Colony, Shahdara, Delhi-110095 (2) Mrs. Santosh Singhal W/o Mr. Jagdish Prasad Singhal Residing at: Flat No. G-3, Leela Home, Plot No.23 Sector-IV, Vaishali, UP-201012 being borrower/s/guarantor/s co-obligants.

**DESCRIPTION OF THE IMMOVABLE PROPERTY:**

All that Part & parcel of Basement of property No. F-196/Plot No.196, Block-F, Out of Khasra No.1076/5/2/715, measuring 634.50sqft situated at Village-Filminess Tahirpur, Dilshad Extn No.1, Dilshad Colony, Ilaqa-Shahdara, Delhi-110095, belonging to Mrs Santosh Singhal W/o Mr. Jagdish Prasad Singhal (common security for M/s Shanti Trading Corporation) Boundaries: East: Road, West: Part of Property No.F-196, North: Plot No.F-197, South: Part of Property No.F-196  
Reserve Price / Uspt Price below which the property may not be sold: Rs.27,00,000.00 (Rupees Twenty Seven Lakhs only)  
Earnest money to be deposited/tendered: Rs.2,70,000.00 (Rupees Two Lakhs Seventy Thousand Only)  
(The borrower/s/mortgagee/s attention is invited to the provisions of Sub-section (8) of Section 13 of the Act, in respect of time available to redeem the secured asset).  
(This Notice shall also serve as Notice under Sub Rule (1) of Rule (9) of Security Interest Enforcement Rules-2002 to the Borrower/Guarantors)  
For detailed terms and conditions of sale, please refer to link in Karnataka Bank's Website i.e. [www.karnatakabank.com](http://www.karnatakabank.com) under the head "Mega E-Auction on 27.11.2024". The E-auction will be conducted through portal <https://bankauctions.in/> on 27.11.2024 from 11:30 A.M to 12:30 P.M with unlimited extension of 05 minutes. The intending bidder is required to register their name at <https://bankauctions.in/> and get the user id and password free of cost and get online training on E-auction (tentatively on 26.11.2024) from M/s A closure, 605A, 6th Floor, Maltrivanam, Amerpet, Hyderabad-500038, contact No.040-23836405, mobile 8142000809 and [info@bankauctions.in](mailto:info@bankauctions.in).  
Date: 21.10.2024 For Karnataka Bank Ltd  
Place: Delhi Chief Manager & Authorised Officer

**Canara Bank**  
Regional Office North Delhi, DP 10-11, II Floor Local Shopping Centre, Opp. Maurya Enclave, Pitampura, Delhi, 110034, Email: ronrecede@canarabank.com

**POSSESSION NOTICE [SECTION 13(4)]**  
(For Immovable Property and Movable Property)

Whereas, the undersigned being the Authorized Officer of the Canara Bank under Securitisation And Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (Act 54 of 2002) (hereinafter referred to as "the Act") and in exercise of powers conferred under Section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued a Demand Notice dated 22.07.2024 calling upon the borrower M/s Aton Sunlogics LLP, Plot No 77A New Industrial Area Kandroni, Bain Attarian Industrial Area, Kangra Himachal Pradesh 176402, M/s Aton Sunlogics LLP, No. 58 NPX Urbtech, Plot No.C1, Sector 153 Gautambudh Nagar, Noida, Uttar Pradesh - 201308, Sri. Ravi Bansal S/o Late I P Arya, 6104 ATS Green Paradise Society Sector CH1 4, Greater Noida Gautam Budh University, Kasana UP 201310, Smt Manisha Bansal D/o Vijender Kumar Singhal, 6104 Ats Paradise Society Sector Chi 4, Greater Noida Gautam Budh Nagar 201306 to repay the amount mentioned in the notice, be Rs. 1,61,65,266.52 (Rupees One Crore Sixty One Lacs Sixty Five thousand Two Hundred sixty six and Paise Fifty Two only) within 60 days from the date of receipt of the said notice.

The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him / her under section 13 (4) of the said Act, read with Rule 8 & 9 of the said Rule on this 19 Day of October 2024.

The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of Canara Bank for an amount of Rs. 1,61,65,266.52 (Rupees One Crore Sixty One Lacs Sixty Five thousand Two Hundred sixty six and Paise Fifty Two only) and interest thereon.

The borrower's attention is invited to the provisions of Section 13(8) of the Act, in respect of time available, to redeem the secured assets.

**DESCRIPTION OF THE IMMOVABLE PROPERTY**

All that Part and Parcel of Plot No. 77A, New Industrial Area Kandroni, Mohalli Indora Road, Revenue estate of Mohali-Bari, Distt Kangra, HP , measuring 1800 sq meter, Khasra no.371/221/172 Khatoni no.156/9 having the boundaries herein under mentioned, Bounded: East: Front (Road), West: Back Plot No. 84, North: Plot No. 78, South: Plot No. 77

**DESCRIPTION OF THE MOVABLE PROPERTY**

Automatic Lay-up machine for layout the strings Jigs and fixtures (Bussing tables, inspection tables)  
Solar cell tester, EL tester, Pneumatic compressor with buffer tank, 30HP, ATW Dual track tab & stringer, Semi-Automatic Solar Panel Laminator, Solar Cell Laser Dicing Machine, Solar Module Tester, Solar Panel Framing machine, Soldering Iron, Senco Multi-function cell sorting machine, Cone pulley light duty Lathe machine, Accessories to lathe machine, Hydraulic press machine, Hydraulic shearing machine, Drill M/C with Rac and Pinion, Packing Loading Charge, Hand pallet Truck, Wooden parical board Almeria, Computer table, Office Chair, 250 Ltr. RO System, A/C 2TN with inverter, LRD Batten 200, 600MM Wall Fan Industrial, Electronic Testing Boarding for Solar Panel and batteries, Diesel Gen-set, 19 computers, 17 computers, DVR channels/cameras, Printer 136NW, Printer 329DW, 10KV UPS Battery, Battery Racks

Date : 19-10-2024, Place : Kangra (HP) Authorised Officer, Canara Bank

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**TECHNOFAB ENGINEERING LIMITED OPERATING ENGINEERING AND CONSTRUCTION COMPANY, SERVING THE POWER, INDUSTRIAL AND INFRASTRUCTURE SECTORS IN INDIA AND OUTSIDE INDIA**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**RELEVANT PARTICULARS**

1. Name of the Corporate Debtor along with PAN/CIN/LLP No.	Technofab Engineering Limited CIN: L74210DL1971PLC005712
2. Address of the registered office	913, Hemkunt Chambers 89, Nehru Place, New Delhi, South Delhi -110019
3. URL of website	<a href="https://technofabengineering.com/">https://technofabengineering.com/</a>
4. Details of place where majority of fixed assets are located	Plot No. 5, Sector 27 C, Mathura Road, Faridabad 121003, Haryana
5. Installed capacity of main products/ services	The company is having 15 important ongoing projects at various location.
6. Quantity & value of main products/ services sold in last financial year	As per latest available financial statement for Financial Year 2022 - 2023- Quantity-NA, Value - 12849 Lakhs
7. Number of employees/ workmen	40 Employees
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at URL:	Available at <a href="https://technofabengineering.com/">https://technofabengineering.com/</a>
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Available at <a href="https://technofabengineering.com/">https://technofabengineering.com/</a>
10. Last date for receipt of expression of interest	06.11.2024
11. Date of issue of provisional list of prospective resolution applicants	16.11.2024
12. Last date for submission of objections to provisional list	21.11.2024
13. Date of issue of final list of prospective resolution applicants	01.12.2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	06.12.2024
15. Last date for submission of resolution plans	06.01.2025
16. Process email id to submit Expression of Interest	<a href="mailto:cirp.technofabengineeringltd@gmail.com">cirp.technofabengineeringltd@gmail.com</a>

Date : 22.10.2024 Resolution Professional for Technofab Engineering Limited Place: Delhi Regn. No.: IBB/INPA-001/1P-P00439/2017-18/10762

**Indian Bank**  
ZONAL OFFICE GURGAON, Plot No. 16, IRCON Tower, 4th Floor, Sector-32, Gurugram-122003  
Corporate office: 254-260, AVVAI shanmugam Salai, Royapettah Chennai-600014

**CORRIGENDUM**

The General Public is hereby informed that in Sale notice published on 11-10-2024 in this newspaper at S.No. 1 Borrower M/S DTS Die Casting, The Amount Outstanding should be read as Rs.59,24,320/- as on 09.10.2024 with further interest, costs, other charges and expenses thereon from 10.10.2024. Instead of Rs. 59,24,320/- as on 08.10.2024 with further interest, costs, other charges and expenses thereon from 09.10.2024.

All Other matter of the advertisement will remain unchanged.  
Authorized Officer, Indian Bank

**Bank of Baroda**  
**Branch: Mathura Road, Hathras**

**POSSESSION NOTICE (For Immovable Property)**  
(As per Appendix IV read with rule 8(1) of the Security Interest (Enforcement) Rules, 2002)

Whereas, the undersigned being the Authorized Officer of the BANK OF BARODA, under the Securitisation and Reconstruction of Financial Assets and Enforcement of security Interest Act, 2002 and in exercise of powers conferred under section 13 (12) read with Rule 3 of Security Interest (Enforcement) Rules, 2002, issued a demand notice calling upon the Borrower/Guarantors as given below to repay the amount mentioned below within 60 days from the receipt of the said notice. The borrower having failed to repay the amount, notice is hereby given to the Borrower/Guarantors and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/ her under Section (4) of section 13 of the act read with rule 8 of the security interest Enforcement rules, 2002 on the date mentioned below against their names. The Borrower/Guarantors in particular and the public in general are hereby cautioned not to deal with the property, and any dealings with the property will be subject to the charge of BANK OF BARODA MATHURA ROAD HATHRAS BRANCH for the amount detailed below and interest together with expenses thereon. The Borrower's attention is invited to provisions of Sub-section 8 of section 13 of the Act, in respect of time available, to redeem the secured assets.

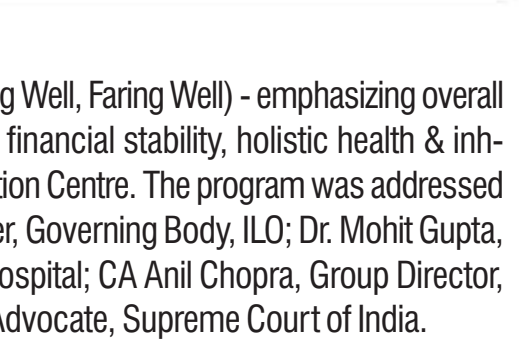
S. No.	Name of the Borrowers/Guarantors	Description of Immovable Property	Date of Demand Notice	Outstanding Amount
1.	Borrower: Mrs. Yogesh Kumari W/o Mr. Ramesh Chandra, MIG 3/53, Avas Vikas Colony, Hathras, U.P.- 204101. Guarantor: Mr. Ramesh Chandra S/o Mr. Devi Ram, MIG 3/53, Avas Vikas Colony, Hathras U.P.- 204101.	Equitable mortgage dated 18.07.2023 of plot situated at 5/14, Avas Vikas Colony, Hathras UP- 204101. (Area- 162.00 Sq. Mtr.) standing in the name of Mr. Yogesh Kumari W/o Mr. Ramesh Chandra. Bounded & Butted as: East: Rasta 12 Mtr wide, West: Plot No. 5/13, North: 3 Mtr Rasta wide, South: Rasta 12 Mtr wide.	22.07.2024	Rs. 15,34,718.10 + interest and other charges w.e.f. 22.07.2024
2.	Borrower: 1. M/s Alok Singh URF Golu Building Material (Firm), MIG 3/53, Avas Vikas Colony, Hathras U.P.- 204101. 2. Mr. Yogesh Kumari W/o Mr. Ramesh Chandra, MIG 3/53, Avas Vikas Colony, Hathras U.P.- 204101. Guarantor: Mr. Ramesh Chandra S/o Mr. Devi Ram, MIG 3/53, Avas Vikas Colony, Hathras U.P.- 204101.	Equitable Mortgage dated 24.11.2022 of residential house situated at MIG 3/53, Avas Vikas Colony, Hathras, UP- 204101. (Area- 144.50 sq. mtr.) standing in the name of Mr. Ramesh Chandra S/o Mr. Devi Ram. Bounded & Butted as: East: House No. 3/52, West: House No. 3/54, North: 7.50 Mtr Rasta Wide, South: House No. 3/60.	22.07.2024	Rs. 20,85,363.29 + interest and other charges w.e.f. 22.07.2024

Date : 21.10.2024 Place: Hathras Authorised Officer, Bank of Baroda

**HANDOVER — RECPDCL**  
RECPDCL handed over a project specific SPV, viz, Rajasthan-IV H-1 Power Transmission to PGCIL recently at Gurugram. PGCIL emerged as the Transmission Service Provider through Tariff-based Competitive Bidding process conducted by RECPDCL, the Bid Process Coordinator, for development of the above transmission project on Build, Own, Operate & Transfer basis.



**PROGRAM — SCOPE**  
SCOPE organized Eudaimonia (Living Well, Faring Well) - emphasizing overall wellness through the integration of financial stability, holistic health & inheritance planning at SCOPE Convention Centre. The program was addressed by Atul Sobti, DG, SCOPE & Member, Governing Body, ILO; Dr. Mohit Gupta, Professor of Cardiology, GB Pant Hospital; CA Anil Chopra, Group Director, Bajaj Capital Ltd. & KK Rai, Senior Advocate, Supreme Court of India.



**MOU — NBCC**  
NBCC signed a MoU with Navodaya Vidyalaya Samiti to embark on a transformative educational initiative, aimed at constructing three new permanent campus facilities in Delhi & implementing solar and electric water heating systems in 331 Jawahar Navodaya Vidyalayas across India. The MoU was signed by KV Reddy, GM, Navodaya Vidyalaya Samiti & Anil Kumar, Chief General Manager, NBCC.



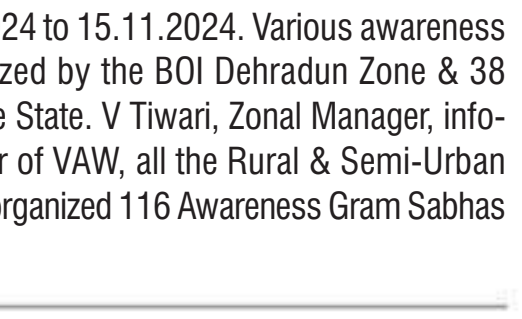
**CELEBRATION — TERUMO INDIA**  
Terumo India celebrated Terumo Patient's Day 2024 to connect with its Group Mission of "Contributing to Society through Healthcare". The celebration, which coincides with the founding day of Terumo Corporation globally, reflects the company's deep commitment to putting patients at the center of every innovation, partnership, and initiative it undertakes. H Samejima, CEO, Terumo Corporation attended the celebrations.



**INAUGURATION — UTTARAKHAND GRAMIN BANK**  
Chief Secretary, Ms. Radha Raturi, inaugurated the new premises of Uttarakhand Gramin Bank's Dehradun Main Branch, located opposite MKP College. This branch is notably managed entirely by women staff. Ms. Raturi appreciated the bank's efforts to enhance customer convenience & commended the display of products promoted by Self-Help Groups in the current premises.



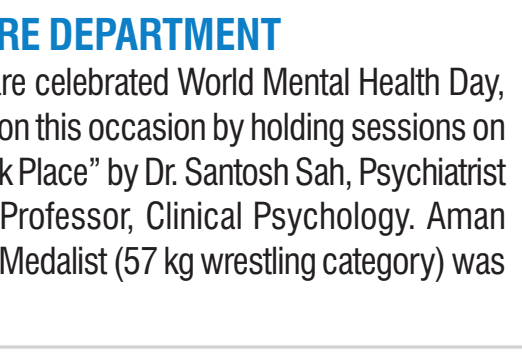
**VIGILANCE AWARENESS — BANK OF INDIA**  
Bank of India is organizing Vigilance Awareness Campaign from 15.09.2024 to 15.11.2024. Various awareness activities are being organized by the BOI Dehradun Zone & 38 branches of BOI across the State. V Tiwari, Zonal Manager, informed that as the precursor of VAW, all the Rural & Semi-Urban Branches of the Zone have organized 116 Awareness Gram Sabhas in Villages.



**INNAGURATION — NAGAR NIGAM GHAZIABAD**  
The inauguration for the development and beautification of roads was done by Sunil Sharma (Cabinet Minister & chief guest), Mayor Smt. Sunita Dayal, Commissioner Vikramaditya Singh Malik and other officers recently, wherein Airport Road to Nag Road was in focus alongside the construction of pavements and sitting areas.



**EVENT — SOCIAL WELFARE DEPARTMENT**  
The Department of Social Welfare celebrated World Mental Health Day, 2024 & organized a mega event on this occasion by holding sessions on the theme, "Mental Health at Work Place" by Dr. Santosh Sah, Psychiatrist & Dr. Amrita Sahay, Assistant Professor, Clinical Psychology. Aman Sehrawat, Paris Olympic Bronze Medalist (57 kg wrestling category) was felicitated on the occasion.



**CORPORATE BRIEFS**

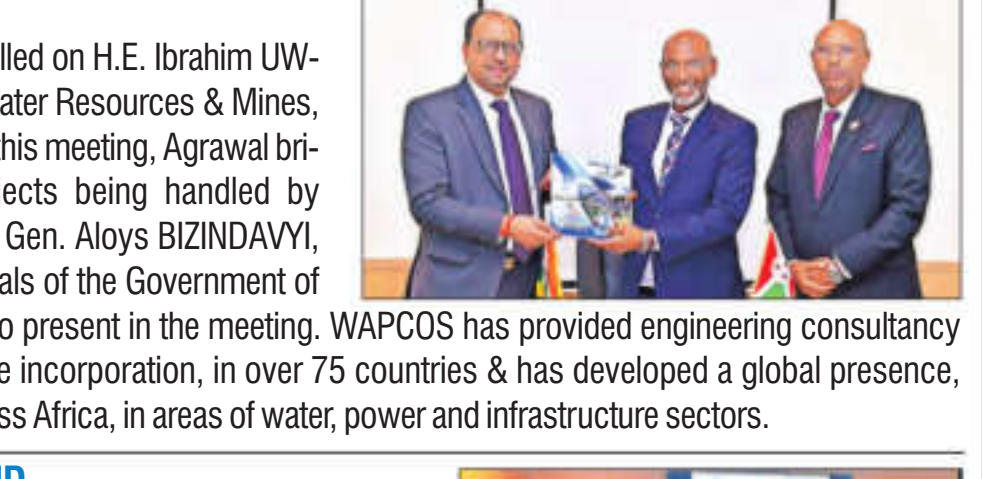
**CONCLAVE — IREDA**  
PK Das, CMD, IREDA, participated in two panel discussions at the Brainstorming Conclave organized by the Central Electricity Authority. The conclave focused on shaping the "Indian Power Sector Scenario by 2047," where CMD addressed the topics of "Financing the Energy Transition by 2047" & "Capacity Planning & Regulatory Framework for Renewable Energy by 2047." During the discussion, Das underscored IREDA's leading role in promoting and making innovative renewable energy technologies such as Ethanol, Electric Mobility, Battery Storage, Pumped Storage, Floating Solar, Green Hydrogen, & Green Ammonia- financially viable.



**MOU — RITES**  
RITES signed a MoU with Ethad Rail, the developer & operator of the UAE National Rail Network, to explore cooperation & synergize strengths in developing railways & related infrastructure services in the UAE & wider region. The MoU was signed by Shadi Malak, the CEO of Ethad Rail, & Rahul Mithal, the CMD of RITES Ltd., during the Global Rail Transport Infrastructure Exhibition & Conference held in Abu Dhabi. The partnership aims to explore collaborative opportunities for supply/leasing of rolling stock, consultancy & project management for railway projects & services such as repairing of rolling stock & operation & maintenance of railway infrastructure to ensure more efficient & modernized rail services in the UAE & across the region.



**MEETING — WAPCOS**  
RK Agrawal, CMD, WAPCOS called on H.E. Ibrahim UWIZEYE, the Minister of Energy, Water Resources & Mines, Government of Burundi. During this meeting, Agrawal briefed about the status of projects being handled by WAPCOS in Burundi. H.E. Brig. Gen. Aloys BIZINDAVYI, the Ambassador & Senior Officials of the Government of Burundi and WAPCOS were also present in the meeting. WAPCOS has provided engineering consultancy services to various clients since incorporation, in over 75 countries & has developed a global presence, particularly in South Asia & across Africa, in areas of water, power and infrastructure sectors.



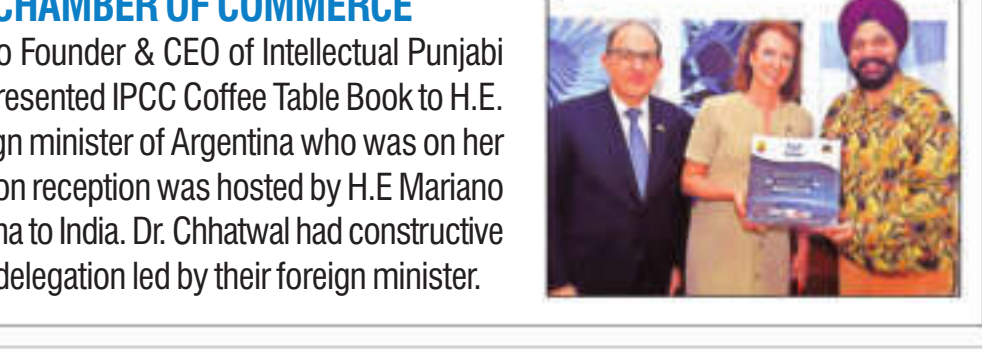
**ACQUISITION — POWERGRID**  
POWERGRID has acquired three Project Special Purpose Vehicles (SPVs) to execute Inter-State Transmission Projects related to transmission of renewable energy. These SPVs are 'South Olpad Transmission Ltd., 'Jam Khambhaliya Transmission Ltd., which have been acquired from the Bid Process Coordinator PFC Consulting Ltd. & the SPV 'Rajasthan IV H1 Power Transmission Limited' has been acquired from the Bid Process Coordinator RECPDCL. These projects have been won by POWERGRID after competing with various private sector players & emerging as successful bidder in TBCB process.



**KOREA TOURISM ORGANIZATION INDIA SIGNS MOU WITH IRCTC SOUTH ZONE**  
The Korea Tourism Organization (KTO) India office has signed a significant MoU with the Indian Railway Catering and Tourism Corporation (IRCTC) South Zone to promote cross-cultural tourism and strengthen travel ties between India and South Korea. The MoU was formalized by Myong Kil Yun, Regional Director, India & SAARC countries, KTO, & P.Rajalingam Basu, IRTS, Group General Manager of IRCTC South Zone on October 10, 2024 in Chennai.



**INTELLECTUAL PUNJABI CHAMBER OF COMMERCE**  
Dr Mandeep Singh Chhatwal, Co Founder & CEO of Intellectual Punjabi Chamber of Commerce met & presented IPCC Coffee Table Book to H.E. Diana Mondino, honorable foreign minister of Argentina who was on her first official trip to India. A luncheon reception was hosted by H.E Mariano Caucino, Ambassador of Argentina to India. Dr. Chhatwal had constructive discussion with the Argentinian delegation led by their foreign minister.



**CELEBRATION — NTPC**  
Every year, the NTPC Township at Noida transforms during Durga Puja to indulge everyone in the festive vibes. During the 29th yr of the Puja in Sector 33 of Noida, the NTPC Township received many visitors from different parts of Delhi-NCR. Each year, it is an opportunity to spread different relevant social messages through distinct themes, wherein the theme of this year was Green Power.

**APPROVAL - PFC**  
PFC Infra Finance IFSC Ltd. has received approval from International Financial Services Centres Authority to commence business as a Finance Company in IFSC GIFT City Gujarat. PIFIL will be the first finance company in IFSC dedicated to power and infrastructure lending.

**ASSOCHAM**  
Sanjay Nayar President ASSOCHAM, said, the PM GatiShakti National Master Plan is a perfect example of leveraging technology for real time monitoring and implementation of national infrastructure projects in crucial sectors such coal, steel, fertiliser, ports, food and public distribution. In recent conversations with global stakeholders, three years of this transformative initiative highlights the incredible infrastructure story of India and showcases the potential for India to make for India and the world.

**HSCIL** has been awarded a project for the campus development of Gondwana University, Gadchiroli, Maharashtra. The project, valued at Rs 1000 Cr., will establish a modern educational & administrative setup, transforming the university into a centre for advanced learning and innovation.

**UTTARAKHAND TOURISM** Perched away from the hustle of city life, Jadung a tiny hamlet on the Sino-Indo Border in the Uttarakashi District of Uttarakhand is a village where time seems to have stopped. Inhabited originally by the Jadh Bhotiyas, a semi-nomadic tribe, the village was evacuated in 1962 during the India - China War & since then, the inhabitants have migrated to nearby villages & even to farther cities like Dehradun, Haridwar & Rishikesh in search of work.

**ACADEMICS**  
**SC DAV Public School,** Noida, organized & hosted DAV UP State level Sports tournament from 17th to 19th OCT, 2024. Inaugural ceremony graced by the presence of Chief Guest Jaswant Singh Saini, MOS, Parliamentary affairs UP Govt., industrial development, VP (DAV CMC), Dr. NK Uberoi (Chairman of the school) & Dr. Alpna Sharma (RO, DAV schools, UP & UK Zone). Principal Mrs. Chitra Kant expressed her gratitude towards the guests & all participating schools. The ceremonial torch was lighted & students took oath. Programme ended with National Anthem.

**Blind Relief Association's** organising Diwali Bazaar, more popularly known among Delhiites as the "Blind School Diwali Mela", this iconic festive event is one of Delhi's oldest & most eagerly awaited. The Bazaar has been consistently held for 44 yrs, with the sole exception of 2020 due to the pandemic. This yr's Bazaar is again a week-long event, scheduled to take place from 22nd to 28th Oct 2024, from 10:30 a.m. to 8:00 p.m. at the Association's premises on LL Rai Marg/ Lal Bahadur Shastri Marg, near The Oberoi, New Delhi.

IN THE NEWS

DISNEY NAMES JAMES GORMAN AS NEW CHAIR

WALT DISNEY SAID on Monday it would appoint a new chief executive officer in early 2026 and named James Gorman as its chairman. Gorman, executive chairman of Morgan Stanley, would step down from that role at the end of 2024 and take on the position at Disney in January. He would succeed Mark Parker, who is leaving the media giant's board after nine years.

PERPLEXITY IN TALKS FOR \$9 BN VALUATION

PERPLEXITY AI, AN artificial intelligence company building a search product that aims to compete with Google, is in early talks to raise funding from investors at a valuation of about \$9 billion, according to a person familiar with the matter. The company is seeking to raise more than \$500 million in the funding round, the person said.

UK FINES VW UNIT FOR UNFAIR PRACTICES

A BRITISH REGULATOR has fined Volkswagen's UK financial services unit 5.4 million pounds (\$7 million) for unfairly treating customers between 2017 and 2023. Volkswagen Financial Services (UK), which has agreed to pay over 21.5 million pounds in redress to around 110,000 customers who may have suffered, also took cars away from vulnerable customers without considering other options.

Harris, Trump scrap for few undecided voters

NANCY COOK & JOSH WINGROVE October 21

FOR DONALD TRUMP, the closing 15 days of the presidential campaign will see a frenetic blitz of splashy events and unconventional media appearances designed to reach voters who might not normally tune into politics. Kamala Harris, for her part, is zeroing in on defending the Democrats' "Blue Wall" of Pennsylvania, Michigan, and Wisconsin, with new targeted messaging aimed at the few remaining persuadable voters who could make or break the 2024 election. She'll hit all three states on Monday, part of a series of events in critical suburban counties. The approaches underscore the fundamental differences between the candidates — a

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BLOOMBERG October 21

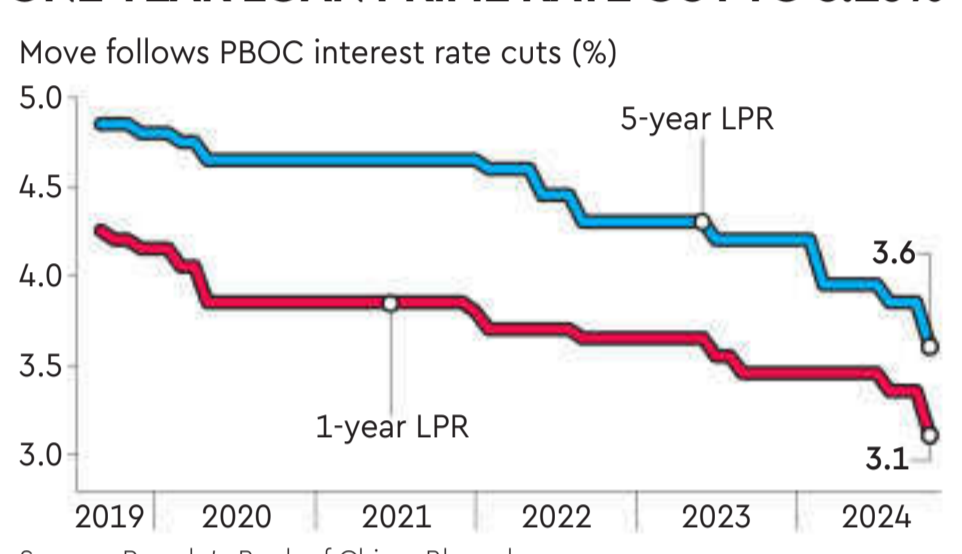
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Sustainability-linked loans are making a comeback in Asia after volumes dropped last year. Companies in the region keen to boost its decarbonisation efforts have raised \$46 billion-equivalent of such facilities so far this year, a 28% jump from the same period in 2023, Bloomberg-compiled data shows.

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With the 26th Constitution Amendment Bill becoming law, the government can now block Justice Masoor Ali Shah from succeeding the current Chief Justice Qazi Faez Isa, who is set to retire on October 25 after reaching superannuation, which is 65 years. The original idea of extending the retirement age of judges from 65 to 68 was not part of the amendment. On Sunday, the bill was greenlit by the Senate with a two-thirds majority. The government needed 224 votes to pass the amendment.

Boeing's proposal likely to add over \$1 bn to wage bills



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**FORM G**  
INVITATION FOR EXPRESSION OF INTEREST FOR  
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(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the Corporate Debtor along with PAN/CIN/LLP No.	Technofab Engineering Limited CIN: L74210DL1971PLC005712
2. Address of the registered office	913, Hemkunt Chambers 89, Nehru Place, New Delhi, South Delhi -110019
3. URL of website	https://technofabengineering.com/
4. Details of place where majority of fixed assets are located	Plot No. 5, Sector 27 C, Mathura Road, Faridabad 121003, Haryana
5. Installed capacity of main products/ services	The company is having 15 important ongoing projects at various location.
6. Quantity & value of main products/ services sold in last financial year	As per latest available financial statement for Financial Year 2022 - 2023:- Quantity-NA, Value - 12849 Lakhs
7. Number of employees/ workmen	40 Employees
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at URL:	Available at <a href="https://technofabengineering.com/">https://technofabengineering.com/</a>
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15. Last date for submission of resolution plans	06.01.2025
16. Process email id to submit Expression of Interest	cirp.technofabengineeringtd@gmail.com

Atul Mittal  
Date : 22.10.2024 Resolution Professional for Technofab Engineering Limited  
Place: Delhi Regn. No.: IBBI/IPA-001/IP-P00439/2017-18/10762

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REGISTRAR & TRANSFER AGENT	CANARA BANK
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Date : 22.10.2024 For CANARA BANK  
Place : Bengaluru Company Secretary

IN THE NEWS

DISNEY NAMES JAMES GORMAN AS NEW CHAIR

WALT DISNEY SAID on Monday it would appoint a new chief executive officer in early 2026 and named James Gorman as its chairman. Gorman, executive chairman of Morgan Stanley, would step down from that role at the end of 2024 and take on the position at Disney in January. He would succeed Mark Parker, who is leaving the media giant's board after nine years.

PERPLEXITY IN TALKS FOR \$9 BN VALUATION

PERPLEXITY AI, AN artificial intelligence company building a search product that aims to compete with Google, is in early talks to raise funding from investors at a valuation of about \$9 billion, according to a person familiar with the matter. The company is seeking to raise more than \$500 million in the funding round, the person said.

UK FINES VW UNIT FOR UNFAIR PRACTICES

A BRITISH REGULATOR has fined Volkswagen's UK financial services unit 5.4 million pounds (\$7 million) for unfairly treating customers between 2017 and 2023. Volkswagen Financial Services (UK), which has agreed to pay over 21.5 million pounds in redress to around 110,000 customers who may have suffered, also took cars away from vulnerable customers without considering other options.

Harris, Trump scrap for few undecided voters

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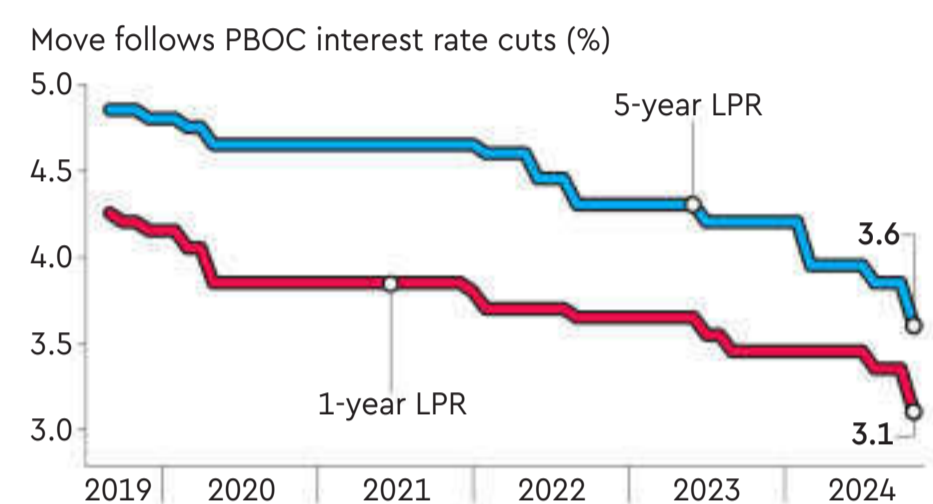
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2. Address of the registered office	913, Hemkunt Chambers 89, Nehru Place, New Delhi, South Delhi - 110019
3. URL of website	https://technofabengineering.com/
4. Details of place where majority of fixed assets are located	Plot No. 5, Sector 27 C, Mathura Road, Faridabad 121003, Haryana
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16. Process email id to submit Expression of Interest	cirp.technofabengineeringtd@gmail.com

Date: 22.10.2024 Resolution Professional for Technofab Engineering Limited Place: Delhi Regn. No.: IBSI/IFA-001/IP-P00439/2017-18/10762

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REGISTRAR & TRANSFER AGENT	CANARA BANK
<b>KFin Technologies Limited</b> Unit: Canara Bank Selenium, Tower B, Plot No. 31 & 32, Financial District, Nanakramguda, Hyderabad-500 032 Email: einward.ris@kfintech.com Toll free: 1800 309 4001 Website: www.kfintech.com	Domestic Settlement Section, Canara Bank, Integrated Treasury Wing, 6th Floor, Canara Bank Building, C-14, G-Block, BKC Bandra (E), Mumbai-400 051 Ph: 022-26725121/5142 Fax: 022-26725133 Email ID: tidsettmum@canarabank.com

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Date : 22.10.2024 Place : Bengaluru For CANARA BANK Company Secretary



ममता के साथ बैठक के बाद लिया फैसला

## डाक्टरों की भूख हड़ताल समाप्त

कोलकाता, 21 अक्टूबर (एजेंसी)।

कोलकाता में महिला प्रशिक्षु चिकित्सक से बलात्कार और उसकी हत्या के विरोध में जारी कनिष्ठ चिकित्सकों की भूख हड़ताल 17वें दिन समाप्त हो गई है। इसके साथ ही डाक्टरों की मंगलवार को होने वाली स्वास्थ्य हड़ताल भी वापस ले ली गई है। सोमवार शाम डाक्टरों की एक टीम ने मुख्यमंत्री ममता बनर्जी के साथ सचिवालय (नवान्न) में करीब दो घंटे तक बातचीत की चर्चा हुई।

पांच अक्टूबर से भूख हड़ताल पर बैठे कनिष्ठ चिकित्सक आरजी कर बलात्कार मामले में न्याय की मांग कर रहे थे। साथ ही वे राज्य के स्वास्थ्य सेवाओं में बदलाव की मांग कर रहे हैं। कनिष्ठ चिकित्सक 26 अक्टूबर को आरजी कर अस्पताल में सामूहिक सम्मेलन आयोजित करेंगे। 19 अक्टूबर को पश्चिम बंगाल के चीफ सेक्रेटरी मनोज पंत ने डाक्टरों को मुख्यमंत्री ममता से मुलाकात का आमंत्रण दिया था। बैठक के लिए 45 मिनट का समय दिया गया था, लेकिन ये बैठक दो घंटे चली।

20 अक्टूबर को मुख्यमंत्री ममता बनर्जी ने अनशन खत्म करने की अपील



बैठक के लिए नवान्न रवाना होने से पहले आमरण अनशन स्थल पर आंदोलनकारी डाक्टर।

की थी। इस दौरान उन्होंने कहा था कि डाक्टरों की अधिकतर मांगें पूरी कर दी गई हैं।

प्रदर्शनकारी डाक्टरों के एक वर्ग द्वारा जारी भूख हड़ताल के 17वें दिन आयोजित इस बैठक का पहली बार राज्य सचिवालय नवान्न से सीधा प्रसारण किया गया। बैठक में बनर्जी ने कनिष्ठ डाक्टरों से बार-बार अनशन समाप्त करने का आग्रह किया और कहा कि उनकी अधिकांश मांगों पर विचार किया जा चुका है। हालांकि, उन्होंने राज्य के स्वास्थ्य सचिव को हटाने की प्रदर्शनकारी डाक्टरों की मांग को खारिज कर दिया।

मुख्यमंत्री ने पूछा कि आरजी कर मेडिकल कालेज और अस्पताल में कई कनिष्ठ डाक्टर और मेडिकल छात्रों को

उचित प्रक्रिया और नियमों का पालन किए बिना निलंबित कर दिया गया। इन छात्रों या रेजिडेंट डाक्टरों को सिर्फ शिकायतों के आधार पर कैसे निलंबित किया जा सकता है?

कालेज प्रशासन को राज्य सरकार को सूचित किए बिना ऐसा कदम उठाने का अधिकार किसने दिया? क्या यह 'धमकाने की संस्कृति' नहीं है? इसके बाद, आंदोलनकारी डाक्टर अनिकेत महतो, जिन्हें पांच दिनों की भूख हड़ताल के बाद अस्पताल में भर्ती होना चाहिए जो वाणिज्यिक व्यवहार्यता और नागरिकों के लिए किरफायती स्वास्थ्य सेवा के अधिकार, दोनों का सम्मान करता है। नागरिकों का कल्याण सर्वोपरि है, और यह महत्वपूर्ण है।

ममता ने प्रधानमंत्री से दवाओं की मूल्य वृद्धि के फैसले पर पुनर्विचार का आग्रह किया

कोलकाता, 21 अक्टूबर (भाषा)।

राष्ट्रीय औषध मूल्य निर्धारण प्राधिकरण (एपीपीए) द्वारा आठ आवश्यक दवाओं के दाम बढ़ाने की पृष्ठभूमि में पश्चिम बंगाल की मुख्यमंत्री ममता बनर्जी ने सोमवार को प्रधानमंत्री नरेंद्र मोदी से आग्रह किया कि संबंधित मंत्रालय को इस फैसले पर तत्काल पुनर्विचार करने का निर्देश दिया जाए। बनर्जी ने प्रधानमंत्री को लिखे दो पन्नों के पत्र में कहा कि नागरिकों का कल्याण सर्वोच्च महत्व वाला है।

मैं आपसे आग्रह करती हूँ कि आम लोगों के स्वास्थ्य और कुशलता के व्यापक हित में मूल्य वृद्धि के निर्णय पर तुरंत पुनर्विचार करने के लिए संबंधित मंत्रालय को निर्देश जारी करें। उन्होंने कहा कि शायद, हमारा उद्देश्य एक संतुलित दृष्टिकोण को बनाए रखना होना चाहिए जो वाणिज्यिक व्यवहार्यता और नागरिकों के लिए किरफायती स्वास्थ्य सेवा के अधिकार, दोनों का सम्मान करता है। नागरिकों का कल्याण सर्वोपरि है, और यह महत्वपूर्ण है।



नमन

पुलिस स्मृति दिवस पर सोमवार को पुलिस आयुक्त मनोज कुमार वर्मा ने ड्यूटी पर जान गंवाने वाले पुलिसकर्मियों को श्रद्धांजलि दी।

तृणमूल ने जताया स्थानीय नेताओं पर भरोसा

कोलकाता, 21 अक्टूबर (जनसत्ता)।

आरजी कर अस्पताल में एक डाक्टर के साथ बलात्कार व हत्या की घटना के दो महीने बीतने के बाद भी राज्य भर में आंदोलन और विरोध प्रदर्शन जारी हैं। इस बीच, छह विधानसभा सीटों पर होने वाले उपचुनाव को लेकर राजनीतिक दलों ने कमर कस ली है।

सत्ताधारी तृणमूल कांग्रेस ने सभी छह सीटों के उम्मीदवारों का एलान कर दिया है। दल की ओर से स्थानीय नेताओं पर ही भरोसा जताया गया है। आरजी कर की घटना के बाद सरकार विरोधी आंदोलन की कमान अभी तक वामपंथी दलों ने थाम रखी है, भले ही माकपा का झंडा नहीं दिख रहा है। माकपा नेताओं का मानना है कि उपचुनाव में इसका फायदा दल को मिलेगा। दूसरी ओर, भाजपा का मानना है कि आंदोलन भले ही कम्युनिस्ट कर रहे हों, लेकिन वोट तो लोग भाजपा को ही देंगे। दल की ओर से कम्युनिस्ट वोट साधने की कवायद शुरू कर दी गई है।

सत्ताधारी तृणमूल कांग्रेस ने स्थानीय और दल के पुराने नेताओं पर ही उम्मीद रखते हुए कूच बिहार के सिताई, अलीपुरदुआर की मदारीहाट, उत्तर 24 परगना की हाड़ाया, नैहाटी, पश्चिम मेदिनीपुर की मेदिनीपुर और बांकुड़ा की तालडांगरा सीट के लिए उम्मीदवारों का एलान कर दिया है। इसके लिए क्रमशः संगीता राय, जय प्रकाश टोप्पो, शेख रबीउल इस्लाम, सनत दे, सुजय हाजरा और फाल्गुनी सिंह बाबू को टिकट दिया गया है। मालूम हो कि 2021 के विधानसभा चुनाव में भाजपा सिर्फ मदारीहाट सीट जीतने में सफल रही थी।

पार्षद के घर भीड़ ने किया हंगामा, प्राथमिकी दर्ज

कोलकाता, 21 अक्टूबर (एजेंसी)।

विधाननगर नगर निगम के 14 नंबर वार्ड के हतियारा शारदा पल्ली इलाके में बदहाल सड़क और सड़क पर जलजमाव को लेकर लोगों ने जमकर हंगामा किया। आरोप है कि कांग्रेस की पार्षद गीता सरदार के घर पर जाकर लोगों ने विरोध जताया और पार्षद के पति से बदसलूकी की गई। आरोप लगाया गया है कि पार्षद के पति पर हाथ भी उठाय गया है। इस मामले में इको पार्क थाने में प्राथमिकी दर्ज कराई गई है। वहीं, स्थानीय लोगों का आरोप है कि उल्टे पार्षद के पति ने लोगों के साथ मारपीट की है। जानकारी के मुताबिक, शनिवार की रात अचानक उक्त इलाके के कुछ लोगों ने उक्त वार्ड

की कांग्रेस पार्षद गीता सरदार के घर पहुंचकर बाहर से नारेबाजी की और विरोध जताया। लोगों का आरोप है कि हतियारा शारदा पल्ली में बदहाल सड़क और सड़क पर ही जल जमाव के कारण आए दिन लोग दुर्घटना के शिकार हो रहे हैं। उक्त पार्षद पर इलाके में सड़क और निकासी को लेकर काम नहीं करने का आरोप लगाया। कांग्रेस की पार्षद और उनके पति का आरोप है कि कुछ लोगों ने आकर बदसलूकी और धक्कामुक्की कर हमला किया। स्थानीय पार्षद गीता सरदार का कहना है कि जल जमाव की समस्या हर जगह ही है, फिर भी अपने स्तर से इलाके में काम करवा रही हैं। इसके बावजूद कुछ लोगों ने आकर हमला किया।

नशा मुक्ति केंद्र से भाग निकले 22 लोग

कोलकाता, 21 अक्टूबर (एजेंसी)।

फूलतला इलाके में एक नशा मुक्ति केंद्र में नशा छुड़ाने के लिए भर्ती लोगों ने नशा मुक्ति केंद्र में ही तोड़फोड़ कर दी और उसके बाद वहां से 22 लोग फरार हो गए। इस मामले में रविवार को हाबरा थाने में एक शिकायत दर्ज कराई गई है। वहीं, लोगों ने नशा छुड़ाने के नाम पर मारने पीटने का आरोप लगाया है।

तेज रफ्तार वाहनों की टक्कर से सात राहगीर घायल

कोलकाता, 21 अक्टूबर (एजेंसी)।

महानगर में दो जगहों पर तेज रफ्तार वाहनों की चपेट में आने से सात लोग घायल हो गए। घायलों का अस्पताल में इलाज चल रहा है। जानकारी के अनुसार, चेतला थाना अंतर्गत चेतला रोड में रविवार सुबह 10 बजे एक अनियंत्रित कार राहगीरों को टक्कर मारते हुए दुर्घटनाग्रस्त हो गई। इस हादसे में तीन लोग घायल हुए हैं। घायल हुए लोगों की पहचान राजनाथ पाल (80), कनन बाला दास (65) और अमरेंद्र दे (73) के रूप में हुई है।

उपचुनाव : वाम मोर्चा ने घोषित किए उम्मीदवार

कोलकाता, 21 अक्टूबर (भाषा)।

पश्चिम बंगाल में 13 नवंबर को होने वाले विधानसभा उपचुनाव के लिए वाम मोर्चा ने सोमवार को पांच उम्मीदवारों के नामों की घोषणा की। इस वर्ष लोकसभा चुनाव में विधायकों के इस्तीफे के कारण छह सीट पर उपचुनाव हो रहा है। वाम मोर्चा द्वारा घोषित उम्मीदवारों में

सिताई से फारवर्ड ब्लाक के अरुण कुमार बर्मा, आरएसपी के पद्म उरांव (मदारीहाट), भारतीय कम्युनिस्ट पार्टी-मार्क्सवादी लेनिनिवादी (भाकपा-माले) के देबज्योति मजुमदार (नैहाटी), भारतीय कम्युनिस्ट पार्टी के मणि कुंतल खमरुई (मेदिनीपुर) और मार्क्सवादी कम्युनिस्ट पार्टी (माकपा) के देबकांति महती (तालडांगरा) शामिल हैं। मोर्चा द्वारा जारी

बयान के मुताबिक, हरोआ विधानसभा सीट के लिए उम्मीदवार के नाम की घोषणा बाद में की जाएगी।

तृणमूल कांग्रेस ने 2021 विधानसभा चुनावों में इनमें से पांच सीट पर जीत हासिल की थी जबकि मदारीहाट सीट भाजपा के खाते में गई थी। पश्चिम बंगाल में 2021 विधानसभा चुनावों में वाम मोर्चा को कोई भी सीट नहीं जीत सका था।

चक्रवाती तूफान से भारी बारिश की आशंका : मौसम विभाग

कोलकाता, 21 अक्टूबर (भाषा)।

पूर्व-मध्य बंगाल की खाड़ी के ऊपर निम्न दबाव का क्षेत्र बना है जिसके चक्रवाती तूफान में भारी से बहुत भारी बारिश होने का अनुमान है। सागर द्वीपों के बीच ओड़ीशा-पश्चिम बंगाल के तटों पर पहुंचने का अनुमान है, तथा इस दौरान हवा की गति 100-110 किलोमीटर प्रति घंटा रह सकती है। यह जानकारी भारतीय मौसम विज्ञान विभाग (आइएमडी) ने सोमवार को दी।

विभाग ने कहा कि इस तूफान के कारण 23 से 25 अक्टूबर तक दक्षिण बंगाल के कई जिलों में भारी से बहुत भारी बारिश होने का अनुमान है। मौसम विभाग ने कहा कि निम्न दबाव प्रणाली 22 अक्टूबर तक पूर्व-मध्य बंगाल की खाड़ी के ऊपर और तीव्र हो सकती है और फिर अगले दिन चक्रवाती तूफान में बदल सकती है। उसने कहा कि यह 24 अक्टूबर की रात और 25 अक्टूबर की सुबह के समय पूरी और सागर द्वीप के बीच उत्तरी ओड़ीशा और पश्चिम बंगाल के तटों को गंभीर चक्रवाती तूफान के रूप में पार कर सकता है, जिस दौरान हवा की गति 100-110 किलोमीटर प्रतिघंटा रह सकती है, जो बढ़कर 120 किलोमीटर तक प्रतिघंटा हो सकती है। मौसम

विभाग ने मछुआरों को 23 से 25 अक्टूबर तक समुद्र में नहीं जाने की सलाह देते हुए चेतावनी दी है कि 23 अक्टूबर से ओड़ीशा-पश्चिम बंगाल के तटों पर हवा की गति 60 किलोमीटर प्रति घंटा तक पहुंचने का अनुमान है।

विभाग ने कहा कि 24 अक्टूबर की रात से 25 अक्टूबर की सुबह तक हवा की गति बढ़कर 100-110 किलोमीटर प्रति घंटा और 120 किलोमीटर प्रति घंटा तक हो सकती है।

मौसम विभाग ने 23 अक्टूबर को तटीय जिलों पूर्वी मेदिनीपुर, पश्चिमी मेदिनीपुर, दक्षिण 24 परगना और उत्तर 24 परगना में भारी बारिश होने का अनुमान जताया है। विभाग ने कहा कि 24 और 25 अक्टूबर को पूर्वी मेदिनीपुर, पश्चिमी मेदिनीपुर, दक्षिण 24 परगना और झाड़ग्राम में भारी से बहुत भारी बारिश होने और एक या दो स्थानों पर अत्यधिक भारी बारिश होने का अनुमान है।

विज्ञापन संख्या. 108/2024  
भारत सरकार  
लोक उद्यम चयन बोर्ड  
भारत संचार निगम लिमिटेड (बी एस एन एल)  
में  
अध्यक्ष एवं प्रबंध निदेशक  
पद के लिए आवेदन आमंत्रित करता है।  
आवेदकों के लिए आवेदन करने की अंतिम तिथि 15 नवंबर, 2024 (15:00 बजे तक) है।  
नोडल अधिकारियों द्वारा आवेदकों को लोक उद्यम चयन बोर्ड में अप्रेषित करने की अंतिम तिथि 25 नवंबर, 2024 (15:00 बजे तक) है।  
जानकारी के लिए वेबसाइट <https://pesb.gov.in> में लॉग इन करें।

**प्रपत्र-जी**  
अभिरुचि की अभिव्यक्ति हेतु आमंत्रण  
टेक्नोफैब इंजीनियरिंग लिमिटेड एक ऑपरेटिंग इंजीनियरिंग और निर्माण कंपनी है, जो भारत और भारत के बाहर बिजली, औद्योगिक और बुनियादी ढांचा क्षेत्रों में सेवा प्रदान करती है।  
भारतीय विद्यालय और शोधन अकादमी बोर्ड (कांफॉरेट व्यक्तियों के लिए ऋण शोध अकादमी समायोजन प्रक्रिया) विनियमनको, 2016 के विनियम 36ए (1) के अधीन  
**प्रासंगिक विवरण**  
1. **कांफॉरेट देनदार का नाम** **टेक्नोफैब इंजीनियरिंग लिमिटेड**  
साथ में **पैन/सीआईएन/एनएनपी** नं. 913, हेमकुट चौबर्डी 89, नेहरू प्लेस, नई दिल्ली, दक्षिण दिल्ली - 110019  
<https://technofabengineering.com/>  
2. **पंजीकृत कार्यालय का पता** प्लॉट नंबर 5, सेक्टर 27 सी, मधुरा रोड, फरीदाबाद 121003, हरियाणा।  
3. **वेबसाइट का यूआरएल** कंपनी के पास विभिन्न स्थानों पर 15 महत्वपूर्ण परियोजनाएं चल रही हैं।  
4. **उत्पन्न आय का विवरण** जहां अधिकतम अचल संपत्तियां स्थित हैं।  
5. **मुख्य उत्पादों / सेवाओं की** वितीय वर्ष 2022-2023 के लिए नवीनतम उपलब्ध वित्तीय विवरण के अनुसार: माता-उपलब्ध नहीं, मूल्य - 12849 लाख  
6. **मुख्य उत्पादों की मात्रा और मूल्य / पिछले वित्तीय वर्ष में बेची गई सेवाएं** 40 कर्मचारी  
7. **कर्मचारियों / कामगार की संख्या** <https://technofabengineering.com/> पर उपलब्ध है।  
8. **दो वर्षों के अंतिम उपलब्ध वित्तीय विवरण (अनुसूची के साथ)**, लेनदारों की सूची, प्रक्रियाओं का बार्ड की घटनाओं के लिए प्रासंगिक तिथियां सहित अधिक विवरण यहां उपलब्ध है।  
9. **संश्लेषण की धारा 25(2)(ए) के तहत** <https://technofabengineering.com/> पर उपलब्ध है।  
10. **अभिरुचि की अभिव्यक्ति की प्राप्ति हेतु** **06 नवंबर, 2024**  
11. **संभावित समायोजन आवेदकों की अंतिम सूची जारी करने की तिथि** **16 नवंबर, 2024**  
12. **अंतिम सूची के बारे में आपूर्ति/प्रस्तुत करने हेतु अंतिम तिथि** **21 नवंबर, 2024**  
13. **संभावित समायोजन आवेदकों की अंतिम सूची जारी करने की तिथि** **01 दिसंबर, 2024**  
14. **संभावित समायोजन आवेदकों को सूचना** **06 दिसंबर, 2024**  
15. **संभावित समायोजन आवेदकों को सूचना** **06 जनवरी, 2025**  
16. **ईओआई जमा करने के लिए संस्थापित ईमेल आईडी** [cirp.technofabengineeringltd@gmail.com](mailto:cirp.technofabengineeringltd@gmail.com)  
तिथि: 22.10.2024  
स्थान: दिल्ली  
समाधान प्रोफेशनल, टेक्नोफैब इंजीनियरिंग लिमिटेड  
पंजीकरण सं.: IBB/MPA-001/IP-P004309/2017-18/10762  
अतुल मिश्रा

**केनरा बैंक Canara Bank**  
भारत सरकार का उपक्रम  
A Government of India Undertaking  
Together We Can

**निवेशकों के ध्यानार्थ**  
हम सूचित करते हैं कि केनरा बैंक और पूर्ववर्ती सिंडिकेट बैंक (यथा 01 अप्रैल 2020 से केनरा बैंक में समाहित) द्वारा जारी टियर I/II बॉन्ड विभिन्न तिथियों पर नेशनल स्टॉक एक्सचेंज ऑफ इंडिया लिमिटेड में सूचीबद्ध हैं। इसके द्वारा बांडधारकों, हिताधिकारी स्वामियों, डिपॉजिटरी प्रतिभागियों और सभी संबंधितों को सूचित किया जाता है कि बैंक का आरटीए मेसर्स केनबैंक कंप्यूटर सर्विसेज लिमिटेड से परिवर्तित केफिन टेक्नोलॉजी लिमिटेड ('केफिन') (सेबी पंजीकरण संख्या INR000000221) कर दिया गया है, जो दिनांक 21.10.2024 (नए आरटीए में इलेक्ट्रॉनिक कनेक्टिविटी के परिवर्तन की तिथि) से प्रभावी होगा। बैंक द्वारा जारी टियर I/II बांड से संबंधित किसी भी पूछताछ के लिए कृपया नीचे दिए गए कार्यालयों से संपर्क करें:

रजिस्ट्रार एवं ट्रांसफर एजेंट	केनरा बैंक
<b>केफिन टेक्नोलॉजी लिमिटेड</b> यूनिट: केनरा बैंक सेलेनियम, टॉवर बी, प्लॉट नंबर- 31 और 32, वित्तीय जिला, नानकरामगुडा, हैदराबाद-500 032 ईमेल: einward.ris@kfintech.com टेल फोन: 1800 309 4001 वेबसाइट: www.kfintech.com	परलेू निपटान अनुभाग केनरा बैंक, एकीकृत कोष विभाग, 6वीं मंजिल, केनरा बैंक, बिल्डिंग सी 14, जी-ब्लॉक, बीकेसी बांद्रा (पूर्व), मुंबई-400 051 फोन: 022-26725121/5142 फैक्स: 022-26725133 ईमेल आईडी : tidsettmum@canarabank.com

उक्त विवरण बैंक की वेबसाइट पर भी उपलब्ध है तथा स्टॉक एक्सचेंज की वेबसाइट पर भी अद्यतन किया गया है।  
**कृपया नोट करें:** इक्युटी सेगमेंट के लिए बैंक के रजिस्ट्रार और ट्रांसफर एजेंट में कोई बदलाव नहीं हुआ है तथा वह केफिन टेक्नोलॉजीज प्राइवेट लिमिटेड, हैदराबाद के समान ही रहेगा।  
दिनांक : 22.10.2024  
स्थान : बैंगलूर  
कृते **केनरा बैंक** कंपनी सचिव

जेपी नड्डु ने कहा

# भाजपा में शामिल होने वालों में से 61 फीसद की उम्र 35 वर्ष से कम

जन्सत्ता ब्यूरो

नई दिल्ली, 21 अक्टूबर।

भारतीय जनता पार्टी (भाजपा) के राष्ट्रीय प्रवक्ता संबित पात्रा ने सोमवार को पार्टी अध्यक्ष जेपी नड्डु के हवाले से कहा कि सदस्यता अभियान के दौरान केंद्र की सत्तारूढ़ पार्टी में शामिल होने वालों में से 61 फीसद की उम्र 35 वर्ष से कम है।

पात्रा ने संवाददाता सम्मेलन में कहा कि नड्डु ने आगामी संगठनात्मक चुनावों पर चर्चा के लिए पार्टी मुख्यालय में हुई भाजपा नेताओं की बैठक में यह खुलासा किया। पात्रा ने संवाददाताओं से कहा कि बैठक में भाजपा अध्यक्ष ने कहा कि चल रहे सदस्यता अभियान के दौरान अब तक पार्टी में शामिल होने वाले 61 फीसद लोग 35 वर्ष से कम आयु के हैं। संगठन चुनावों के मद्देनजर सोमवार को भाजपा मुख्यालय में एक बैठक हुई।

नड्डु सहित पार्टी के तमाम पदाधिकारी इस बैठक में शामिल हुए। प्रधानमंत्री नरेंद्र मोदी द्वारा 'गैर-राजनीतिक' पृष्ठभूमि वाले युवाओं से राजनीति में शामिल होने के आह्वान के बारे में पूछे एक सवाल के जवाब में पात्रा ने कहा कि



पार्टी बाद में अब तक जुड़ चुके भाजपा सदस्यों की कुल संख्या साझा करेगी।

प्रधानमंत्री मोदी ने रविवार को अपने संसदीय क्षेत्र वाराणसी में एक कार्यक्रम के दौरान 'परिवारवादी राजनीति' को देश के लिए बहुत बड़ा खतरा करार देते हुए कांग्रेस और सपा पर परिवारवाद और तुष्टीकरण की राजनीति करने का आरोप लगाया था और कहा कि ऐसे दलों के लिए वाराणसी का विकास न तो पहले प्राथमिकता में था और ना ही भविष्य में कभी होगा।

को मौका देने में विश्वास नहीं करते, इसलिए वह देश के एक लाख ऐसे नौजवानों को राजनीति में लाएंगे, जिन्हें परिवार का राजनीति से कोई लेना-देना नहीं है।

प्रधानमंत्री ने 15 अगस्त को स्वतंत्रता दिवस के अपने भाषण में राजनीति में एक लाख युवाओं को जनप्रतिनिधि के तौर पर लाने का आह्वान किया था और कहा था कि इस कदम से जातिवाद और वंशवाद की राजनीति को खत्म करने में भी मदद मिलेगी। पात्रा ने कहा कि प्रधानमंत्री के आह्वान के बाद बड़ी संख्या में युवा भाजपा में शामिल हो रहे हैं।

## निर्वाचन आयोग ने अजय कुमार सिंह को झारखंड का नया पुलिस प्रमुख बनाया

जन्सत्ता ब्यूरो

नई दिल्ली/रांची, 21 अक्टूबर।

निर्वाचन आयोग ने झारखंड कैडर के वरिष्ठतम आइपीएस अधिकारी अजय कुमार सिंह को सोमवार को राज्य का नया पुलिस महानिदेशक (डीजीपी) नियुक्त किया। सूत्रों ने यह जानकारी दी। आयोग ने अनुराग गुप्ता को झारखंड के कार्यवाहक डीजीपी पद से हटाने के कुछ दिन बाद यह कदम उठाया है। सिंह 1989 बैच के भारतीय पुलिस सेवा के अधिकारी (आइपीएस) हैं। उन्हें तीन आइपीएस अधिकारियों के पैल में से चुना गया, जिनके नामों की सिफारिश राज्य सरकार ने की थी।

पिछले चुनावों में चुनाव-संबंधी कदमचाल में संतुलित आरोपों के कारण निर्वाचन आयोग ने कार्यवाहक डीजीपी अनुराग गुप्ता को शनिवार को उनके पद से हटाने का आदेश दिया था, जिसके बाद राज्य सरकार ने ये तीन नाम भेजे थे। झारखंड में विधानसभा चुनाव के तहत 13 नवंबर और 20 नवंबर को दो चरणों में मतदान होगा। वर्ष 1990 बैच के आइपीएस अधिकारी गुप्ता को 26 जुलाई को सिंह की जगह डीजीपी का कार्यभार सौंपा गया था।

सिंह को उनके पूर्ववर्ती नीरज सिन्हा की सेवानिवृत्ति के बाद फरवरी 2023 में राज्य का डीजीपी बनाया गया था। पिछले साल सिंह की नियुक्ति के साथ ही राज्य के डीजीपी की नियुक्ति को लेकर जारी विवाद खत्म हो गया, क्योंकि जनवरी 2023 में उच्चतम न्यायालय ने झारखंड सरकार और पूर्व पुलिस प्रमुख नीरज सिन्हा के खिलाफ अवमानना याचिका का निपटारा कर दिया था। एक याचिका में आरोप लगाया गया था कि सिन्हा 31

जनवरी, 2022 को अपनी सेवानिवृत्ति के बाद भी डीजीपी के पद पर बने हुए हैं।

प्रधान न्यायाधीश डीवाई चंद्रचूड़ की अगुआई वाली पीठ ने तब राज्य सरकार को यूपीएससी की ओर से पेश मांगों पर ध्यान देने का निर्देश दिया था। उच्चतम न्यायालय ने 14 जुलाई, 2021 को अपने फैसले के कथित उल्लंघन के लिए राज्य सरकार, उसके शीर्ष अधिकारियों और यूपीएससी के खिलाफ दायर अवमानना याचिका पर नोटिस जारी किया। तीन सितंबर, 2021 को शीर्ष अदालत ने प्रदेश पुलिस प्रमुख के लिए दो साल के निश्चित कार्यकाल के उसके फैसले का उल्लंघन करते हुए एक अंतरिम डीजीपी की नियुक्ति में राज्य सरकार और यूपीएससी को भूमिका के लिए उनकी खिंचाई की थी।

डीजीपी का चयन यूपीएससी द्वारा तैयार की जाने वाली सूची से किया जा चुका था। इस साल जुलाई में गुप्ता की नियुक्ति की अधिसूचना के तुरंत बाद डीजीपी की नियुक्ति को लेकर झामुमो नीत सत्तारूढ़ गठबंधन में दार समने आई थी।

## महाराष्ट्र कांग्रेस चुनाव समिति में 66 सीटों पर चर्चा, आज मुंबई में अहम बैठक

जन्सत्ता ब्यूरो

नई दिल्ली, 21 अक्टूबर।

महाराष्ट्र विधानसभा चुनाव के लिए कांग्रेस ने तैयारियां तेज कर दी हैं। सोमवार की विधानसभा की सीटों पर नाम तय करने के लिए केंद्रीय चुनाव समिति (सीईसी) की बैठक नई दिल्ली में हुई। इस बैठक में कांग्रेस ने 66 सीटों को लेकर चर्चा की है। अब सीट और नाम तय करने के लिए आगामी बैठक 25 अक्टूबर को होगी।

बैठक संपन्न होने के बाद कांग्रेस के चुनाव प्रभारी रमेश चैनिथला ने कहा कि मंगलवार को मुंबई में तीन बजे महा विकास अगुाड़ी की एक बैठक होगी, जहां हम हमारे सभी गठबंधन दलों से सीट बंटवारे पर बात करेंगे। इसके बाद 25 अक्टूबर को एक बार और सीईसी की बैठक होगी और सीटों के समझौते की लिस्ट इसी बैठक के बाद बताई जाएगी। आज की बैठक में 66 सीट पर हमने चर्चा की है।

सोमवार को हुई सीईसी की बैठक में कांग्रेस अध्यक्ष मल्लिकार्जुन खरगे, पार्टी संसदीय दल की प्रमुख सोनिया गांधी, कांग्रेस के पूर्व अध्यक्ष राहुल गांधी, संगठन महासचिव के सी वेणुगोपाल, प्रदेश प्रभारी

रमेश चैनिथला, प्रदेश कांग्रेस कमिटी के अध्यक्ष नाना पटोले और महाराष्ट्र से जुड़े कुछ अन्य वरिष्ठ नेता शामिल हुए।

यह बैठक ऐसे समय हुई है, जब महाराष्ट्र में महा विकास आघाड़ी (एमवीए) के घटक दलों के बीच सीट बंटवारे को अभी तक अंतिम रूप नहीं दिया जा सका है। महाराष्ट्र प्रदेश कांग्रेस कमिटी के अध्यक्ष पटोले ने कहा कि 30-40 सीट लेकर गतिरोध है, लेकिन शिवसेना (यूबीटी) और राष्ट्रवादी कांग्रेस पार्टी (शरदचंद्र पवार) के नेतृत्व के साथ बातचीत करके जल्द समाधान कर लिया जाएगा। बैठक से पहले पटोले ने संवाददाताओं से कहा, 'हमने (स्क्रॉलिंग कमिटी) 96 सीट पर चर्चा की है। कुछ सीटों पर अभी चर्चा नहीं हुई है। शरद पवार जी और उद्धव ठाकरे से बात करेंगे। 30-40 सीट पर जो दिक्कत हो गई, उसे दूर करने लिए हम रास्ता निकालेंगे।

Particulars	Standalone						Consolidated					
	Quarter Ended		Half Year Ended		Year Ended		Quarter Ended		Half Year Ended		Year Ended	
	30-Sep-24	30-Jun-24	30-Sep-23	30-Sep-23	31-Mar-24	30-Sep-24	30-Jun-24	30-Sep-23	31-Mar-24	30-Sep-24	30-Sep-23	31-Mar-24
Unaudited	Unaudited	Unaudited	Unaudited	Audited	Unaudited	Unaudited	Audited	Unaudited	Unaudited	Unaudited	Unaudited	Audited
Total Income	13,125.98	8,899.62	7,475.67	21,935.60	13,115.58	29,562.38	13,125.98	8,899.62	7,475.67	21,935.60	13,115.58	29,562.38
Total Expenses	13,060.71	8,495.03	6,496.86	21,555.74	11,959.79	27,665.88	13,085.42	8,495.03	6,496.86	21,555.74	11,959.79	27,665.88
Profit/(Loss) Before Tax	66.27	314.58	978.82	379.85	1,155.80	1,896.51	37.36	323.78	980.16	352.73	1,164.07	1,910.79
Tax Expense/(Benefit)	-	-	-	-	-	-	-	-	-	-	-	-
Current Tax	-29.26	73.17	225.28	63.91	290.89	342.94	-16.89	73.36	227.36	56.47	292.97	341.87
Deferred Tax	29.26	-73.17	-225.28	-63.91	-290.89	-342.94	16.89	-73.36	-227.36	-56.47	-292.97	-341.87
Profit/(Loss) for the period	48.51	236.26	753.53	284.77	864.90	1,553.57	20.47	50.42	152.80	296.26	261.10	254.85
Total Comprehensive Income for the period	48.70	237.77	802.67	286.47	914.04	1,528.11	28.42	246.77	801.93	266.78	920.23	1,543.46
Paid up equity share capital	10,676.90	9,140.66	4,570.33	10,676.90	4,570.33	9,140.66	10,676.90	9,140.66	4,570.33	10,676.90	4,570.33	9,140.66
Other Equity excluding Revaluation Reserves	6,165.55	2,705.47	6,596.14	6,165.55	6,596.14	2,549.63	6,166.33	2,714.47	6,608.53	6,166.33	6,608.53	2,571.16
Earnings per Equity Share	0.00	0.03	0.19	0.03	0.19	0.27	0.00	0.03	0.19	0.03	0.19	0.27

A) THE STANDALONE FINANCIAL RESULTS OF THE COMPANY HAVE BEEN PREPARED IN ACCORDANCE WITH IND AS PRESCRIBED UNDER SECTION 133 OF THE COMPANIES ACT 2013 (THE ACT) WITH THE RELEVANT RULES THEREUNDER AND IN TERMS OF REGULATION 33 OF THE SEBI (LISTING OBLIGATIONS AND DISCLOSURE REQUIREMENTS) REGULATIONS 2015.

B) THE RESULTS OF THE COMPANY ARE ALSO AVAILABLE FOR INVESTORS AT WWW.INTEGRAESSENTIA.COM, WWW.BSEINDIA.COM AND WWW.NSEINDIA.COM.

FOR INTEGRA ESSENTIA LIMITED  
DEEPAK KUMAR GUPTA  
DIRECTOR  
DIN: 00057003

क्र. सं.	विवरण	समाप्त तिमाही			समाप्त छमाही हेतु			समाप्त वर्ष
		30-सितं-24	30-जून-24	30-सितं-23	30-सितं-24	30-सितं-23	31-मार्च-24	
1	परिचालनों से कुल आय	4,841.43	4,166.50	2,205.14	9,007.94	4,187.05	9,609.74	
2	अवधि का निवल लाभ (कर, आपवादिक तथा / अथवा असाधारण मदों से पूर्व)	1,811.07	1,355.83	869.13	2,966.92	1,722.36	3,021.42	
3	कर पूर्व अवधि का निवल लाभ (आपवादिक तथा / अथवा असाधारण मदों के उपर्रंत)	1,611.07	1,355.83	869.13	2,966.92	1,722.36	3,021.42	
4	कर उपर्रंत अवधि का निवल लाभ (आपवादिक तथा / अथवा असाधारण मदों के उपर्रंत)	1,214.63	1,014.21	579.11	2,228.87	1,276.22	2,186.69	
5	अवधि की कुल व्यापक आय [अवधि के लाभ (कर उपर्रंत) तथा अन्य व्यापक आय (कर उपर्रंत) से समाविष्ट]	1,195.33	964.39	580.27	2,159.75	1,278.52	1,934.14	
6	प्रदत्त समता अंश पूंजी (₹. 10/- प्रत्येक का अंकित मूल्य)	168,842,790	144,868,200	144,751,280	168,842,790	144,751,280	144,751,280	
7	आरक्षितियाँ (पुनर्नूयनीकन आरक्षित छोड़कर)				4,679,073,786		530,263,669	
8	आय प्रति समता अंश (अंकित मूल्य ₹. 10/- प्रत्येक का)	8.24	7.00	4.00	15.11	8.82	15.11	
	(क) मूलभूत	8.24	7.00	4.00	15.11	8.82	15.11	
	(ख) तद्वरीकृत	7.81	6.75	3.94	14.33	8.68	14.70	

रिपोर्टिंग: कंपनी की प्रमुख पृथक्कृत वित्तीय जानकारी तिमाहानुसार प्रस्तुत है:

- उपरोक्त सारांश, सेबी (सूचीकरण दायित्व एवं प्रकटीकरण आवश्यकतायें) विनियमवली 2015 के विनियम 33 के अंतर्गत स्टॉक एक्सचेंज के पास फाइलबद्ध अलेखापरीक्षित वित्तीय परिणामों के विस्तृत प्रारूप का एक सारांश है। वित्तीय परिणामों का पूर्ण प्रारूप, स्टॉक एक्सचेंज की वेबसाइटों तथा नेशनल स्टॉक एक्सचेंज ऑफ इंडिया लिमिटेड ([www.nseindia.com](http://www.nseindia.com)) पर तथा कंपनी की वेबसाइट: ([www.e2networks.com](http://www.e2networks.com)) पर उपलब्ध है।
- उपरोक्त सारांश, सेबी (सूचीकरण दायित्व एवं प्रकटीकरण आवश्यकतायें) विनियमवली 2015 के विनियम 33 के अंतर्गत स्टॉक एक्सचेंज के पास फाइलबद्ध अलेखापरीक्षित वित्तीय परिणामों के विस्तृत प्रारूप का एक सारांश है। वित्तीय परिणामों का पूर्ण प्रारूप, स्टॉक एक्सचेंज की वेबसाइटों तथा नेशनल स्टॉक एक्सचेंज ऑफ इंडिया लिमिटेड ([www.nseindia.com](http://www.nseindia.com)) पर तथा कंपनी की वेबसाइट: ([www.e2networks.com](http://www.e2networks.com)) पर उपलब्ध है।
- दिनांक 30 सितंबर 2024 को समाप्त तिमाही के ऑर्डर जो हैं वे 30 सितंबर 2024 को समाप्त अर्द्धवर्ष के ऑर्डरों तथा 30 जून 2024 को समाप्त तिमाही के अलेखापरीक्षित ऑर्डरों के मध्य संतुलनकारी ऑर्डर हैं। दिनांक 30 जून 2024 को समाप्त तिमाही के ऑर्डर जो हैं वे उस वित्तीय वर्ष की प्रथम तिमाही के अलेखापरीक्षित ऑर्डर हैं।
- दिनांक 30 सितंबर 2024 को समाप्त तिमाही तथा अर्द्धवर्ष के उपरोक्त वित्तीय परिणामों की समीक्षा लेखापरीक्षण समिति द्वारा की गयी है तथा कंपनी के निदेशक मंडल द्वारा 21 अक्टूबर 2024 को आयोजित अपनी बैठक में इनका अनुमोदन किया गया। सांविधिक लेखापरीक्षण नोट्स इन वित्तीय परिणामों की सौमित्र समीक्षा की है।
- आईएनडीएस-108 'ऑपरेटिंग सेगमेंट्स' की आवश्यकता कंपनी पर लागू नहीं होती है क्योंकि यह एकल व्यवसायगत खंडवार में कार्यरत है।
- दिनांक 30 सितंबर 2024 को समाप्त तिमाही के बौद्धिपीएस तथा डीईपीएस वार्षिकीकृत नहीं हैं।
- कंपनी ने 23,93,959 इक्विटी शेयरों के अधिमार्ग निर्यात में माध्यम से इक्विटी शेयर पूंजी में ₹. 40,56,65,3 लाख जुटाए, जिनमें से प्रत्येक का अंकित मूल्य ₹. 10 और प्रति शेयर ₹. 1,684.50 का एक प्रीमियम था। इस निर्यात की 19 अक्टूबर 2024 को बोर्ड द्वारा अनुमोदित किया गया, जिसके बाद इस पर 11 सितंबर 2024 को 15वीं वार्षिक आम बैठक का अनुमोदन प्राप्त हुआ। ये शेयर 21 सितंबर 2024 को आवंटित किए गए थे। यह निर्यात संशोधितानुसार लेवी (आईसीडीआर) विनियमवली 2018 के अनुसार जारी किया गया। इसके अनुसार, प्रदत्त इक्विटी शेयर पूंजी ₹. 1,449.03 लाख से बढ़कर ₹. 1,688.43 लाख कर दी गई है।
- पूर्ववर्ती अवधियों के ऑर्डरों को, जहाँ भी आवश्यकता उमरी, वहाँ-वहाँ वर्तमान अवधि के अनुरूप पुनर्संमूहित किया गया है।

मिडिका मंडल हेतु तथा उसकी ओर से  
ईईई नेटवर्क लिमिटेड  
हस्ता/- चूटि बवेजा  
पूर्णकारित विदेशक  
डीआईएल: 08057000

स्थान: गोरखा  
दिनांक: 21 अक्टूबर 2024

**यूनियन बैंक** Union Bank of India  
यूनियन बैंक ऑफ इंडिया, विश्वास नगर शाखा  
27/1, दस रोड, विश्वास नगर शाखा, दिल्ली-110032  
आईपी नंबर-082811 ईमेल: [ubin06281@unionbankofindia.bank](mailto:ubin06281@unionbankofindia.bank)

अनुलनक-1  
[नियम-8(1)]  
कब्जा-सूचना(अचल संपत्ति के लिए)

जबकि, वित्तीय परिस्थितियों के प्रतिभूतिकरण एवं पुनर्निर्माण और प्रतिभूति हित प्रवर्तन (द्वितीय) अधिनियम, 2002 (2002 का अध्यादेश 54) के तहत अयोध्यास्थानी यूनियन बैंक ऑफ इंडिया, यूनियन बैंक ऑफ इंडिया विश्वास नगर शाखा 27/1, दस रोड, दिल्ली-110032 के अधिकृत अधिकारी होने के नाते तथा प्रतिभूति हित (प्रवर्तन) नियम, 2002 के नियम 3 के साथ पठित धारा 13(12) के तहत प्रदत्त शक्तियों का प्रयोग कर दिनांक 03.02.2020 को एक डिमांड नोटिस जारी किया जिसमें उपाकर्ता मिसर्स परमानंद मेडिको जेनरल प्राय. श्री देवेश कुमार को नोटिस में उल्लिखित राशि ₹.15,40,147.16 (पंद्रह लाख शालीस हजार एक सौ सैंतालीस रुपये और सोलह पैसे) सहित व्याज को उस नोटिस की प्राप्ति की तारीख से 60 दिनों के भीतर भुगतान करने के लिए कहा है। उपाकर्ता द्वारा राशि का भुगतान करने में विफल रहने पर, उपाकर्ता और आम जनता को उत्तरदाता नोटिस दिया जाता है कि अयोध्यास्थानी ने उक्त निगमावली के नियम 8 के साथ पठित उक्त अधिनियम की धारा 13(4) के तहत उसे प्रदान की गई शक्तियों का प्रयोग करते हुए नीचे वर्णित संपत्ति पर 16 अक्टूबर, 2024 को कब्जा कर लिया है। विशेष रूप से उपाकर्ताओं और आम जनता को एतद्द्वारा चेतावनी दी जाती है कि वे संपत्ति के साथ कोई भी लेन-देन न करें और संपत्ति के साथ कोई भी लेन-देन करने पर उक्त खातों में पूंजीकृत लाभ और व्याज सहित ₹.15,40,147.16 (पंद्रह लाख शालीस हजार एक सौ सैंतालीस रुपये और सोलह पैसे) की राशि यूनियन बैंक ऑफ इंडिया (संस्था का नाम) के प्रभार के अधीन होगा। प्रतिभूति परिस्थितियों को पुनः मने के लिए उपलब्ध समय के संबंध में अधिनियम की धारा 13 के उपधारा (8) के प्रावधानों के तहत उपाकर्ता का ध्यान आकर्षित किया है।

अचल संपत्ति का विवरण  
शालीमार गार्डन एक्सटेंशन II, गाजियाबाद, यू.पी. में स्थित ब्लॉक-बी-प्लॉट नंबर-13 पर आस्था नामक इमारत में एलआईडी प्लेट नंबर-306, दूसरी मंजिल, छत के अधिकार के साथ वाली संपत्ति का वह सम्पूर्ण हिस्सा एवं अंश।  
चौकी: उत्तर में: प्लेट नंबर-305 (एएसएफ) दक्षिण में: प्लेट नंबर-307 (एएसएफ) पूर्व में: बालकनी और सॉलिड लेन पश्चिम में: प्लेट नंबर-304 (एएसएफ)  
दिनांक: 16.10.2024  
स्थान: दिल्ली  
हस्ता/-अधिकृत अधिकारी,  
यूनियन बैंक ऑफ इंडिया

**यूनियन बैंक** Union Bank of India  
अधिकृत अधिकारी का नाम एवं पता  
नौलामी की जाने वाली अचल संपत्ति का विवरण और कब्जे की स्थिति  
कर्जदार / मारटर से वसूल की जाने वाली राशि (₹.)  
आरक्षित मूल्य (₹.)  
घरोर राशि  
नौली की तिथि एवं समय  
1 कर्जदार: 1. सुशील चौधरी पत्नी श्री सुशील चौधरी, सी-221, प्रथम तल, स्वर्ण जयंती पुरम, गाजियाबाद, उत्तर प्रदेश-201001  
2. श्री सुशील चौधरी पुत्र श्री मदन पात सिंह, सी-221, प्रथम तल, स्वर्ण जयंती पुरम, गाजियाबाद, उत्तर प्रदेश-201001  
दिनांक: 21-10-2024, स्थान: गुरुग्राम

शाखा सुशांत लोक, जी/6ए, बेस्टेक सेंट्रल स्वयंवर मॉल, सेक्टर-57, गुडगांव, हरियाणा-122002  
आरक्षित मूल्य (₹.)  
घरोर राशि  
नौली की तिथि एवं समय  
1 कर्जदार: 1. सुशील चौधरी पत्नी श्री सुशील चौधरी, सी-221, प्रथम तल, स्वर्ण जयंती पुरम, गाजियाबाद, उत्तर प्रदेश-201001  
2. श्री सुशील चौधरी पुत्र श्री मदन पात सिंह, सी-221, प्रथम तल, स्वर्ण जयंती पुरम, गाजियाबाद, उत्तर प्रदेश-201001  
दिनांक: 21-10-2024, स्थान: गुरुग्राम  
आधिकृत अधिकारी, यूनियन बैंक ऑफ इंडिया

**पंजाब नेशनल बैंक**  
जेलन गावत रॉड (दिल्ली)  
प्रथम तल नौलामी कला प्लेस, नई दिल्ली-110066  
ईमेल आईडी: 28334@pnbs.com  
पुनर्विक्रय  
कृपया दिनांक 13.11.2024 को होने वाली ई-नौलामी के लिए इस समारंभ पर क्लिक करके दिनांक 19.10.2024 को प्रकाशित विज्ञापन नोटिस दिनांक 19.10.2024 का संदर्भ लें।  
जिसमें क्रम से 3 में खाता नंबर 001 ऑन जीपीसीडी ऑन वीएस लिमिटेड की सम्पत्ति विवरण: "जेन स्ट्रुक्चर लिमिटेड के नाम पर 442 खोज विहार, फेज-IV गुडगांव, हरियाणा में औद्योगिक प्लॉट और बिड़ला, प्लॉट का क्षेत्रफल 851.40 वर्ग मीटर है, बिड़ला का क्षेत्रफल लगभग 1500 वर्ग फीट है" के स्थान पर  
"जेन स्ट्रुक्चर लिमिटेड के नाम पर 442 खोज विहार, फेज-IV गुडगांव, हरियाणा में औद्योगिक प्लॉट और बिड़ला, प्लॉट का क्षेत्रफल 851.40 वर्ग मीटर है, बिड़ला का क्षेत्रफल लगभग 1249.39 वर्ग मीटर है।"  
पढ़ा जाए।  
अन्य विवरण यथावत रहेंगे।  
दिनांक: 21.10.2024, प्राधिकृत अधिकारी,  
पंजाब नेशनल बैंक

**पंजाब एण्ड सिंद बैंक** Punjab & Sind Bank  
बी.ओ. 2781/1, लोकिव रोड, कृष्णा रोड, दिल्ली-110066 (सीओ114)  
दूरभाष: 011-45110970, ई-मेल: [DN114@psb.co.in](mailto:DN114@psb.co.in)  
अधिकृत सूचना (अचल संपत्ति हेतु)  
जबकि, अयोध्यास्थानी के पंजाब एण्ड सिंद बैंक के प्राधिकृत अधिकारी के रूप में वित्तीय परिस्थितियों के प्रतिभूतिकरण एवं पुनर्निर्माण तथा प्रतिभूति हित प्रवर्तन अधिनियम 2002 के अंतर्गत और प्रतिभूति हित (प्रवर्तन) नियमवली 2002 के नियम 8 के साथ पठित अधिनियम की धारा 13(2) के अंतर्गत प्रदत्त शक्तियों के प्रयोगार्थ, एक नीचे सूचना दिनांकित 30-07-2024 दिनांक की थी, जिसमें उपाकर्ताओं गार्टरों श्रीमती जी जयलक्ष्मी (रणकाली), श्री गोविंद राज पिल्लई (सह-रणकाली) और श्रीमती पूजा शर्मा (गार्टर) को, सूचना में अंकित राशि ₹. 6,16,832.50 (छह लाख सोलह हजार आठ सौ बत्तीस रुपये और पचास पैसे मात्र), 29/07/2024 के अनुसार, का ब्याज तथा अन्य शुल्कों के साथ उक्त सूचना की प्राप्ति की तिथि से 60 दिनों के अंदर प्रतिभूतिगत करने को कहा गया था।  
चूंकि उपरोक्त उपाकर्ताओं / गार्टरों का पूर्ण मौलिक राशि का प्रतिभूतिगत करने में विफल हो चुके हैं, अतएव एतद्द्वारा उपाकर्ताओं एवं जन्सत्ताओं एवं जन्सत्ताओं को सूचित किया जाता है कि अयोध्यास्थानी के यहाँ स्थित निम्न विवरणित संपत्ति का उक्त निगमावली के नियम 8 के साथ पठित उक्त अधिनियम की धारा 13 की उप-धारा (8) के अंतर्गत उन्हें प्रदत्त शक्तियों के प्रयोगार्थ, 17/10/2024 को, सांकेतिक अधिग्रहण कर लिया है।  
उपाकर्ताओं / गार्टरों को विशेष रूप में तथा जन्सत्ताओं को एतद्द्वारा सामान्य रूप में सावधान किया जाता है कि संपत्ति का लेन-देन न करें तथा संपत्ति का बंध व किसी भी प्रकार का लेन-देन ₹. 6,16,832.50 (छह लाख सोलह हजार आठ सौ बत्तीस रुपये और पचास पैसे मात्र) की एक राशि, 29/07/2024 के अनुसार, तथा राशि पर उपरोक्तानुसार उल्लेखित व्याज तथा अन्य शुल्कों हेतु पंजाब एण्ड सिंद बैंक के प्रभारस्थित होगा।  
अचल संपत्ति का विवरण  
संपत्ति के समस्त वह भाग तथा अंश जिनमें संपत्ति से, प्लेट नं. यूजी-6, डी-56, एमआईडी प्लेट संपत्ति हेतु जो दिनांक 20/10/2024, दिल्ली-110095 में स्थित है।  
संपत्ति की सीमायें इस प्रकार हैं:-  
उत्तर: प्लॉट नं. डी-57, दक्षिण: प्लॉट नं. डी-55, पूर्व: सॉलिड लेन, पश्चिम: रोड  
माप: 850 वर्ग फीट  
संपत्ति हस्तगत विवरण में है: श्रीमती जी जयलक्ष्मी और श्री गोविंद राज पिल्लई  
दिनांक: 17-10-2024, स्थान: नई दिल्ली प्राधिकृत अधिकारी, पंजाब एण्ड सिंद बैंक

**प्रपत्र-जी**  
अभिरुचि की अभिव्यक्ति हेतु आमंत्रण  
टैकनोफैब इंजीनियरिंग लिमिटेड एक ऑरिएण्टेड इंजीनियरिंग और निर्यात कंपनी है, जो भारत और भारत के बाहर विज्ञानी, औद्योगिक और बुनियादी ढांचा क्षेत्रों में सेवा प्रदान करती है।  
भारतीय दिवाला और शोधन अधिनियम 2016 (फाइलिंग व्यक्तियों के लिए) के प्रावधानों के अंतर्गत समाधान प्रक्रिया/विनियमवली, 2016 के विनियम 36(1) के अधीन प्रासंगिक विवरण  
1. ऑरिएण्टेड देनदार का नाम: टैकनोफैब इंजीनियरिंग लिमिटेड  
साथ में पैन/सीआईएन



जेपी नड्डु ने कहा

# भाजपा में शामिल होने वालों में से 61 फीसद की उम्र 35 वर्ष से कम

जन्सता ब्यूरो  
नई दिल्ली, 21 अक्टूबर।

भारतीय जनता पार्टी (भाजपा) के राष्ट्रीय प्रवक्ता संबित पात्रा ने सोमवार को पार्टी अध्यक्ष जेपी नड्डु के हवाले से कहा कि सदस्यता अभियान के दौरान केंद्र की सत्तारूढ़ पार्टी में शामिल होने वालों में से 61 फीसद की उम्र 35 वर्ष से कम है।

पात्रा ने संवाददाता सम्मेलन में कहा कि नड्डु ने आगामी संगठनात्मक चुनावों पर चर्चा के लिए पार्टी मुख्यालय में हुई भाजपा नेताओं की बैठक में यह खुलासा किया। पात्रा ने संवाददाताओं से कहा कि बैठक में भाजपा अध्यक्ष ने कहा कि चल रहे सदस्यता अभियान के दौरान अब तक पार्टी में शामिल होने वाले 61 फीसद लोग 35 वर्ष से कम आयु के हैं। संगठन चुनावों के मद्देनजर सोमवार को भाजपा मुख्यालय में एक बैठक हुई।

नड्डु सहित पार्टी के तमाम पदाधिकारी इस बैठक में शामिल हुए। प्रधानमंत्री नरेंद्र मोदी द्वारा 'गैर-राजनीतिक' पृष्ठभूमि वाले युवाओं से राजनीति में शामिल होने के आह्वान के बारे में पूछे एक सवाल के जवाब में पात्रा ने कहा कि



पार्टी बाद में अब तक जुड़ चुके भाजपा सदस्यों की कुल संख्या साझा करेगी।

प्रधानमंत्री मोदी ने रविवार को अपने संसदीय क्षेत्र वाराणसी में एक कार्यक्रम के दौरान 'परिवारवादी राजनीति' को देश के लिए बहुत बड़ा खतरा करार देते हुए कांग्रेस और सपा पर परिवारवाद और तुष्टीकरण की राजनीति करने का आरोप लगाया था और कहा कि ऐसे दलों के लिए वाराणसी का विकास न तो पहले प्राथमिकता में था और ना ही भविष्य में कभी होगा।

प्रधानमंत्री ने नरेंद्र मोदी द्वारा 'गैर-राजनीतिक' पृष्ठभूमि वाले युवाओं से राजनीति में शामिल होने के आह्वान के बारे में पूछे एक सवाल के जवाब में पात्रा ने कहा कि पार्टी बाद में अब तक जुड़ चुके भाजपा सदस्यों की कुल संख्या साझा करेगी।

प्रधानमंत्री मोदी ने रविवार को 'परिवारवादी राजनीति' को देश के लिए बहुत बड़ा खतरा करार देते हुए कांग्रेस और सपा पर परिवारवाद और तुष्टीकरण की राजनीति करने का आरोप लगाया था और कहा कि ऐसे दलों के लिए वाराणसी का विकास न तो पहले प्राथमिकता में था और ना ही भविष्य में कभी होगा।

को मौका देने में विश्वास नहीं करते, इसलिए वह देश के एक लाख ऐसे नौजवानों को राजनीति में लाएंगे, जिन्हें परिवार का राजनीति से कोई लेना-देना नहीं है। प्रधानमंत्री ने 15 अगस्त को स्वतंत्रता दिवस के अपने भाषण में राजनीति में एक लाख युवाओं को जनप्रतिनिधि के तौर पर लाने का आह्वान किया था और कहा था कि इस कदम से जातिवाद और वंशवाद की राजनीति को खत्म करने में भी मदद मिलेगी। पात्रा ने कहा कि प्रधानमंत्री के आह्वान के बाद बड़ी संख्या में युवा भाजपा में शामिल हो रहे हैं।

## निर्वाचन आयोग ने अजय कुमार सिंह को झारखंड का नया पुलिस प्रमुख बनाया

जन्सता ब्यूरो

नई दिल्ली/रांची, 21 अक्टूबर।

निर्वाचन आयोग ने झारखंड कैडर के वरिष्ठतम आइपीएस अधिकारी अजय कुमार सिंह को सोमवार को राज्य का नया पुलिस महानिदेशक (डीजीपी) नियुक्त किया। सूत्रों ने यह जानकारी दी। आयोग ने अनुराग गुप्ता को झारखंड के कार्यवाहक डीजीपी पद से हटाने के कुछ दिन बाद यह कदम उठाया है। सिंह 1989 बैच के भारतीय पुलिस सेवा के अधिकारी (आइपीएस) हैं। उन्हें तीन आइपीएस अधिकारियों के पैल में से चुना गया, जिनके नामों की सिफारिश राज्य सरकार ने की थी।

पिछले चुनावों में चुनाव-संबंधी कदमचाल में संलिप्तता के आरोपों के कारण निर्वाचन आयोग ने कार्यवाहक डीजीपी अनुराग गुप्ता को शनिवार को उनके पद से हटाने का आदेश दिया था, जिसके बाद राज्य सरकार ने ये तीन नाम भेजे थे। झारखंड में विधानसभा चुनाव के तहत 13 नवंबर और 20 नवंबर को दो चरणों में मतदान होगा। वर्ष 1990 बैच के आइपीएस अधिकारी गुप्ता को 26 जुलाई को सिंह की जगह डीजीपी का कार्यभार सौंपा गया था।

सिंह को उनके पूर्ववर्ती नीरज सिन्हा की सेवानिवृत्ति के बाद फरवरी 2023 में राज्य का डीजीपी बनाया गया था। पिछले साल सिंह की नियुक्ति के साथ ही राज्य के डीजीपी की नियुक्ति को लेकर जारी विवाद खत्म हो गया, क्योंकि जनवरी 2023 में उच्चतम न्यायालय ने झारखंड सरकार और पूर्व पुलिस प्रमुख नीरज सिन्हा के खिलाफ अवमानना याचिका का निपटारा कर दिया था। एक याचिका में आरोप लगाया गया था कि सिन्हा 31

जनवरी, 2022 को अपनी सेवानिवृत्ति के बाद भी डीजीपी के पद पर बने हुए हैं।

प्रधान न्यायाधीश डीवाई चंद्रचूड़ की अगुआई वाली पीठ ने तब राज्य सरकार को यूपीएससी की ओर से पेश मांगों पर ध्यान देने का निर्देश दिया था। उच्चतम न्यायालय ने 14 जुलाई, 2021 को अपने फैसले के कथित उल्लंघन के लिए राज्य सरकार, उसके शीर्ष अधिकारियों और यूपीएससी के खिलाफ दायर अवमानना याचिका पर नोटिस जारी किया। तीन सितंबर, 2021 को शीर्ष अदालत ने प्रदेश पुलिस प्रमुख के लिए दो साल के निश्चित कार्यकाल के उसके फैसले का उल्लंघन करते हुए एक अंतरिम डीजीपी की नियुक्ति में राज्य सरकार और यूपीएससी को भूमिका के लिए उनकी खिंचाई की थी।

डीजीपी का चयन यूपीएससी द्वारा तैयार की जाने वाली सूची से किया जाना था। इस साल जुलाई में गुप्ता की नियुक्ति की अधिसूचना के तुरंत बाद डीजीपी की नियुक्ति को लेकर झामुमो नीत सत्तारूढ़ गठबंधन में दारू सामने आई थी।

## महाराष्ट्र कांग्रेस चुनाव समिति में 66 सीटों पर चर्चा, आज मुंबई में अहम बैठक

जन्सता ब्यूरो  
नई दिल्ली, 21 अक्टूबर।

महाराष्ट्र विधानसभा चुनाव के लिए कांग्रेस ने तैयारियां तेज कर दी हैं। सोमवार की विधानसभा की सीटों पर नाम तय करने के लिए केंद्रीय चुनाव समिति (सीईसी) की बैठक नई दिल्ली में हुई। इस बैठक में कांग्रेस ने 66 सीटों को लेकर चर्चा की है। अब सीट और नाम तय करने के लिए आगामी बैठक 25 अक्टूबर को होगी।

बैठक संपन्न होने के बाद कांग्रेस के चुनाव प्रभारी रमेश चैनिथला ने कहा कि मंगलवार को मुंबई में तीन बजे महा विकास अग्राड़ी की एक बैठक होगी, जहां हम हमारे सभी गठबंधन दलों से सीट बंटवारे पर बात करेंगे। इसके बाद 25 अक्टूबर को एक बार और सीईसी की बैठक होगी और सीटों के समझौते की लिस्ट इसी बैठक के बाद बताई जाएगी। आज की बैठक में 66 सीट पर हमने चर्चा की है।

सोमवार को हुई सीईसी की बैठक में कांग्रेस अध्यक्ष मल्लिकार्जुन खरगे, पार्टी संसदीय दल की प्रमुख सोनिया गांधी, कांग्रेस के पूर्व अध्यक्ष राहुल गांधी, संगठन महासचिव के सी वेणुगोपाल, प्रदेश प्रभारी

रमेश चैनिथला, प्रदेश कांग्रेस कमिटी के अध्यक्ष नाना पटोले और महाराष्ट्र से जुड़े कुछ अन्य वरिष्ठ नेता शामिल हुए।

यह बैठक ऐसे समय हुई है, जब महाराष्ट्र में महा विकास अग्राड़ी (एमवीए) के घटक दलों के बीच सीट बंटवारे को अभी तक अंतिम रूप नहीं दिया जा सका है। महाराष्ट्र प्रदेश कांग्रेस कमिटी के अध्यक्ष पटोले ने कहा कि 30-40 सीट लेकर गतिरोध है, लेकिन शिवसेना (यूबीटी) और राष्ट्रवादी कांग्रेस पार्टी (शरदचंद्र पवार) के नेतृत्व के साथ बातचीत करके जल्द समाधान कर लिया जाएगा। बैठक से पहले पटोले ने संवाददाताओं से कहा, 'हमने (स्क्रॉलिंग कमिटी) 96 सीट पर चर्चा की है। कुछ सीटों पर अभी चर्चा नहीं हुई है। शरद पवार जी और उद्धव ठाकरे से बात करेंगे। 30-40 सीट पर जो दिक्कत हो गई, उसे दूर करने लिए हम रास्ता निकालेंगे।

Particulars	Standalone						Consolidated					
	Quarter Ended		Half Year Ended		Year Ended		Quarter Ended		Half Year Ended		Year Ended	
	30-Sep-24	30-Jun-24	30-Sep-23	30-Sep-23	31-Mar-24	30-Sep-24	30-Jun-24	30-Sep-23	30-Sep-24	30-Jun-24	31-Mar-24	
Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited	Unaudited	Unaudited	Unaudited	Unaudited	Audited	
Total Income	13,125.98	8,899.62	7,475.67	21,935.60	13,115.58	29,562.38	13,125.98	8,899.62	7,475.67	21,935.60	13,115.58	
Total Expenses	13,060.71	8,495.03	6,496.86	21,555.74	11,959.79	27,665.88	13,085.42	8,495.03	6,496.86	21,555.74	11,959.79	
Profit/(Loss) Before Tax	665.27	314.58	978.82	379.85	1,155.80	1,896.51	37.36	323.78	980.16	352.73	1,164.07	
Tax Expense/(Benefit)	-	-	-	-	-	-	-	-	-	-	-	
Current Tax	-29.26	73.17	225.28	63.91	290.89	342.94	-16.89	73.36	227.36	56.47	292.97	
Deferred Tax	29.26	-73.17	-225.28	-63.91	-290.89	-342.94	16.89	-73.36	-227.36	-56.47	-292.97	
Profit/(Loss) for the period	48.51	236.26	753.53	284.77	864.90	1,553.57	20.47	150.42	453.80	265.08	817.09	
Total Comprehensive Income for the period	48.70	237.77	802.67	286.47	914.04	1,528.11	28.42	246.77	801.93	266.78	920.23	
Paid up equity share capital	10,676.90	9,140.66	4,570.33	10,676.90	4,570.33	9,140.66	10,676.90	9,140.66	4,570.33	10,676.90	4,570.33	
Other Equity excluding Revaluation Reserves	6,165.55	2,705.47	6,596.14	6,165.55	6,596.14	2,549.63	6,166.33	2,714.47	6,608.53	6,166.33	6,608.53	
Earnings per Equity Share	0.00	0.03	0.19	0.03	0.19	0.27	0.00	0.03	0.19	0.03	0.19	

A) THE STANDALONE FINANCIAL RESULTS OF THE COMPANY HAVE BEEN PREPARED IN ACCORDANCE WITH IND AS PRESCRIBED UNDER SECTION 133 OF THE COMPANIES ACT 2013 (THE ACT) WITH THE RELEVANT RULES THEREUNDER AND IN TERMS OF REGULATION 33 OF THE SEBI (LISTING OBLIGATIONS AND DISCLOSURE REQUIREMENTS) REGULATIONS 2015.

B) THE RESULTS OF THE COMPANY ARE ALSO AVAILABLE FOR INVESTORS AT WWW.INTEGRAESSENTIA.COM, WWW.BSEINDIA.COM AND WWW.NSEINDIA.COM

FOR INTEGRATED ESSENTIA LIMITED  
DEEPAK KUMAR GUPTA  
DIRECTOR  
DIN: 00057003

PLACE: DELHI  
DATE: 19 OCTOBER 2024

क्र. सं.	विवरण	समाप्त तिमाही						समाप्त छमाही हेतु						समाप्त वर्ष
		30-सितं.-24		30-जून-24		30-सितं.-23		30-सितं.-24		30-सितं.-23		31-मार्च-24		
		अलेखापरीक्षित	अलेखापरीक्षित	अलेखापरीक्षित	अलेखापरीक्षित	अलेखापरीक्षित	अलेखापरीक्षित	अलेखापरीक्षित	अलेखापरीक्षित	अलेखापरीक्षित	अलेखापरीक्षित	अलेखापरीक्षित		
1	परिचालनों से कुल आय		4,841.43	4,166.50	2,205.14	9,007.94	4,187.05	9,609.74						
2	अवधि का निवल लाभ (कर, आपवादिक तथा/अथवा असाधारण मदों से पूर्व)		1,611.07	1,355.83	869.13	2,966.92	1,722.36	3,021.42						
3	कर पूर्व अवधि का निवल लाभ (आपवादिक तथा / अथवा असाधारण मदों के उपर्रंत)		1,611.07	1,355.83	869.13	2,966.92	1,722.36	3,021.42						
4	कर उपर्रंत अवधि का निवल लाभ (आपवादिक तथा / अथवा असाधारण मदों के उपर्रंत)		1,214.63	1,014.21	579.11	2,228.87	1,276.22	2,186.69						
5	अवधि की कुल व्यापक आय [अवधि के लाभ (कर उपर्रंत) तथा अन्य व्यापक आय (कर उपर्रंत) से समाविष्ट]		1,195.33	964.39	580.27	2,159.75	1,278.52	1,934.14						
6	प्रदत्त समता अंश पूंजी (₹. 10/- प्रत्येक का अंकित मूल्य)	168,842,790	144,68,200	144,751,280	168,842,790	144,751,280	144,751,280	144,751,280						
7	आरक्षितियाँ (पुनर्मुल्यांकन आरक्षित छोड़कर)				4,679,073,786			530,263,669						
8	आय प्रति समता अंश (अंकित मूल्य ₹. 10/- प्रत्येक का)		8.24	7.00	4.00	15.11	8.82	15.11						
	(क) मूलभूत		8.24	7.00	4.00	15.11	8.82	15.11						
	(ख) तद्वर्तीकृत		7.81	6.75	3.94	14.33	8.68	14.70						

**टीप्पणियाँ :**  
कंपनी की प्रमुख पृथक्कृत वित्तीय जानकारी निम्नानुसार प्रस्तुत है :

- उपरोक्त सारांश, सेबी (सूचीकरण दायित्व एवं प्रकटीकरण आवश्यकताओं) विनियमवली 2015 के विनियम 33 के अंतर्गत स्टॉक एक्सचेंज के पास फाइलबद्ध अलेखापरीक्षित वित्तीय परिणामों के विस्तृत प्रारूप का एक सारांश है। वित्तीय परिणामों का पूर्ण प्रारूप, स्टॉक एक्सचेंज की वेबसाइटों तथा नेशनल स्टॉक एक्सचेंज ऑफ इंडिया लिमिटेड ([www.nseindia.com](http://www.nseindia.com)) पर तथा कंपनी की वेबसाइट : ([www.e2networks.com](http://www.e2networks.com)) पर उपलब्ध है।
- उपरोक्त सारांश, सेबी (सूचीकरण दायित्व एवं प्रकटीकरण आवश्यकताओं) विनियमवली 2015 के विनियम 33 के अंतर्गत स्टॉक एक्सचेंज के पास फाइलबद्ध अलेखापरीक्षित वित्तीय परिणामों के विस्तृत प्रारूप का एक सारांश है। वित्तीय परिणामों का पूर्ण प्रारूप, स्टॉक एक्सचेंज की वेबसाइटों तथा नेशनल स्टॉक एक्सचेंज ऑफ इंडिया लिमिटेड ([www.nseindia.com](http://www.nseindia.com)) पर तथा कंपनी की वेबसाइट : ([www.e2networks.com](http://www.e2networks.com)) पर उपलब्ध है।
- दिनांक 30 सितंबर 2024 को समाप्त तिमाही के आंकड़े जो हैं वे 30 सितंबर 2024 को समाप्त अर्द्धवर्ष के आंकड़ों तथा 30 जून 2024 को समाप्त तिमाही के अलेखापरीक्षित आंकड़ों के मध्य संतुलनकारी आंकड़े हैं। दिनांक 30 जून 2024 को समाप्त तिमाही के आंकड़े जो हैं वे उस वित्तीय वर्ष की प्रथम तिमाही के अलेखापरीक्षित आंकड़े हैं।
- दिनांक 30 सितंबर 2024 को समाप्त तिमाही तथा अर्द्धवर्ष के उपरोक्त वित्तीय परिणामों की समीक्षा लेखापरीक्षण समिति द्वारा की गयी है तथा कंपनी के निदेशक मंडल द्वारा 21 अक्टूबर 2024 को आयोजित अपनी बैठक में इनका अनुमोदन किया गया। सांविधिक लेखापरीक्षणों ने इन वित्तीय परिणामों की सौमित्र समीक्षा की है।
- आईएनडीएस-108 'ऑपरेटिंग सेगमेंट्स' में विवरण के अनुसार, यूपी नही होती है क्योंकि यह एकल वित्तीय सारांश खंडवार में कार्यरत है।
- दिनांक 30 सितंबर 2024 को समाप्त तिमाही के बौद्धिपीएस तथा डीईपीएस वार्षिकीकृत नहीं हैं।
- कंपनी ने 23,93,959 इक्विटी शेयरों के अधिमान्य निर्गम के माध्यम से इक्विटी शेयर पूंजी में ₹. 40,56,65,3 लाख जुटाए, जिसमें से प्रत्येक का अंकित मूल्य ₹. 10 और प्रति शेयर ₹. 1,684.50 का एक प्रीमियम था। इस निर्गम को 19 अक्टूबर 2024 को बोर्ड द्वारा अनुमोदित किया गया, जिसके बाद इस पर 11 सितंबर 2024 को 15वीं वार्षिक आम बैठक का अनुमोदन प्राप्त हुआ। ये शेयर 21 सितंबर 2024 को आवंटित किए गए थे। यह निर्गम संशोधितानुसार (आईसीडीआर) विनियमवली 2018 के अनुसार जारी किया गया। इसके अनुसार, प्रदत्त इक्विटी शेयर पूंजी ₹. 1,449.03 लाख से बढ़कर ₹. 1,688.43 लाख कर दी गई है।
- पूर्ववर्ती अवधियों के आंकड़ों को, जहाँ भी आवश्यकता उमरी, वहाँ-वहाँ वर्तमान अवधि के अनुरूप पुनर्संमूहित किया गया है।

विद्युत कंत्रालय हेतु तथा उसकी ओर से  
ईईई नेटवर्क लिमिटेड  
हस्ता/- चूटि बवेजा  
पूर्णकारित विदेशक  
डीआईएल : 08057000

स्थान : गोरखा  
दिनांक : 21 अक्टूबर 2024

**यूनियन बैंक** Union Bank of India

यूनियन बैंक ऑफ इंडिया, विश्वास नगर शाखा  
27/1, दस रोड, विश्वास नगर शाखा, दिल्ली-110032  
आईपी नंबर-082811 ईमेल: [ubin06281@unionbankofindia.bank](mailto:ubin06281@unionbankofindia.bank)

अनुलनक-1  
[नियम-8(1)]  
कब्जा-सूचना(अचल संपत्ति के लिए)

जबकि,  
वित्तीय परिप्रेक्षियों के प्रतिभूतिकरण एवं पुनर्निर्माण और प्रतिभूति हित प्रवर्तन (द्वितीय) अधिनियम, 2002 (2002 का अध्यादेश 54) के तहत अधोहस्ताक्षरी यूनियन बैंक ऑफ इंडिया, यूनियन बैंक ऑफ इंडिया विश्वास नगर शाखा 27/1, दस रोड, दिल्ली-110032 के अधिकृत अधिकारी होने के नाते तथा प्रतिभूति हित (प्रवर्तन) नियम, 2002 के नियम 3 के साथ पठित धारा 13(12) के तहत प्रदत्त शक्तियों का प्रयोग कर दिनांक 03.02.2020 को एक डिमांड नोटिस जारी किया जिसमें उपायकर्ता नेसर्स परामर्श मेडिकोस प्राय. श्री देवेश कुमार को नोटिस में उल्लिखित राशि ₹.15,40,147.16 (पंद्रह लाख शालीस हजार एक सौ सैंतालीस रुपये और सोलह पैसे) सहित ब्याज को एक लाख की प्राप्ति की तारीख से 60 दिनों के भीतर भुगतान करने के लिए कहा है। उपायकर्ता द्वारा राशि का भुगतान करने में विफल रहने पर, उपायकर्ता और आम जनता को उत्तरदाता नोटिस दिया जाता है कि अधोहस्ताक्षरी ने उक्त निगमावली के नियम 8 के साथ पठित उक्त अधिनियम की धारा 13(4) के तहत उसे प्रदान की गई शक्तियों का प्रयोग करते हुए नीचे वर्णित संपत्ति पर 16 अक्टूबर, 2024 को कब्जा कर लिया है। विशेष रूप से उपायकर्ताओं और आम जनता को एतद्वारा चेतावनी दी जाती है कि वे संपत्ति के साथ कोई भी लेन-देन न करें और संपत्ति के साथ कोई भी लेन-देन करने पर उक्त खातों में पूंजीकृत लाभ और ब्याज सहित ₹.15,40,147.16 (पंद्रह लाख शालीस हजार एक सौ सैंतालीस रुपये और सोलह पैसे) की राशि यूनियन बैंक ऑफ इंडिया (संस्था का नाम) के प्रभार के अधीन होगा। प्रतिभूति परिप्रेक्षियों को भुगतान के लिए उपलब्ध समय के संबंध में अधिनियम की धारा 13 के उपधारा (8) के प्रावधानों के तहत उपायकर्ता का ध्यान आकर्षित किया है।

**अचल संपत्ति का विवरण**

शालीमार गार्डन एक्सटेंशन II, गाजियाबाद, यूपी. में स्थित ब्लॉक-बी.प्लॉट नंबर-13 पर आस्था नामक इमारत में एक आईजी प्लेट नंबर-306, दूसरी मंजिल, छत के अधिकार के साथ वाली संपत्ति का वह सम्पूर्ण हिस्सा एवं अंश।  
चौदीर : उत्तर में: प्लेट नंबर-305 (एस्एफ)  
दक्षिण में: प्लेट नंबर-307 (एस्एफ)  
पूर्व में: बालकनी और सॉलिड लेन  
पश्चिम में: प्लेट नंबर-304 (एस्एफ)  
दिनांक: 16.10.2024  
स्थान : दिल्ली

हस्ता/-अधिकृत अधिकारी,  
यूनियन बैंक ऑफ इंडिया

**यूनियन बैंक** Union Bank of India

आम लोगो को और विशेष रूप से उत्तर लेने वाला और प्रस्तावभूति - दाता को यह नोटिस दिया जाता है कि नीचे वर्णित अचल सम्पत्तियों जो प्रतिभूति लेनदार के पास बैंक/प्रभारित है, का कब्जा, (प्रतिभूति लेनदार) के प्राधिकृत अधिकारी द्वारा लिया गया है, को "जहाँ है, जैसा है और जो कुछ भी है" के आधार पर नीचे निम्नवर्णित कर्जदारों/गारंटर्स/अर्थ करकर्ताओं को प्रस्तावभूत - दाता यूनियन बैंक ऑफ इंडिया से - प्रतिभूत लेनदार की नीचे वर्णित रूपएं की बकाया राशि की वसूली हेतु नीचे वर्णित दिनांकों को बेचा जाएगा। आरक्षित मूल्य और अंतिम पत्रवार्ता नीचे वर्णित रूपएं होगी।

क्र. सं.	बैंक शाखा/ कर्जदार और गारंटर का नाम एवं पता	नीलामी की जाने वाली अचल सम्पत्ति का विवरण और कब्जे की स्थिति	कर्जदार / गारंटर से वसूल की जाने वाली राशि (₹.)	आरक्षित मूल्य (₹.)	नीलामी की तिथि एवं समय
1	कर्जदार: 1. सुशी बहीता चौधरी पत्नी श्री सुशील चौधरी, सी-221, प्रथम तल, स्वर्ण जयंती पुरम, गाजियाबाद, उत्तर प्रदेश-201001 2. श्री सुशील चौधरी पुत्र श्री मदन पास सिंह, सी-221, प्रथम तल, स्वर्ण जयंती पुरम, गाजियाबाद, उत्तर प्रदेश-201001	सम्पत्ति का वह समस्त भाग एवं अंश जोकि रिहायशी प्लॉट सी-221, प्रथम तल, स्वर्ण जयंती पुरम, गाजियाबाद, यूपी. में स्थित ब्लॉक-बी.प्लॉट नंबर-13 पर आस्था नामक इमारत में एक आईजी प्लेट नंबर-306, दूसरी मंजिल, छत के अधिकार के साथ वाली संपत्ति का वह सम्पूर्ण हिस्सा एवं अंश। आईआरटी लखनऊ के समक्ष एतद्व संख्या 440 / 2024	₹. 18,47,624.00 मांग सूचना दिनांक 05.03.2018 तक और बहिष्कार का ब्याज, लागत एवं खर्च इत्यादि।	₹. 32,40,000/- ₹. 3,24,000/-	13-11-2024 दोपहर 12:00 बजे से अर्था 05:00 बजे तक (10 मिनट के अंतरिम विस्तार के साथ)

बिक्री के विस्तृत नियमों और शर्तों हेतु, कृपया दिए गए लिंक <https://ebkray.in> and <https://www.unionbankofindia.co.in/auction-property/view-auction-property.aspx> को देखें

दिनांक: 21-10-2024, स्थान : गुरुग्राम

प्राधिकृत अधिकारी, यूनियन बैंक ऑफ इंडिया

**PNB पंजाब नेशनल बैंक**

जंगल गांव रोड (दिल्ली)  
प्रथम तल नीलामी कक्षा प्लॉट, नई दिल्ली-110066  
ईमेल आईडी: [28334@pnbsbi.com](mailto:28334@pnbsbi.com)

यूनियन बैंक ऑफ इंडिया

कृपया दिनांक 13.11.2024 को होने वाली ई-नीलामी के लिए इस समारंभ पर क्लिक करके दिनांक 19.10.2024 को प्रकाशित बिडिंग नोटिस दिनांक 19.10.2024 का सर्वप्रथम ले।  
जिसमें क्रम से 3 में खाता नंबरर्स ऑ. जे.बी.बी.डी.ओ. ऑन क्लिक लिमिटेड की सम्पत्ति विवरण : "जे.बी.डी.ओ. लिमिटेड के नाम पर 442 खोजा विहार, फेज-IV गुडगांव, हरियाणा में औद्योगिक प्लॉट और बिडिंग, प्लॉट का क्षेत्रफल 851.40 वर्ग मीटर है, बिडिंग का क्षेत्रफल लगभग 1500 वर्ग फीट है" के स्थान पर।  
"जे.बी.डी.ओ. लिमिटेड के नाम पर 442 खोजा विहार, फेज-IV गुडगांव, हरियाणा में औद्योगिक प्लॉट और बिडिंग, प्लॉट का क्षेत्रफल 851.40 वर्ग मीटर है, बिडिंग का क्षेत्रफल लगभग 1249.39 वर्ग मीटर है।" पढ़ा जाए।  
अन्य विवरण यथावत रहेंगे।  
दिनांक: 21.10.2024, प्राधिकृत अधिकारी, पंजाब नेशनल बैंक

**पंजाब एण्ड सिंध बैंक** Punjab & Sind Bank

बी.ओ.ए. - 2781/1, लोकविश्व रोड, कृष्णाडी रोड, दिल्ली-110066 (सीटी114)  
दूरभाष : 011-45110970, ई-मेल : [DN114@pnb.co.in](mailto:DN114@pnb.co.in)

अधिकृत सूचना (अचल संपत्ति हेतु)

जबकि, अधोहस्ताक्षरकों ने पंजाब एण्ड सिंध बैंक के प्राधिकृत अधिकारी के रूप में वित्तीय परिप्रेक्षियों के प्रतिभूतिकरण एवं पुनर्निर्माण तथा प्रतिभूति हित प्रवर्तन अधिनियम 2002 के अंतर्गत और प्रतिभूति हित (प्रवर्तन) निगमावली 2002 के नियम 8 के साथ पठित अधिनियम की धारा 13(2) के अंत